



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[FROM 15-07-2024 TO 30-08-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

DIVISION BENCH-I

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/5993/2017	R. VANLALCHAMI Versus THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
2 WA/119/2018	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. S DAS, SC, HIGHER EDUCATION MR. A CHAMUAH MR. B SARMA
3 WP(C)/741/2018	BHARAT SANCHAR NIGAM LTD. AND 2 ORS Versus MOHAN CHANDRA KALITA AND 3 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MS B DEVI (R1 TO 4) MR G GOSWAMI (R1 TO 4) MR S SARMA (R1 TO 4)
4 WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA MR. M. BHAGAWATI	GA, ASSAM MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
5 WP(C)/3590/2018	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
6 WP(C)/6189/2018	IN-SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
WITH			
7 WP(C)/2763/2019	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
8 WP(C)/6967/2018	PRABHAT CHANDRA DAS AND 10 ORS. Versus THE UNION OF INDIA AND 25 ORS.	MR. M CHANDA MR. S DUTTA MR H DAS MR S CHOUDHURY MS. S NATH MR. J TIKKOM	MR. B C PATHAK (R1-R3) MR. B PATHAK (R1-R3) MR H K GOGOI (R1-R3) MR. R THADANI (R1-R3) SC, BSNL
9 WP(C)/8016/2018	R.S.H. AGRO PRODUCTS LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	GA, ASSAM MR. N J GOGOI MR. N J GOGOI MR. N J GOGOI SC, A S A M B

10	WITH WP(C)/2515/2016	ASSAM PLYWOOD MANUFACTURERS ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR. P DAS MR. A GOYAL MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	GA, ASSAM MR. S CHAMARIA MR. N J GOGOI (SC, A S A M B) SC, AGRICULTURE MARKETING BOARD. SC, AGRI. DEPARTMENT
11	WITH WP(C)/5924/2018	KISHLAY FOODS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	GA, ASSAM MR. N J GOGOI (SC, A S A M B) MR. N J GOGOI (SC, A S A M B) SC, A S A M B
12	WA/91/2019 WITH WP(C)/8/2011 (D/O)	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. U K NAIR MR DEBA SARMAH MR D SAIKIA	GA, ASSAM MR. B PRASAD
13	WA/106/2019	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
14	WA/154/2019	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
15	WITH WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION
16	WA/325/2019	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 7 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8)
17	WP(C)/646/2019	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) MR. R K D CHOUDHURY ASSTT.S.G.I. SC, UPSC
18	WP(C)/1939/2019 CAVT. NO.0179/2019	BHABEN BORAH Versus THE UCO BANK AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA	MR R. K. DUTTA (R-1-R-3) MR. M SHARMA (r-1 to 4) MR. N. BORUAH MR. N. BORUAH MR. H.K. HAZARIKA, JUNIOR GOVT. ADVOCATE(R-4) MS. S YASMIN (r-1 to 4) FOR CAVEATOR
19	WP(C)/2905/2019	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
20	WA/80/2020	M/S RENAISSANCE TRADERS Versus THE STATE OF ASSAM AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM MR. P K SARMA GA, AP GA, NAGALAND SC, EXCISE DEPTT.
21	WITH WA/81/2020	M/S RHINO ASSOCIATES ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM GA, AP GA, NAGALAND SC, EXCISE DEPTT.

22	PIL/38/2021	HARUNAL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH(R-5) MR. N M DUTTA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI ASSTT.S.G.I. MR. S C KHOUND (R-5)
23	WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R- 5) SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
24	WA/2/2022	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
25	WA/55/2022 CAVT./775/2021	THE STATE OF ASSAM, Versus DIPENDRA ADHIKARI AND 10 ORS. B	GA, ASSAM MR. R BORPUJARI	MR. M U MONDAL (R-1) J ISLAM (R-1) MD H R AHMED (R-1) FOR CAVEATOR
26	WA/74/2022 CAVT. NO.01472/022, CAVT./147/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
	WITH I.A.(Civil)/473/2022 in WA/74/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
27	WA/101/2022	CHANDI CHARAN GAYARI Versus THE STATE OF ASSAM AND 5 ORS	MR H BHUYAN MR K BHUYAN MR N ISLAM	SC, AG SC, FINANCE SC, PWD
28	WA/129/2022	UNION OF INDIA AND ANR Versus N. LUNGMUANA AND 50 ORS.	C.G.C. MR. R K D CHOUDHURY MS. L DEVI ASSTT.S.G.I.	MR. I CHOWDHURY SR ADV (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. S BISWAKARMA (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. K P PATHAK (R-2, 6 TO 17, 20 TO 24, 26,27, 31, 36, 42, 43, 45 TO 49.) GA, MIZORAM
29	WA/132/2022	K. SUANTHANG Versus STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	MR S S SHARMA MR. H BURAGOHAİN
30	WA/203/2022	PRODIP GOGOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. D K KOTOKY MR B SINHA MR. N D SARMA	MR. N BORUAH SC, SEC. EDU. SR. GA, ASSAM SC, SEBA
31	WA/245/2022	DIPANJALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	SC, HIGHER EDU MR. B GOSWAMI MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI ASSTT.S.G.I. SC, U G C SC, G U SC, ASSAM UNIVERSITY

32	WA/295/2022 WITH Cont.Cas(C)/413/2022 (D/O)	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. Versus SPANDAN DAS AND 30 ORS.	MR P SHARMAH SC, AFDC	MR. B D KONWAR SR. ADV. GA, ASSAM
33	WA/316/2022	BITUL NEOG Versus THE STATE OF ASSAM AND 10 ORS. B	MR M H AHMED MS. N SULTANA	GA, ASSAM MR. P P DUTTA (R6 TO 11) MS P SARMA (R6 TO 11)
34	C.Ex.App./1/2023	COMMISSIONER,CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL DY.S.G.I.	MR. K BAISHYA
35	WITH C.Ex.App./3/2019	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	MR. K BAISHYA MR. K BAISHYA
36	ITA/1/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	MR. S S ROY
37	WITH ITA/2/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	MR. JYOTIRMOY ROY MR. JYOTIRMOY ROY MR. S S ROY
38	WITH ITA/7/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LTD.	MR. S SARMA MR. R S MISHRA	
39	WITH ITA/8/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S CHETIA	
40	ITA/3/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LTD.	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
41	WITH ITA/6/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LIMITED	MR. S C KEYAL	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
42	WA/4/2023	FOOD CORPORATION OF INDIA AND 2 ORS. Versus PRADIP KUMAR RAY	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MS P AGARWAL (AS LEGAL-AID-COUNSEL)
43	ITA/4/2023	SINU SONTALIA Versus PRINCIPAL COMMISSIONER OF INCOME TAX	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
44	ITA/9/2023	DEPUTY COMMISSIONER OF INCOME TAX, Versus TOOR FINANACE COMPANY LIMITED	MR. S C KEYAL	
45	WA/17/2023 CAVT. NO.15512/022,	THE FOOD CORPORATION OF INDIA AND 5 ORS. Versus MAYUR DUTTA	MR. K N CHOUDHURY MR B K SINGH MR. M SARMA MR D AKRAM	GA, ASSAM MR. U K NAIR MS. N DEY MR. N BORPATRAGOHAİN FOR CAVEATOR
46	WA/29/2023	SUPIARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA	GA, ASSAM

47	WA/38/2023 WITH WP(C)/5869/2011 (D/O)	THE UNION OF INDIA AND 4 ORS. Versus ON THE DEATH OF MANOJ KR. ROY, HIS LEGAL HEIRS BHAUMATI ROY	MR. R K D CHOUDHURY, DY. S.G.I MS.R GOSWAMI MRS. A GAYAN,CGC	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA
48	PIL/45/2023	PRITOM HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A R BHUYAN MR. A BARKATAKI MR. M A I HUSSAIN MR. S H ZAMAN MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR N A MAZARBHUIYA	GA, ASSAM MS. R B BORA, GA(R 1 to 4)
49	WA/53/2023 CAVT. NO.13752/022,	KABINDRA PRASAD SARMA AND ANR Versus THE STATE OF ASSAM AND 67 ORS.	MR D K MISHRA MR. M MORE MR. A BORPUZARI	GA, ASSAM MR. R C SAIKIA MR B SARMAH (r-26) MR G PATHAK (r-26) FOR CAVEATOR SC, REVENUE
50	PIL/57/2023	NIKHIL KONCH Versus THE STATE OF ASSAM AND 5 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	GA, ASSAM MR D K SARMAH (r-5) MR. P J BARMAN (r-5) MS. J DEKA (R-6) MS. A TALUKDAR (R-6)
51	WA/57/2023	JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS. (C)	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
52	WA/59/2023 WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O)	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
53	WITH WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
54	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
55	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
56	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM

57	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
58	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
59	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
60	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
61	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
62	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
63	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
64	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
65	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
66	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
67	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
68	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
69	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM

70	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
71	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
72	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
73	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
74	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
75	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
76	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
77	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
78	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
79	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
80	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM

81	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
82	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
83	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
84	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
85	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
86	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
87	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
88	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
89	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
90	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
91	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
92	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
93	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
94	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
95	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

96	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
97	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
98	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
99	WA/60/2023	M/S SOUTH VALLEY INFRACON PVT.LTD AND ANR Versus THE UNION OF INDIA AND 7 ORS . B	MR. K GOSWAMI MR H I CHOUDHURY A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA DY.S.G.I. SC, PNB
100	WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
101	WA/74/2023	NIRAB CHANDRA ADHIKARY Versus UNION OF INDIA AND 5 ORS.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HIGHER EDU GA, ASSAM MR. D GOGOI (R-6) MR. S S ROY (R 1 and 3) DY.S.G.I. SC, FINANCE
102	PIL/74/2023	DHANU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM	MS. M D BORAH, GA R-2 MR. K P PATHAK MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&3) MR BHARGAV DAS
103	WITH WP(C)/5572/2023	ALL ASSAM STAMP VENDORS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. K P PATHAK (R4, R5) MR BHARGAV DAS (R4, R5) MR ARINDAM BARUAH (R4, R5) SC, REVENUE
104	WA/104/2023	SULTAN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, RMSA SC, SEC. EDU.
105	WA/112/2023 CAVT./77/2023	THE STATE OF ASSAM AND 4 ORS. Versus PRADIP BARMAN E	GA, ASSAM	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA FOR CAVEATOR
106	WA/119/2023	SANOWAR HUSSAIN Versus IKRAMUL HUSSAIN AND 5 ORS.	MR. R ALI MR M SHELIM H A AHMED	GA, ASSAM MR. M DUTTA (r-1) MR. N UDDIN (r-1) MR. I H SAIKIA (r-1) MR. M ISLAM (r-1) MS S DEV (r-1) MR. K KALITA (r-1) MR. M R CHOUDHURY (r-1) SC, REVENUE

107	WA/142/2023	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS. A	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MR. A AHMED (r-1) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS. D GOSWAMI (r-1) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) DY.S.G.I. SC, U G C
	WITH			
108	WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E MS. B CHOUDHURY (r-3) MR. A AHMED (r-6) MR. S K MEDHI MR. P. CHOUDHURY (r-3) MS. D GOSWAMI (r-6) SC, IITG MS ANKITA SAHARIA (r-6) DY.S.G.I. SC, U G C
	WITH I.A.(Civil)/3227/2022 in WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C
	WITH I.A.(Civil)/3591/2022 in WA/350/2022	DIPANKAR DAS Versus SUNIRMAL BHATTACHARJEE AND 5 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	SC, A I C T E MR K K MAHANTA (Sr. Advocate) MR. S K MEDHI MS N BEGUM SC, IITG SC, U G C
109	WA/146/2023	SAFIQUR RAHMAN TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. N ISLAM MR A B DEY MR. T K DEY MR. S SUTRADHAR	GA, ASSAM MS. D S NEOG, SC, IRRIGATION DEPTT.
110	WA/155/2023	SUNITA AGARWAL Versus M/S SREE MAA MULTI KITCHEN AND RESTAURANT AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR. N ALAM (R-1) SC, APDCL MR K JAIN (R-1)
111	WA/167/2023 CAVT. NO.04812/023, CAVT./481/2023	RANJAN KUMAR CHAKRABORTY Versus SANJIB KUMAR TALUKDAR ANDN 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	MR. B D GOSWAMI (R-1) MR. J M GOGOI SC, SEC. EDU. FOR CAVEATOR
112	WA/172/2023	MAMONI PAHADI @ MAMONI PAHADI MILI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E
113	WA/195/2023	JYOTIRUPA SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, HIGHER EDU
114	WA/199/2023	TAMIZUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU SC, BTC

115	WA/210/2023	ASSAM SANGRAMI CHAH SRAMIK SANGHA Versus THE MANAGEMENT OF KONDOLI TEA ESTATE AND ANR	MR B D DAS MR H K SARMA MRS R DEKA MR. S DAS MRS. R T DAS MR. N BORUAH MS. D BARUAH	MR A SARMA MR. K KALITA (R-1) MR. LENTSO (R-1) MS G SWAMI (R-1)
116	WA/221/2023	BIPUL DUTTA Versus THE STATE OF ASSAM AND 3 ORS. H	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU SC, FINANCE
117	WA/224/2023	DILIP BAHADUR DHAMAI Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	SC, HIGHER EDU
118	WA/241/2023	BAPPA CHAKRABORTY Versus THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION	MR A DASGUPTA MS B DAS	DY.S.G.I.
119	WA/244/2023 CAVT./316/2023	THE UNION OF INDIA AND ANR. Versus LALKUMAR EK AND 17 ORS.	MR H GUPTA	MR. U K NAIR FOR CAVEATOR
120	WA/248/2023	THE STATE OF ASSAM AND 4 ORS. Versus DEBASHIS PUZARI B	SR. GA, ASSAM	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MR P R SARMA K AHMED K AHMED
121	WA/253/2023	THE ALL ASSAM TENNIS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, REVENUE SC, G M D A
	WITH			
122	WA/126/2023	KHIRESWARI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS. A	MR I CHAKMA	GA, ASSAM SC, REVENUE SC, GMC SC, G M D A
	WITH			
123	WA/234/2023	ANIL KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS. E	MR U S BORGHAIN MR. M KALITA MR. J HATIMURIA MS DIPSY RAJA	GA, ASSAM SC, GMC SC. REVENUE
	WITH			
124	WA/316/2023	THARO ASHANGBI SINGHA AND 13 ORS. Versus THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. K K HANDIQUE MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
	WITH			
125	WA/317/2023	BICHITRA KR. BORAH AND 8 ORS. Versus THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. M K DEURI MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
126	WA/264/2023	KRISHNA BHARALI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM(R 1&4) SC, EXCISE DEPTT.
127	WA/269/2023	ASSAM GRAMIN VIKASH BANK AND 2 ORS. Versus JAYANTA KUMAR DEV	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR S CHAKRABORTY
	WITH I.A.(Civil)/1992/2023 in WA/269/2023	ASSAM GRAMIN VIKASH BANK AND 2 ORS. Versus JAYANTA KUMAR DEV	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
128	WA/274/2023	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA	GA, MIZORAM	
	WITH I.A.(Civil)/2048/2023 in WA/274/2023	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA		

129	WA/277/2023	NARENDRA SINGH Versus UNION OF INDIA AND 4 ORS.	MR. Y S MANNAN MS N DEKARAJA	MR. K K PARASAR DY.S.G.I.
130	WA/279/2023	THE STATE OF ASSAM Versus PADUM BORAH AND 3 ORS.	MR. P N GOSWAMI	MR. B BARMAN (R-1 TO 4) MR. P K DAS (R-1 TO 4)
131	WA/306/2023	JUNU DAS Versus THE STATE OF ASSAM AND 4 ORS.	DR.R SARMAH MS P SAHA	SC, ELEM. EDU MS. R B BORA, SC, BTC SC, FINANCE
132	WA/323/2023 CAVT. NO.07102/023, CAVT./710/2023	DINESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM MS S DAS FOR CAVEATOR
133	WA/324/2023	O.N.G.C. CONTRACTUAL LABOUR UNION Versus OIL AND NATURAL GAS CORPORATION LIMITED AND ANR.	MR. A D GUPTA MS B DAS	MR G N SAHEWALLA MS N K DEVI MR N ANIX SINGH DY.S.G.I.
134	WA/342/2023	THE UNION OF INDIA AND 3 ORS. Versus CHYAWAN PRAKASH MEENA B	MR. S C KEYAL	MR. A GOYAL MR. A CHOUDHURY
135	WA/344/2023	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM SC, HEALTH
136	WA/349/2023 CAVT. NO.09432/023,	KABITA DAS Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C
	WITH I.A.(Civil)/2782/2023 in WA/349/2023	KABITA DAS Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR
137	WA/350/2023 CAVT. NO.09442/023, CAVT./944/2023	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MS S SHARMA	MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C
	WITH I.A.(Civil)/2784/2023 in WA/350/2023	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MS S SHARMA	MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR
138	WA/351/2023	AMZAD ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	SC, PWD SC, FINANCE
139	WA/372/2023 CAVT. NO.08502/023,	THE MANAGING COMMITTEE OF CHAPANALA CO-OPERATIVE SOCIETY LTD. Versus SRI LAMBUDHAR GOGOI AND 6 ORS	MR R K DUTTA MS. P SAHARIA MR. J K BORDOLOI	SC, CO OP GA, ASSAM MR. P MAHANTA MR. R B GOHAIN FOR CAVEATOR
140	WA/378/2023	CHAIRMAN AND MANAGING DIRECTOR GAIL (INDIA) LTD. AND ANR. Versus MD. MASTOPHA AHMED AND 3 ORS. B	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. M K CHOUDHURY (r-1) MR. A BARKATAKI (r-1) MR. I H SAIKIA (R-4) MR. B BORAH (R-4) MR. K KALITA (R-4) MR P BHARDWAJ (r-1) MR. M SARMA (r-1) MR. M R CHOUDHURY (R-4) MR K KASHYAB (R-4) MS L HMAR (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE

	WITH I.A.(Civil)/2982/2023 in WA/378/2023	CHAIRMAN AND MANAGING DIRECTOR GAIL (INDIA) LTD. AND ANR. Versus MD. MASTOPHA AHMED AND 3 ORS. B	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. M K CHOUDHURY (r-1) MR. A BARKATAKI (r-1) MR. I H SAIKIA (R-4) MR. B BORAH (R-4) MR. K KALITA (R-4) MR P BHARDWAJ (r-1) MR. M SARMA (r-1) MR. M R CHOUDHURY (R-4) MR K KASHYAB (R-4) MS L HMAR (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE GA, ASSAM
141	WA/414/2023	BHASKAR OJAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	
142	WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE	MR. R BORPUJARI	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
	WITH I.A.(Civil)/124/2024 in WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS. E	MR U.SARMAH	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
143	WITH WP(C)/4338/2019	RAMENDRA DEKA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG SC, FINANCE
144	WITH WP(C)/6916/2019	DIPANKAR CHANDA AND 35 ORS. Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG MR. R K TALUKDAR (R-6) SC, FINANCE
145	WA/425/2023	M/S RIU ENTERPRISES Versus THE INDIAN OIL CORPORATION LIMITED AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS MR M HANDIQUE	SC, I O C
146	WP(C)/426/2023	ABHIJIT NAG AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
147	WA/449/2023	M/S BADRI RAI AND CO. Versus THE UNION OF INDIA AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	SC, IITG DY.S.G.I.
148	WITH WA/19/2024	INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI Versus M/S BADRI RAI AND CO. AND ANR. B	MS P RABHA MS P RABHA MR J MAHANTA MS M BARMAN MS J.S. DAS	MR G N SAHEWALLA (R-1) MS. S. TODI (R-1) MR H K SARMA (R-1) MS T J SAHEWALLA (R-1) MS K BHATTACHARYYA (R-1) MS K SARMA (R-1)
149	WA/451/2023	SOKINA KHATUN AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	GA, ASSAM SC, REVENUE

150	WA/460/2023	MALABIKA DHAR Versus THE STATE OF ASSAM AND 3 ORS. H	MR. K SARMA MR. S BORUAH	SC, FINANCE SC, GHC
151	WA/462/2023	SONGEET DAIMARI AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, SEC. EDU.
	WITH			
152	WA/443/2023	DEBABRATA CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	SC, SEC. EDU.
	WITH			
153	WA/447/2023	ANJAN KUMAR BORUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU.
	WITH			
154	WA/459/2023	ANIMA DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, SEC. EDU.
155	WA/463/2023	GS-177180H PARATALA RAMA KRISHNA GUPTA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	DY.S.G.I.
156	WA/464/2023 CAVT. NO.12962023,117800013152/023, CAVT./1315/2023, CAVT./1296/2023	RANJAN BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	MR A C BORBORA MR. P P DUTTA (R-6) MR. M DUTTA (R-4,7) MD S HOQUE MR. M SMITH MR. N BORPATRAGOHAİN MR H J SAIKIA MS P SARMA (R-6) MS. P P DAS (R-6) SC, FOREST FOR CAVEATOR SC, PCB
157	WA/466/2023	HUMEN GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA MR N SARMA	MRS. K DEVI (r-4) SC, SEC. EDU.
158	WA/468/2023 CAVT. NO.13682/023, CAVT./1368/2023	BIJU KUMBANG Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	MR. T J MAHANTA MR. J SARMAH SC, FOREST FOR CAVEATOR
159	WP(C)/1209/2023	BIKUNASH NARZARY AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	S BORGOHAIN MS. B DEVI G. R. SINGHA	DY.S.G.I.
160	WP(C)/1944/2023	RUPJYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
161	WP(C)/2098/2023	RUHI DAS BASAK Versus THE UNION OF INDIA AND 4 ORS.	MS. S KHOUND MR. K MOHAMMED	MS. B SARMA DY.S.G.I.
162	WP(C)/4236/2023	C LALSAWMLIANA (SR EE) AND 14 ORS Versus THE STATE OF MIZORAM AND 4 ORS	J C LALNUNSANGA	AG, MIZORAM
163	WP(C)/4528/2023	UNION OF INDIA AND 3 ORS. Versus AYUB HUSSAIN	MR. B CHAKRAVARTY	M ALAMGEER MR. A H M R CHOUDHURY

164	WP(C)/4941/2023	BHUPEN BARMAN AND 3 ORS. Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
	WITH			
165	WP(C)/4592/2023	BIPUL NATH AND 23 ORS Versus BHARAT SANCHAR NIGAM LIMITED AND 4 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK (R-1,2,3,4) MR B HAZARIKA (R-1,2,3,4) MR V KUMAR (R-1,2,3,4) T NATH (R-1,2,3,4) SC, BSNL
	WITH			
166	WP(C)/4942/2023	DAMBARU CHUTIA AND 2 ORS. Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
167	WP(C)/6574/2023	RANJIT KUMAR PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. M TALUKDAR MS. M TALUKDAR	GA, ASSAM SC, APSC
168	WA/11/2024	SHAFIQU L ISLAM KHAN Versus NAIMUDDIN AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR. A M KHAN MR S ISLAM MR T T MONI	SC, P AND R.D. MR. N HOSSAIN (r-1) MR N SARMA (r-1)
169	WA/50/2024	STATE OF ASSAM AND ANR. Versus MITHUN ROY AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MR. I H SAIKIA (R-1) MR. B BORAH (R-1) MR. K KALITA (R-1) MR. M R CHOUDHURY (R-1) MS L HMAR (R-1)
	WITH			
170	WA/59/2024	STATE OF ASSAM AND OTHERS Versus SHEIKH MD.SAIDUL ISLAM AND 4 ORS	MR. D NATH SR. GA, ASSAM	MR G SARMA MR. K R PATGIRI (r-1) MS. D. DEVI (r-1)
	WITH			
171	WA/75/2024	THE STATE OF ASSAM AND ANR. Versus GAUTAM DAS AND 2 ORS	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1) MS. D. DEVI (r-1)
	WITH			
172	WA/78/2024	STATE OF ASSAM AND ANR. Versus SARASWATI SINHA AND 5 ORS.	MR. D NATH MR. D NATH SR. GA, ASSAM	MR. M KHAN MS J AKTAR (R-1)
	WITH			
173	WA/80/2024	THE STATE OF ASSAM AND ANR. Versus BHASKAR KONWAR AND 4 ORS.	MR. D NATH MR. D NATH SR. GA, ASSAM	MR. M KHAN MS J AKTAR (R-1)
	WITH			
174	WA/83/2024	STATE OF ASSAM AND ANR. Versus MISS KIRAN MUDOI AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MR. N HAQUE (r-1) MR. A K AZAD (r-1) MR M HUSSAIN (r-1)
	WITH			
175	WA/85/2024	STATE OF ASSAM AND OTHERS Versus SRI DEEPAL DEY AND 4 ORS.	MR. D NATH SR. GA, ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN
	WITH			
176	WA/98/2024	STATE OF ASSAM AND OTHERS Versus MALIN NATH AND 7 ORS.	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1) MS. D. DEVI (r-1)
	WITH			
177	WA/103/2024	STATE OF ASSAM AND ANR Versus KASHMIRI DEKA AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MR M TALUKDAR(R-1) MR. K R PATGIRI MR G SARMA(R-1) MS. D. DEVI(R-1)

178	WITH WA/104/2024	STATE OF ASSAM AND OTHERS Versus JITU DAS AND 3 ORS	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (R-1) MR. B GOGOI
179	WITH WA/130/2024	STATE OF ASSAM AND OTHERS Versus BEDABROT SAIKIA AND 5 OTHERS	MR. D NATH SR. GA, ASSAM	MR R S CHAUHAN (R-1)
180	WITH WA/133/2024	STATE OF ASSAM AND OTHERS Versus DILSHAD AHMED LASKAR AND 5 ORS	MR. D NATH SR, GA, ASSAM	MR H R A CHOUDHURY (r-1) MR F U BARBHUIYA (r-1) MS S DAS (r-1)
181	WITH WA/146/2024	STATE OF ASSAM AND OTHERS Versus CHUITY BAISHYA AND 5 OTHERS	MR. D NATH SR. GA, ASSAM	DR. P K GOSWAMI (R-1) MR A BARMAN (R-1)
182	WITH WA/153/2024	THE STATE OF ASSAM AND ANR. Versus BABUL DAS AND 4 ORS.	MR. D NATH	MR. B K GOGOI
183	WITH WA/156/2024	THE STATE OF ASSAM AND ANR. Versus DEBNANDA BHARALI AND 5 ORS.	MR. D NATH	MR. D P CHALIHA
184	WA/51/2024	CHIEF SECRETARY GOVT OF ASSAM Versus BIKASH TALUKDAR AND OTHER	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1) MS. D. DEVI (r-1)
185	WA/53/2024	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS. F	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PWD
186	WA/76/2024 CAVT. NO.00682/024, CAVT./68/2024	THE STATE OF ASSAM AND ANR. Versus LOHORI DAS AND 3 OTHERS	MR. R MAZUMDAR SC, EDU	SC, RMSA DR. B AHMED (R-1) MR. P K ROYCHOUDHURY (R-1) MR. N HAQUE (R-1) MR K UDDIN (R-1) MR. A K AZAD (R-1) MR M HUSSAIN (R-1) MS. M D BORAH FOR CAVEATOR
187	WA/86/2024	THE STATE OF ASSAM AND ANR. Versus SHARIFUL ISLAM AKAND AND 4 ORS.	MR. D NATH SR. GA, ASSAM	MR. M HUSSAIN (R-1) MR. L R MAZUMDER MR. A Z AHMED (R-1)
188	WA/95/2024	Union Of India And 4 Ors Versus Shri Chandan Rai	C.G.C.	MR. R MAZUMDAR MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI
189	WA/122/2024 CAVT./175/2024	GOBIN SARMAH Versus THE STATE OF ASSAM AND 3 ORS E	MR. A R BHUYAN MR N Z CHOUDHURY	MR. K BORUAH MS. P BORAH SC, SEC. EDU. FOR CAVEATOR
190	WA/128/2024	SATYABAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
191	WA/168/2024	DIPU KUMAR DAS Versus UNION OF INDIA AND 7 ORS.	MR. N J KHATANIAR P BORAH	MR. N DEKA(R-2,3,4 AND 5) MR H K DAS (r-6,7) MR. M GOGOI (R-2,3,4 AND 5) MR. U PATHAK (r-6,7) MS E CHOUDHURY(R-2,3,4 AND 5) MR N K SARMA (r-6,7)

192	WA/172/2024	THE INSURANCE MEDICAL OFFICER Versus SRI RAM GIRI AND 3 ORS.	MR F U BARBHUIYA MS S DAS P. GHOSH MR. S A MONDAL	SC, AG (A AND E) MR. K BHATTACHARJEE(R-1) MR. H N SARMA (r-3) MS T BARUAH(R-1) MS. A BARMAN(R-1)
193	WA/189/2024	NILENDU DUTTA Versus THE ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, A G V B
194	WA/202/2024	DEBARAJ RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. B D GOSWAMI MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, MINES AND MINERALS GOVT OF ASSAM DY.S.G.I. SC, FOREST
195	WP(C)/813/2024	M/S HEMEN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	SC, GST DY.S.G.I.
	WITH			
196	WP(C)/1764/2023	M/S M P AGARWALLA Versus THE UNION OF INDIA AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[FROM 15-07-2024 TO 30-08-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

DIVISION BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/597/2017 WITH LCR	FULMOTI NESSA Versus THE UNION OF INDIA and 3 ORS.	MR.R ISLAM MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/683/2017 WITH LCR	DASARATH CH. DAS and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.B C DEKA MR.H DAS MS.C KHAKHLARY	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/1613/2017 WITH LCR	JAMAL UDDIN @ JAMAL UDDIN SHEIKH Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAMR 2 - 4 ASSTT.S.G.I.(R 1)
4	WP(C)/1732/2017 WITH LCR	ABU TAHER Versus THE UNION OF INDIA and 4 ORS.	MS.A DEVI MR.R DHAR	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/1764/2017 WITH LCR	ABDUL HALIM Versus THE UNION OF INDIA and 3 ORS.	MS.B HAZARIKA MS.S K NARGIS MR.J N ISLAM MS.N DAS	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/4201/2017 WITH LCR	KISTO RAJBONGSHI Versus THE UNION OF INDIA and 4 ORS	MR.H DAS MS.U HAZARIKA	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/4454/2017 WITH LCR	ABDUS SALAM Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/4595/2017 WITH LCR	ISMAIL HUSSAIN Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MR.A ULLAH	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/4687/2017 WITH LCR	PHALANI DAS @ PHANALI DEVI @ PHALANI BALA DAS Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR.F A HASSAN	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/4692/2017 WITH LCR	ANTAP ALI Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.H MUBARAK MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/4705/2017 WITH LCR	ATABUR RAHMAN @ ATABUR ISLAM Versus THE UNION OF INDIA and 7 ORS.	MRM H AHMED MR. A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/4715/2017 WITH LCR	OMED ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR MR.N UDDIN	GA, ASSAM(R. 2,3 & 4.) ASSTT.S.G.I.R. 1.

13	WP(C)/4722/2017 WITH LCR	ASMA KHATUN @ ASEMA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.S AHMED MR.S B RAHMAN MR.A W AMAN	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
14	WP(C)/4743/2017 WITH LCR	MD. ABDUL JABBAR and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/4829/2017 WITH LCR	DHIREN CHANDRA BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR.S K SINGHA MR.P SARMAH MR.S UPADHAY MR.B KUMAR	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/4946/2017 WITH LCR	SAKEN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
17	WP(C)/4978/2017 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HAQUE MS.R BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/5005/2017 WITH LCR	CHARAN DAS Versus THE UNION OF INDIA and 3 ORS.	MRS PARASHAR MR.B DEY MS.T SARMA	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/5011/2017 WITH LCR	BHARATI MANDAL @ BHARATI BISWAS Versus THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A K HUSSAIN MS.S HAZARIKA MR A HAQUE	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/5016/2017 WITH LCR	MUSST. HAJERA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/5117/2017 WITH LCR	ADHIR BARMAN @ ADHIR CH. BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR. D BARMAN MR. M RAHMAN	MR. S C KEYAL GA, ASSAM MR. S C BISWAS as AMICUS CURIAE MR. A R SIKDAR as AMICUS CURIAE ASSTT. S.G.I.
22	WP(C)/5186/2017 WITH LCR	NITAI BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MS.S BISWAS	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/5202/2017 WITH LCR	GANGA MANDAL Versus THE UNION OF INDIA and 5 ORS.	MR. G SHARMA MS. R SHARMA	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/5238/2017 WITH LCR	SAILENDRA DEBNATH Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN MR.N A AHMED	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/5280/2017 WITH LCR	MUKTAR ALI Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MD.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/5317/2017 WITH LCR	ROFIQUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MR.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/5337/2017 WITH LCR	ASIT KUMAR SEAL @ ASIT SEAL @ ASHIT KUMAR SIL Versus THE UNION OF INDIA and 4 ORS.	MR. F A LASKAR MR. H R CHOUDHURY MR. S M RAHMAN	GA, ASSAM ASSTT.S.G.I.

28	WP(C)/5346/2017 WITH LCR	RAHEJ UDDIN Versus THE UNION OF INDIA and 4 ORS.	MR.I H SAIKIA MR.S ISLAM MS.S KANUNGOE	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/5365/2017 WITH LCR	SOPIAR RAHMAN @ CHAPUR ALI SK. Versus THE UNION OF INDIA and 4 ORS.	MR. A RAHMAN MR A HAQUE	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/5399/2017 WITH LCR	OBIRAN NESSA Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/5416/2017 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAMR2,3,and4 ASSTT.S.G.I.(R1)
32	WP(C)/5425/2017 WITH LCR	AHIA ALAM @ MISS. AHIYA ALAM @ YAHIDA ALAM Versus THE UNION OF INDIA and 4 ORS.	MR.J ISLAM MR.A AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
33	WP(C)/5436/2017 WITH LCR	JUGO BALA BARMAN @ JAYA BALA BARMAN Versus THE UNION OF INDIA and 3 ORS.	MS.R CHOUDHURY MR.A H M R CHOUDHURY MRSN BEGUM	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/5505/2017 WITH LCR	KAIJUDDIN SK. Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/5517/2017 WITH LCR	ROFIZUL HOQUE Versus THE UNION OF INDIA and 6 ORS.	MR.Z HUSSAIN MRSB B AHMED	GA, ASSAM ASSTT.S.G.I.
36	WP(C)/5836/2017 WITH LCR	HAIJUDDIN ALI @ HAI Versus THE UNION OF INDIA and 4 ORS.	MS.N BARUAH	GA, ASSAM ASSTT.S.G.I.
37	WP(C)/5914/2017 WITH LCR	ASHA RANI DEY Versus THE UNION OF INDIA and 4 ORS	MR.N DEKA MR. A CHAMUAH MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM ASSTT.S.G.I.
38	WP(C)/5927/2017 WITH LCR	AYNAL HAQUE Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A ALI MR.M H TALUKDAR	GA, ASSAM(R2,3 & 4) ASSTT.S.G.I.(R1)
39	WP(C)/5941/2017 WITH LCR	ANZUWARA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.G RAHUL MR.D M NATH	GA, ASSAM ASSTT.S.G.I.
40	WP(C)/5949/2017 WITH LCR	FALANI KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR. D K BAGCHI MR.D SARMA	GA, ASSAM ASSTT.S.G.I.
41	WP(C)/5972/2017 WITH LCR	KAJAL DAS Versus THE UNION OF INDIA and 3 ORS	MR.N HASAN MR.J ROY MR.S BORTHAKUR MS.C CHAKRABORTY MS.S KAKATI	GA, ASSAM ASSTT.S.G.I.
42	WP(C)/6037/2017 WITH LCR	SURAJ JAMAL Versus THE UNION OF INDIA and 5 ORS	MR. A ROY MR. J KHAN MR. K CHOUDHURY MR. N N JHA	GA, ASSAM ASSTT.S.G.I.
43	WP(C)/6058/2017 WITH LCR	FATEMA KHATUN @ FATEMA KHATOON Versus THE UNION OF INDIA and 5 ORS.	MR.A ROY MR.J KHAN MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
44	WP(C)/6168/2017 WITH LCR	JAMAL UDDIN Versus THE UNION OF INDIA and 5 ORS	MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
45	WP(C)/6188/2017 WITH LCR	JAHERA KHATUN @ BEGUM Versus UNION OF INDIA AND 3 ORS	MR. D SARMA MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM ASSTT.S.G.I.
46	WP(C)/6193/2017 WITH LCR	MD ABDUL MALIK Versus THE UNION OF INDIA and 4 ORS	MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.

47	WP(C)/6291/2017 WITH LCR	MD. SHUNAHAR ALI Versus THE UNION OF INDIA and 3 ORS.	MR.S C PANDIT MR.S SARKAR	GA, ASSAM R. 2,3 and 4. ASSTT.S.G.I.(R. 1.)
48	WP(C)/6535/2017 WITH LCR	MONJILA BIBI @ MONJILA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR. A RAHMAN MR. A H AHMED MR. A HOQUE	GA, ASSAM ASSTT.S.G.I.
49	WP(C)/6574/2017 WITH LCR	MD. SAHED ALI Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MD.B ISLAM MR.S HUSSAIN MS.S DAS MR.T AHMED	ASSTT.S.G.I.
50	WP(C)/6596/2017 WITH LCR	MUST. HAZURA KHATUN @ HAZERA KHATUN @ HAJERA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
51	WP(C)/6710/2017 WITH LCR	PRANAB SHIL Versus THE UNION OF INDIA and 3 ORS.	MR.G SAIKIA MR.D BARUAH	GA, ASSAM ASSTT.S.G.I.
52	WP(C)/6775/2017 WITH LCR	SANAKA BALA MANDAL @ SANAKA SARKAR @ SANDHYA BALA SARKAR @ SHONAKA BALA MANDAL Versus THE UNION OF INDIA and 3 ORS.	MS.R CHOUDHURY MR.A H M R CHOUDHURY MS.P SARMAH	GA, ASSAM ASSTT.S.G.I.
53	WP(C)/6992/2017 WITH LCR	TAHER ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A MANNAF MR.M H TALUKDAR MR.A S ALI MS.F BEGUM	GA, ASSAM ASSTT.S.G.I.
54	WP(C)/7025/2017 WITH LCR	BIREN DAS Versus THE UNION OF INDIA and 3 ORS.	MR.G SAIKIA MR.D BARUAH	GA, ASSAM ASSTT.S.G.I.
55	WP(C)/7040/2017 WITH LCR	RULIZA KHATUN Versus THE UNION OF INDIA and 3 ORS	MR. A R SIKDAR MR. A ALI MR. K I MAZUMDER	GA, ASSAM ASSTT.S.G.I.
56	WP(C)/7050/2017 WITH LCR	ANJU RAY @ ANJU RANI DUTTA Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.J BORA MS.K L R YANTHAN	GA, ASSAM ASSTT.S.G.I.
57	WP(C)/7074/2017 WITH LCR	BIMAL SARKAR Versus THE UNION OF INDIA and 3 ORS	MR.P S DEKA MR.B K BHAGAWATI MS.P DAS MS.A CHAKRABORTY	GA, ASSAM(R2-4) ASSTT.S.G.I.R1
58	WP(C)/7081/2017 WITH LCR	MUZAM ALI @ MUZAMMIL HOQUE Versus THE UNION OF INDIA and 10 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R-2-11) ASSTT.S.G.I.(R-1)
59	WP(C)/7092/2017 WITH LCR	ASARUDDIN SK Versus THE UNION OF INDIA and 3 ORS	MR.P C DEY MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
60	WP(C)/7195/2017 WITH LCR	MUSSTT. HAMIDA KHATUN Versus THE UNION OF INDIA and 4 ORS	MS.S B CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
61	WP(C)/7353/2017 WITH LCR	SAIBANI NESSA @ SHAIBANI KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A K HUSSAIN	GA, ASSAM ASSTT.S.G.I.
62	WP(C)/7390/2017 WITH LCR	MOSLEM UDDIN @ MUSLIM ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
63	WP(C)/7517/2017 WITH LCR	SOIDUR RAHMAN @ SAHIDUR RAHMAN Versus THE UNION OF INDIA and 3 ORS.	MR.D BARMAN MR.M HUSSAIN MR.K RAHMAN MR.A ZAHID	GA, ASSAM ASSTT.S.G.I.
64	WP(C)/7522/2017 WITH LCR	SAB KHATUN Versus THE UNION OF INDIA and 5 ORS.	MR.H R A CHOUDHURY MR.M ALAMGEER MR.A I UDDIN	GA, ASSAM ASSTT.S.G.I.

65	WP(C)/7532/2017 WITH LCR	SATDULLAH SK. @ SADULYA SHEIKH Versus THE UNION OF INDIA and 3 ORS.	MR.D BHATTACHARYA MR.S DUTTA	GA, ASSAM ASSTT.S.G.I.
66	WP(C)/7538/2017 WITH LCR	SAN MIYA Versus THE UNION OF INDIA and 3 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM ASSTT.S.G.I.
67	WP(C)/7605/2017 WITH LCR	BIDHAN DAS Versus THE UNION OF INDIA and 4 ORS.	MR.K R BORA MR.M C BHATTA	GA, ASSAM ASSTT.S.G.I.
68	WP(C)/7611/2017 WITH LCR	NASIR UDDIN TALUKDAR Versus THE UNION OF INDIA and 5 ORS.	MRS.U BARUA MR.N DHAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM ASSTT.S.G.I.
69	WP(C)/7620/2017 WITH LCR	KOSER ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
70	WP(C)/7647/2017 WITH LCR	BINA RANI CHAHATRA @ BINA CHAHATRA Versus THE UNION OF INDIA and 4 ORS.	MRG P BHOWMIK MS.M KALITA MS.P CHETIA	GA, ASSAMR NO. 2 TO 4 ASSTT.S.G.I.(R. NO. 1)
71	WP(C)/7742/2017 WITH LCR	NAYEB ALI and 6 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
72	WP(C)/7993/2017 WITH LCR	ABDUL HALIM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A ALI	GA, ASSAMR.NO. 2,3 and 4 ASSTT.S.G.I.(R.NO.1)
73	WP(C)/8211/2017 WITH LCR	JURAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.A B SIDDIQUE MS.S R SAIKIA MS.M AHMED	GA, ASSAM ASSTT.S.G.I.
74	WP(C)/8227/2017 WITH LCR	MUSSTT. FIROZA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MRS.H AHMED MR.A MATIN	GA, ASSAM MS.A VERMA MR.D BARUAH SC, NRC ASSTT.S.G.I. SC, ECI
75	WP(C)/51/2018 WITH LCR	KUSHILAL MAZUMDER @ KHUSHILAL MAZUMDER @ KUSH LAL MAZUMDER Versus THE UNION OF INDIA AND 3 ORS	MR. S ALIM MR. A T SIKDER B HUSSAIN	GA,ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
76	WP(C)/258/2018 WITH LCR	TAHER ALI Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	MR. U K NAIR, SC, F.T. ASSTT.S.G.I.
	WITH			
77	WP(C)/247/2018	ABUL HUSSAIN@ ABDUL HUSSAIN Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SHARMA	ASSTT.S.G.I.
	WITH			
78	WP(C)/254/2018	MAYNAL HAQUE Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SARMAH	GA, ASSAM ASSTT.S.G.I.
	WITH			
79	WP(C)/266/2018	NAHER ALI Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	ASSTT.S.G.I.
80	WP(C)/351/2018 WITH LCR	SUNDHAR NAMASUDRA Versus THE UNION OF INDIA	MR. S P CHITTAWAT MR. A CHETIA MR. P DEKA MR. S KAKATI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, FT

81	WP(C)/456/2018 WITH LCR	AKTAR ALI @ AKHTAR ALI Versus THE UNION OF INDIA	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, NRC ASSISTANT SG SC, ECI SC, F.T.
82	WP(C)/521/2018 WITH LCR	MOHAMMAD ALI Versus UNION OF INDIA	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MRS H AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
83	WP(C)/530/2018 WITH LCR	MOINUL HAQUE Versus THE UNION OF INDIA	MR. M HUSSAIN MR. B SINHA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
84	WP(C)/557/2018 WITH LCR	MD. ABDUL MATIN Versus THE UNION OF INDIA	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. J BORAH MS. U NANDA MR. D BISWAS	MR. D BORAH MS. A VERMA ASSTT.S.G.I.
85	WP(C)/558/2018 WITH LCR	RASHIDA BEGUM Versus THE UNION OF INDIA	MR U S DAS MR. P SARMAH MS. P SONOWAL	MR. D BORAH MS. A VERMA ASSTT.S.G.I.
86	WP(C)/582/2018 WITH LCR	RAILA BEGUM LASKAR @ RAILA KHATOON Versus THE STATE OF ASSAM AND 10 ORS	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T.
87	WP(C)/593/2018 WITH LCR	BIJOY DEY Versus THE STATE OF ASSAM AND 9 ORS	MR. R SARMA MS B. DEVI MS. S D SAIKIA DR P C MAZUMDAR	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH
88	WP(C)/608/2018 WITH LCR	DALIMON NESSA Versus THE UNION OF INDIA	MR. A R SIKDAR MD A ALI	MR. D BARUAH MS. A VERMA MR J PAYENG(SC,FT) ASSTT.S.G.I.
89	WP(C)/616/2018 WITH LCR	FAZILA KHATUN Versus THE UNION OF INDIA	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
90	WP(C)/656/2018 WITH LCR	MINATI BALA DEBNATH @ MINATI DEBNATH Versus THE UNION OF INDIA	MR. A DAS	ASSTT.S.G.I.
91	WP(C)/669/2018 WITH LCR	BINDHYA NAMASUDRA @ BINDHA NAMASUDRA Versus THE UNION OF INDIA AND 3 ORS	MR B K SINGH MS. A BEGUM MS. M BORA	GA, ASSAM SC, NRC, A VERMA ASSTT.S.G.I. SC, ECI, D BARUAH
92	WP(C)/746/2018 WITH LCR	MOYJAN BIBI @ MOYJAN NESSA Versus UNION OF INDIA AND 6 ORS.	MR R HUSSAIN MS K. DAS MR. A K ROY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T. MR J PAYENG
93	WP(C)/779/2018 WITH LCR	FAJILA KHATUN Versus UNION OF INDIA AND OTHERS	MR. J C GOGOI MR. S DAS	MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, F.T
94	WP(C)/865/2018 WITH LCR	ABDUS SAMAD @ ABDUL SAMAD Versus THE UNION OF INDIA AND ORS.	MR. P SARMAH MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC, A VERMA ASSTT.S.G.I. SC, ECI, D BARUAH SC, FT, J PAYENG
95	WP(C)/871/2018 WITH LCR	TARA BHANU Versus THE UNION OF INDIA AND ORS.	MR. M A I HUSSAIN MR A R BHUYAN Mr M U Ahmed MR. S H ZAMAN	MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, F.T

96	WP(C)/926/2018 WITH LCR	SURATJAN NESSA @ SARATJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR M HOQUE MR. S H SIKDAR	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
97	WP(C)/952/2018 WITH LCR	RUP BHANU Versus THE UNION OF INDIA AND 6 ORS	MR. A MOTIN MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. E HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
98	WP(C)/1175/2018 WITH LCR	REJIA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS MR B K SARMA	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
99	WP(C)/1191/2018 WITH LCR	INNOS ALI @ INNOS Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. N UDDIN MD A ALI MR N AHMED	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
100	WP(C)/1409/2018 WITH LCR	MD SIBAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH SC. BTC
101	WP(C)/1414/2018 WITH LCR	MUSSTT. HAMIDA BIBI Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MR. L R MAZUMDER MS M KALITA MS P CHETIA MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI
102	WP(C)/1483/2018 WITH LCR	RAHMAN ALI @ MD. RAHMAN ALI @ RAKHMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. B U LASKAR MR. A B ACONDA	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
103	WP(C)/1516/2018 WITH LCR	ANIMA RANI DHAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MR. S P DAS MR. S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
104	WP(C)/1519/2018 WITH LCR	MAYMAN NESSA @ MAYMAN KHATUN Versus THE UNION OF INDIA AND 6 ORS. (A)	MR S RAHMAN MR. MD S HOQUE MR. M DEKA MS. S N RENGMA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
105	WP(C)/1523/2018 WITH LCR	MAIJAN BIBI @ MOIJAN BEWA @ MISS MOYJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. H ALI MR. M H TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
106	WP(C)/1538/2018 WITH LCR	MANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. M CHOUDHURY MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
107	WP(C)/1564/2018 WITH LCR	SADIYA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
108	WP(C)/1599/2018 WITH LCR	MAZEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	MR. D BARUAH MS. A VERMA MR J PAYENG SC, FT ASSTT.S.G.I.
109	WP(C)/1611/2018 WITH LCR	HANIF ALI @ HANIF ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

110	WP(C)/1632/2018 WITH LCR	PROMESH DAS Versus UNION OF INDIA AND 5 ORS.	MR. A DEB MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
111	WP(C)/1729/2018 WITH LCR	ABDUL MANNAN Versus THE UNION OF INDIA AND 6 ORS.	MR. A H ALAMGIR	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
	WITH I.A.(Civil)/2505/2019 in WP(C)/1729/2018	ON THE DEATH OF ABDUL MANNAN, HIS LEGAL HEIR, ABDUL SUKUR (SON) AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS.	MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
112	WP(C)/1740/2018 WITH LCR	MARIAM BEGUM @ MARIOM NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR A ALI MS. A KHATUN	SC, NRC, MS A VERMA (R6) ASSTT.S.G.I.(R1) SC, ECI, MR D BARUAH (R5) SC, F.T, MR J PAYENG (R1)
113	WP(C)/1751/2018 WITH LCR	REZIA KHATUN @ RAZIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MISS. M DAS MD. S ISLAM MR. M DEKA MR. I HAQUE	ASSTT.S.G.I. SC, F.T(MR. J PAYENG)
114	WP(C)/1769/2018 WITH LCR	ON THE DEATH OF SIRAJ ALI HIS LEGAL HEIRS ABDUL SALAM AND 9 OTHERS Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR S Z AHMED MS H BEGUM MS M AHMED	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
115	WP(C)/1770/2018 WITH LCR	HASNA BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. S K DAS MR R KARIM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
116	WP(C)/1796/2018 WITH LCR	HASINA BEGUM @ HASNARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR N AHMED MD A ALI	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
117	WP(C)/1798/2018 WITH LCR	AYUB ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S HOQUE MR. M ALI MR S ISLAM MR P K DAS	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
118	WP(C)/1840/2018 WITH LCR	SUMATI BALA DAS @ SUMITA BALA DAS @ SUMITRA DAS @ SUMITRA BALA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
119	WP(C)/1842/2018 WITH LCR	ABDUS SALAM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR A ALI	J PAYENG, GA, ASSAM (R2,3,4) A VERMA, SC, NRC (R6) ASSTT.S.G.I. D BARUAH, SC, ELECTION COMMISSION
120	WP(C)/1845/2018 WITH LCR	MATIBAR RAHMAN @ MATIBAR SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. A W AMAN MR. S S S RAHMAN MR. S B RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T
121	WP(C)/1847/2018 WITH LCR	ABDUL RAHIM AND 6 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. R A CHOUDHURY MR. E AHMED MR. Z HAMMAD	ASSTT.S.G.I. SC, F.T(MR. J PAYENG)
122	WP(C)/1883/2018 WITH LCR	AMBIYA BIBI ALIAS ABIA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR I HOQUE	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, FT
123	WP(C)/1895/2018 WITH LCR	BEGUM NESSA @ BEGUM BIBI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

124	WP(C)/1928/2018 WITH LCR	MUSSTT. FATEHA BEGUM @ FATIMA BEGUM Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS. A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
125	WP(C)/1929/2018 WITH LCR	ABDUL AZID @ ABDUL AZIZ Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	ASSTT.S.G.I. SC, F.T. (MR. J PAYENG)
126	WP(C)/1930/2018 WITH LCR	MD. ABDUL MATLEB @ ABDUL MUTALIB AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
127	WP(C)/1934/2018 WITH LCR	JOYNAL CHOUDHURY Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
128	WP(C)/1945/2018 WITH LCR	KAZIM UDDIN AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR D BARMAN MR. K LAHKAR	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
129	WP(C)/1956/2018 WITH LCR	ABU TAHER @ TAHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. U DAS MR. D SARMAH	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
130	WP(C)/1975/2018 WITH LCR	SONABHAN BEWA @ SONA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
131	WP(C)/1978/2018 WITH LCR	HAJERA KHATUN @ HAJERA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
132	WP(C)/1983/2018 WITH LCR	RUPBHANU DEWAN Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
133	WP(C)/2166/2018 WITH LCR	MUSSTT. NURESHMA BEGUM @ NUREJMA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S HOQUE MR S ISLAM MR P K DAS	MR. D BARUAH MS. A VERMA MR J PAYENG MR J PAYENG ASSTT.S.G.I.
134	WP(C)/2297/2018 WITH LCR	ABDUL MUTALIB @ A. MUTALIB Versus UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY	ASSTT.S.G.I.
135	WP(C)/2710/2018 WITH LCR	JELEKA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS. C KALITA MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
136	WP(C)/2757/2018 WITH LCR	ROMJAN ALI @ ROMJAN Versus THE UNION OF INDIA AND 6 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MS. K SHARMA	ASSTT.S.G.I.
137	WP(C)/2984/2018 WITH LCR	ASIA KHATOON @ AMBIA KHATOON Versus THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

138	WP(C)/3217/2018 WITH LCR	OSMAN GONI @ OSMAN ALI SK Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
139	WP(C)/3378/2018 WITH LCR	IDRISH ALI AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS. Z A ASADIA MR A HUSSAIN MR M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
140	WP(C)/4268/2018 WITH LCR	MUSSTT. MOMTAZ BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. U SAIKIA MR. R K NATH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
141	WP(C)/4496/2018 WITH LCR	MD. SAHJAHAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
142	WP(C)/4505/2018 WITH LCR	HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
143	WP(C)/4560/2018 WITH LCR	HANUFA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. C KALITA MS K GOGOI MR S ISLAM MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
144	WP(C)/4585/2018 WITH LCR	SAJERA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN DR. B AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
145	WP(C)/4664/2018 WITH LCR	HIKMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
146	WP(C)/4684/2018 WITH LCR	NAJRUL HOQUE @ NAJRUL HAQUE Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
147	WP(C)/4899/2018 WITH LCR	MUSSTT. MONOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U DUTTA MR K K DAS MR. B HALDAR MR. B DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
148	WP(C)/4940/2018 WITH LCR	SMT. CHINU DAS @ SENU Versus THE UNION OF INDIA AND 6 ORS	MR. B CHOWDHURY MR. K R PATGIRI MR. B GOGOI	SC, NRC MR. B GOGOI SC, F.T SC, ELECTION COMMISSION.
149	WP(C)/4967/2018 WITH LCR	KABITA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. U DUTTA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

150	WP(C)/4981/2018 WITH LCR	KULSUM BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
151	WP(C)/5010/2018 WITH LCR	SRI RANGESH DAS Versus THE UNION OF INDIA AND 7 ORS.	MR R DHAR MRS. R RONGMEI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
152	WP(C)/5045/2018 WITH LCR	AKLIMA KHATUN @ AKLIMA BEGUM @ AKLIMA YASMIN Versus THE UNION OF INDIA AND 5 ORS.	MS K LAHKAR MS. A MAHANTA MR A ALI MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
153	WP(C)/5072/2018 WITH LCR	JAHARUL HOQUE @ MD. JAHIRUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MR. J AHMED MS. H BEGUM MS. S R SAIKIA MS. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
154	WP(C)/5134/2018 WITH LCR	NURJAHAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	SC, NRC (R6) MR. S C PANDIT SC, F.T (R2TO4) SC, ELECTION COMMISSION. (R5)	ASSTT.S.G.I. (R1)
155	WP(C)/5147/2018 WITH LCR	AMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
156	WP(C)/5149/2018 WITH LCR	BANESA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
157	WP(C)/5161/2018 WITH LCR	MAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
158	WP(C)/5168/2018 WITH LCR	SAMSUDDIN AND 4 ORS. Versus UNION OF INDIA AND 6 ORS.	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
159	WP(C)/5271/2018 WITH LCR	NUR ISLAM @ NURUL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
160	WP(C)/5792/2018 WITH LCR	SAMIRAN NESSA @ SAMIRON NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

161	WP(C)/6606/2018 WITH LCR	MD. MOHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) MR J PAYENG MR. D BARUAH ASSTT.S.G.I. (R1) MRS A VERMA SC, ELECTION COMMISSION. (R3) SC, F.T (R2,4,5)
162	WP(C)/7334/2018 WITH LCR	NUR BHANU Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
163	WP(C)/7391/2018 WITH LCR	KARIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS. D GHOSH MR. M ISLAM MS. M BARMAN MS K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
164	WP(C)/7989/2018 WITH LCR	SARAMJAN @ SARAMJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. B U LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
165	WP(C)/7998/2018 WITH LCR	FAJIBUL ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. P KATAKI MRS R BEGUM	SC, NRC MD A ALI MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
166	WP(C)/8012/2018 WITH LCR	WAHID ANSARY @ WAHID ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. P K DAS MR S ISLAM MR. M ALI MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
167	WP(C)/675/2017	WAHID ANSARI @ WAHID MIA Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.M ALI	GA, ASSAM ASSTT.S.G.I.
168	WP(C)/8433/2018 WITH LCR	AJIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. U DAS MR. A R TAHBILDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
169	WP(C)/8446/2018 WITH LCR	ALEMA KHATUN @ AMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H AHMED MR. N H BARBHUIYA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
170	WP(C)/8450/2018 WITH LCR	ATOWAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
171	WP(C)/8505/2018 WITH LCR	ABDUL RASHID Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
172	WP(C)/8584/2018 WITH LCR	PHONI MALO DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. P S BISWAS MS A PARVEEN MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

173	WP(C)/8634/2018 WITH LCR	ABDUL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
174	WP(C)/8910/2018 WITH LCR	ASMOT @ AJMOT @ AZMOT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
175	WP(C)/162/2019 WITH LCR	RITA GHOSE Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS A BORAH MS S SENGUPTA	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
176	WP(C)/210/2019 WITH LCR	MOHAMMAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. K BORUAH MR. M ALOM MR. R BORA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
177	WP(C)/231/2019 WITH LCR	AJUR SHEIKH @ ABJUR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR. A SAYED MS. R HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
178	WP(C)/245/2019 WITH LCR	SHUKURJAN NESSA @ SUKURJAN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR H ALI MR. J M SOLAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
179	WP(C)/329/2019 WITH LCR	RUKIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
180	WP(C)/461/2019 WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
181	WP(C)/521/2019 WITH LCR	UZALA BEGUM @ UZELA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
182	WP(C)/535/2019 WITH LCR	KALPANA SAHA Versus THE STATE OF ASSAM AND 5 ORS	MS. M DEV MR R CHAKRAVORTY MRS. A BASUMATARY MS. P DEB MS. N DEB	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
183	WP(C)/537/2019 WITH LCR	MOHAN SARKAR Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
184	WP(C)/538/2019 WITH LCR	MOFIZ UDDIN @ MAFISHUDIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

185	WP(C)/544/2019 WITH LCR	HASHEN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
186	WP(C)/575/2019 WITH LCR	MOHIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4)
187	WP(C)/673/2019 WITH LCR	UMERA BEGUM Versus UNION OF INDIA AND 9 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN	MR. S C KEYAL MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
188	WP(C)/1363/2019 WITH LCR	HABEL UDDIN @ HABIL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
189	WP(C)/2335/2019 WITH LCR	SAIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
190	WP(C)/3560/2019 WITH LCR	REJIA KHATUN AND 5 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
191	WP(C)/3609/2019 WITH LCR	MOYNAL HOQUE @ MAINUL HAQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
192	WP(C)/5082/2019 WITH LCR	KAMALA KHATUN Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
193	WP(C)/5376/2019 WITH LCR	TUSTO BHAN @ TUSTHA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. A DEB MR S HOQUE MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
194	WP(C)/5466/2019 WITH LCR	MATIUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
195	WP(C)/5593/2019 WITH LCR	MD. CHATER ALI @ SUTTER ALI Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
196	WP(C)/6117/2019 WITH LCR	PRATIMA TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T

197	WP(C)/6262/2019 WITH LCR	HANUFA KHATUN @ HANUFA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
198	WP(C)/7961/2019 WITH LCR	KUDRAT ALI @ KURJAT ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
199	WP(C)/8605/2019 WITH LCR	ALEYA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
200	WP(C)/8793/2019 WITH LCR	ABDUL MATLEB @ ALI @ MATLEB ALI Versus THE UNION OF INDIA AND 6 ORS.	MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
201	WP(C)/9/2020 WITH LCR	KHUDEJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. M AHMED MR. B DAS J U AHMED MR. R SARKAR MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
202	WP(C)/29/2020 WITH LCR	JAINAL ALI @ JAYNAL ABDIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
203	WP(C)/9165/2019	JAINAL ALI @ JAYNAL ABDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. H AHMED	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
204	WP(C)/35/2020 WITH LCR	MONOWARA KHATUN Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
205	WP(C)/63/2020 WITH LCR	ARFUL NESSA @ ARFUL BEGUM @ ARKUL NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC MR. R BORPUJARI SC, REV DEPT GOVT OF ASSAM ASSTT.S.G.I. SC, F.T SC, ECI
206	WP(C)/86/2020 WITH LCR	OSMAN ALI @ OSMAN GONI Versus UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
207	WP(C)/270/2020 WITH LCR	MD. GAJI ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
208	WP(C)/333/2020 WITH LCR	KABAJ ALI BHUYAN @ KABAJ ALI Versus THE UNION OF INDIA AND 7 ORS.	MR H RAHMAN MR. J AHMED MR. P A AHMED MR S U AHMED MR S I ZAKARIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
209	WP(C)/334/2020 WITH LCR	SAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MD A ALI MR A. R. SIKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

210	WP(C)/490/2020 WITH LCR	SASHI KANTA SEN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS J BORAH MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
211	WP(C)/515/2020 WITH LCR	SHAHAR BHANU @ SAHAR BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ MR. M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
212	WP(C)/743/2020 WITH LCR	AMINA KHATOON @ AMEN KHATOON AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
213	WP(C)/874/2020 WITH LCR	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
214	WP(C)/884/2020 WITH LCR	RAHELA BIBI Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN A RAHMAN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
215	WP(C)/966/2020 WITH LCR	ISMAIL ALI AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
216	WP(C)/1057/2020 WITH LCR	BABUL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
217	WP(C)/1135/2020 WITH LCR	AIZAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
218	WP(C)/1499/2020 WITH LCR	SABURAN KHATUN @ SABURAN BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
219	WP(C)/1520/2020 WITH LCR	KHUDEJA BEGUM @ KHUDEJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
220	WP(C)/1860/2020 WITH LCR	AMINA KHATOON @ AMENA KHATOON Versus THE UNION OF INDIA AND 7 ORS.	MR H R A CHOUDHURY MR H R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
221	WP(C)/1975/2020 WITH LCR	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. H A AHMED MS M DAS R ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
222	WP(C)/2071/2020 WITH LCR	JOYDEV DAS @ JOYDEB DAS Versus UNION OF INDIA AND 6 ORS.	MS. S E AHMED MR. P J MEDHI MR. D R GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
223	WP(C)/2305/2020 WITH LCR	JOBEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR H BETALA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
224	WP(C)/2493/2020 WITH LCR	KAJIM ALI @ KAJIMUDDIN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

225	WP(C)/2502/2020 WITH LCR	MD. ISLAMUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
226	WP(C)/2546/2020	HACHINUR @ HASINUR Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
227	WP(C)/2620/2020 WITH LCR	KADBHANU NESSA @ KADBHANU BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
228	WP(C)/2808/2020 WITH LCR	ASIA KHATUN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
229	WP(C)/2813/2020 WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR A M MONDAL	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
230	WP(C)/2819/2020 WITH LCR	SAKINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
231	WP(C)/2834/2020 WITH LCR	HANIF ALI @ HANU ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
232	WP(C)/2841/2020 WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
233	WP(C)/3019/2020 WITH LCR	KABIA KHATOON @ ABIA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
234	WP(C)/3330/2020 WITH LCR	RAFIKA BIBI @ RAFIKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
235	WP(C)/3393/2020 WITH LCR	PHULESWARI SARKAR Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
236	WP(C)/3497/2020 WITH LCR	JILMOHAN MANDAL @ BISWAS Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
237	WP(C)/3507/2020 WITH LCR	JAHURA KHATUN @ JAHURA BEWA @ JAHURA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. W RAHMAN MR. K U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
238	WP(C)/3547/2020 WITH LCR	SHAHIDA @ SHAHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

239	WP(C)/3803/2020 WITH LCR	AKTAR ALI MOULABI @ AKTAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T SC, ELECTION COMMISSION. SC, F.T
240	WP(C)/3873/2020 WITH LCR	AMIRUDDIN SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, NRC ASSTT.S.G.I. SC, ECI
241	WP(C)/3920/2020 WITH LCR	MD. MUKLES ALI @ MOKLIS ALI Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
242	WP(C)/4152/2020 WITH LCR	REJIYA KHATUN @ REJIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
243	WP(C)/4326/2020 WITH LCR	NEPAL MITRA @ NEPAL CHANDRA MITRA Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
244	WP(C)/4379/2020 WITH LCR	AMENA KHATUN @ AMENA BEWA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M ISLAM MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
245	WP(C)/4473/2020 WITH LCR	SHAMALA KHATUN @ SOMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
246	WP(C)/4495/2020 WITH LCR	SANTI NAMASUDRA @ SANTI NAMOSUDRA Versus THE UNION OF INDIA AND 5 ORS	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAİN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
247	WP(C)/4677/2020 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
248	WP(C)/4747/2020 WITH LCR	KASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
249	WP(C)/4822/2020 WITH LCR	TAHIRAN NESSA @ TABIRUN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
250	WP(C)/4830/2020 WITH LCR	JAHANARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN MR. D ZAKARIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
251	WP(C)/4882/2020 WITH LCR	RUMIA KHATUN @ RUMIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR J HUSSAIN MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
252	WP(C)/4896/2020 WITH LCR	AMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE MR. M DEKA M N KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

253	WP(C)/4907/2020 WITH LCR	MITHU MAZUMDER @ MAMONI MAZUMDER Versus THE UNION OF INDIA AND 5 ORS	MR. T BAIDYA MR. S CHAKRABORTY MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
254	WP(C)/4927/2020 WITH LCR	AMIR HUSSAIN @ MD. AMIR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
255	WP(C)/4951/2020 WITH LCR	MALEKA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
256	WP(C)/4953/2020 WITH LCR	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
257	WP(C)/4984/2020 WITH LCR	FUL KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
258	WP(C)/5050/2020 WITH LCR	SAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
259	WP(C)/5189/2020 WITH LCR	AZIM UDDIN AHMED Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
260	WP(C)/5191/2020 WITH LCR	KADHBANU NESSA @ KADHBANU Versus THE UNION OF INDIA AND 9 ORS.	MR. M HUSSAIN MD. I H KHAN MR M U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
261	WP(C)/5200/2020 WITH LCR	MADAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MR. D J BORAH	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
262	WP(C)/5212/2020 WITH LCR	TAHURA KHATUN @ JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
263	WP(C)/5312/2020 WITH LCR	SITUL MULLAH @ SITOL MIA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
264	WP(C)/5328/2020 WITH LCR	FULJAN NESSA @ JAMELA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
265	WP(C)/5329/2020 WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
266	WP(C)/5368/2020 WITH LCR	REJIA KHATUN @ REJIA BEGUM @ REJIYA BEWA Versus THE UNION OF INDIA AND 5 ORS	MR. A HUSSAIN MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

267	WP(C)/5376/2020 WITH LCR	SUMITRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR P BHARDWAJ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
268	WP(C)/5452/2020 WITH LCR	RAINA BEGUM @ SAINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
269	WP(C)/5493/2020 WITH LCR	JOYNAL ABEDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
270	WP(C)/5496/2020 WITH LCR	SHAJEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. M ISLAM MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
271	WP(C)/5536/2020 WITH LCR	JONEKA KHATUN @ JANAFI KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
272	WP(C)/5540/2020 WITH LCR	MUSST. PARMINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
273	WP(C)/5550/2020 WITH LCR	KAD BHANU @ KADBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
274	WP(C)/5559/2020 WITH LCR	GOUTAM BISWAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
275	WP(C)/5581/2020 WITH LCR	BATASHI NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
276	WP(C)/5585/2020 WITH LCR	ABDUL SALAM Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
277	WP(C)/5602/2020 WITH LCR	ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
278	WP(C)/5658/2020 WITH LCR	ABDUL SUBUR Versus UNION OF INDIA AND 9 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
279	WP(C)/5659/2020 WITH LCR	MUSSTT SUFIA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
280	WP(C)/5661/2020 WITH LCR	MAHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
281	WP(C)/5669/2020 WITH LCR	SAYED ALI SK Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

282	WP(C)/5684/2020 WITH LCR	NOBIRON NESSA Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
283	WP(C)/5693/2020 WITH LCR	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR A ALI MS. M KHATUN MS D DUTTA MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/762/2021 in WP(C)/5693/2020	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC SC, ECI SC, F.T
284	WP(C)/5734/2020 WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
285	WP(C)/5788/2020 WITH LCR	KHUDEJA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
286	WP(C)/5797/2020 WITH LCR	MUSSTT AKLILMA KHATUN @ AKLIMA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
287	WP(C)/4/2021 WITH LCR	MOYMANA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
288	WP(C)/11/2021 WITH LCR	MALU MIAH Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
289	WP(C)/38/2021 WITH LCR	MUSSTT. RAMISHA KHATOON @ RAMISA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
290	WP(C)/40/2021 WITH LCR	AMBIA KHATUN @ UMBIA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR A REHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
291	WP(C)/41/2021 WITH LCR	AYMANA NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
292	WP(C)/123/2021 WITH LCR	ROWSHONARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
293	WP(C)/127/2021 WITH LCR	ALIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
294	WP(C)/160/2021 WITH LCR	PIYARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
295	WP(C)/162/2021 WITH LCR	RABIYA KHATUN @ MUSSTT RABIYA Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

296	WP(C)/169/2021 WITH LCR	NUR BHANU Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. M A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
297	WP(C)/178/2021 WITH LCR	BADRUL HOQUE Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
298	WP(C)/197/2021 WITH LCR	LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
299	WP(C)/298/2021 WITH LCR	BAHARJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
300	WP(C)/303/2021 WITH LCR	RAHIMAN NESSA @ RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MS. M PAUL MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
301	WP(C)/309/2021 WITH LCR	HASINA BIBI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
302	WP(C)/597/2021 WITH LCR	NUR HUSSAIN @ NUR HOSEN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
303	WP(C)/676/2021 WITH LCR	SUMAN DAS Versus THE STATE OF ASSAM AND 7 ORS	DR. B N GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
304	WP(C)/724/2021 WITH LCR	MUSSTT REJINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S SUTRADHAR MR H ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
305	WP(C)/730/2021 WITH LCR	RASHID ALI @ RASHID SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR MR K TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
306	WP(C)/752/2021 WITH LCR	SAKINA KHATUN @ SOKHILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
307	WP(C)/928/2021 WITH LCR	MANINDRA DAS Versus THE UNION OF INDIA AND 7 ORS	MR B ACHARYYA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
308	WP(C)/968/2021 WITH LCR	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. A T SARKAR SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/1075/2021 in WP(C)/968/2021	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
309	WP(C)/1074/2021 WITH LCR	NAJIR ALI @ MOHAMMAD NAJIR ALI Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

310	WITH WP(C)/1120/2021	ANOWAR HUSSAIN @ MOHAMMAD ANAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
311	WP(C)/1099/2021 WITH LCR	DILBAR ALI MONDAL @ DILBAR HUSSAIN MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MD B ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
312	WP(C)/1349/2021 WITH LCR	KANCHAN ROY @ KANCHAN RAY Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. K SINGHA MR. S D ROY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
313	WP(C)/3522/2021 WITH LCR	ABUL HUSSAIN LASKAR @ ABUL HUSSAIN BARBHUIYA Versus THE UNION OF INDIA AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
314	WP(C)/3584/2021 WITH LCR	RIAZUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
315	WP(C)/3640/2021 WITH LCR	ABDUL JALIL Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
316	WP(C)/3701/2021 WITH LCR	NAJRUL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
317	WP(C)/3710/2021 WITH LCR	FAJAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS S S ZIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
318	WP(C)/5697/2021	UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
319	WP(C)/6047/2021 WITH WP(C)/2862/2019 (D/O), LCR	JAHURA KHATUN @ JOHARA BIBI @ JAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MR S HOQUE MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
320	WITH WP(C)/5787/2020 WITH LCR	SAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MR S HOQUE MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
321	WP(C)/6167/2021 WITH LCR	CHAHARA BBEGUM @ SAHERA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
322	WP(C)/6337/2021 WITH LCR 2 NOS.	SURIYA BHANU NESSA @ SURJYA BHANU@ SURJYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
323	WITH WP(C)/5530/2021	KADBHANU NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
324	WP(C)/6840/2021 WITH LCR	SOBURA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

325	WP(C)/1/2022 WITH LCR	MD. ANAM UDDIN BARBHUIYA Versus UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
326	Review.Pet./3/2022 WITH WP(C)/7563/2018 (D/O), LCR	ASHAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
327	WP(C)/6/2022 WITH LCR	KADBHANU Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR	GA, ASSAM SC, NRC SC, F.T ASSTT.S.G.I. SC, ECI
328	WP(C)/17/2022 WITH LCR	SOMELA KHATUN @ SHAHIDA Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED MR J M SULAIMAN MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
329	WP(C)/25/2022 WITH LCR	MD. ABDUL SAHID @ ABDUL SHAHID Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC SC, F.T SC, ECI ASSTT.S.G.I.
330	WP(C)/35/2022	KALAWATI NAMODAS Versus THE UNION OF INDIA AND 6 ORS	MR. M K NATH MRS. R S DEURI MR U SAIKIA MR. J RABHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
331	WP(C)/1527/2022 WITH LCR	WAHAB ALI @ OHAB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
332	WP(C)/1714/2022 WITH LCR	MAJAR ALI @ MAJAM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H BHUYAN MR K BHUYAN MR. H A AHMED MR. L KHAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
333	WP(C)/7915/2022	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
334	WITH WP(C)/3409/2021 WITH LCR	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
335	WP(C)/142/2023 WITH LCR	MD. SONA MIYA Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024

9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[FROM 15-07-2024 TO 30-08-2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:**SPECIAL DIVISION BENCH**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/25/2020 7 Y 0 M 3 D :WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	DHANIRAM GOUR Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/93/2020 4 Y 7 M 24 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	BIJOY KRISHNA Versus THE STATE OF ASSAM	MR H GUPTA (AMICUS CURIAE)	PP, ASSAM
3	Crl.A./208/2020 WITH OFFICE NOTE, LCR 7 FILES, P.B.-2	ANOWAR MANDAL Versus SIRAJUL HOQUE AND 8 ORS	MR. A CHOUDHURY MR. R ALI MR. P K DAS MR D K BHATTACHARYYA (AMICUS CURIAE) MR. K KALITA MR. N MAHAJAN	MR. I H SAIKIA MR. B BORAH PP, ASSAM MR. I A CHOUDHURY
4	CRL.A(J)/6/2021 4 Y 4 M 25 D :WITH LCR 5 FILES, P.B.-2	KUMRU BHUMIJ Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/20/2021 4 Y 3 M 27 D :WITH LCR 5 FILES, P.B.-2	ARUN TANTI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
6	I.A.(Crl.)/39/2021 WITH LCR 5 FILES, P.B.-2 in Crl.A./420/2019 WITH Crl.A./420/2019	MANSER ALI @ MONSER ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR A KUDDUS MR. A AHMED	PP, ASSAM
		MD. KUDRAT ALI @ KUJRAT AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A KADDUS MR. A AHMED	PP, ASSAM
7	CRL.A(J)/42/2021 3 Y 4 M 16 D :WITH OFFICE NOTE, WITH LCR 6 FILES, P.B.-2	ALBISH BANDA @ LAKRA Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	MR J DAS MR S H MAHMUD, AMICUS CURIAE (R-2) PP, ASSAM
8	CRL.A(J)/48/2021 WITH LCR 4 FILES, P.B.-2	JAGAT DAS Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
9	Crl.A./172/2021 WITH LCR, P.B.-2	JETUKI BORO Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
10	Crl.A./216/2021 WITH LCR, P.B.-2	IMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
11	I.A.(Crl.)/495/2021 WITH LCR 5 FILES, P.B.-2 in Crl.A./74/2018	CHANDRA RONGPHAR Versus THE STATE OF ASSAM AND ANR	MR G RAHUL (R-2,3) MR. D M NATH (R-2,3)	PP, ASSAM

	WITH Crl.A./74/2018	JITEN ENGTI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR G RAHUL (R-2,3) MR. T KALITA MR. I CHOUDHURY MR. B DEKA MR. D M NATH (R-2,3) MR R L CHUTIA MR. B M BHUYAN	PP, ASSAM
12	CRL.A(J)/3/2022 3 Y 3 M 24 D :WITH LCR 5 FILES, P.B.-2	SUKRU URANG Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/7/2022 WITH LCR 4 FILES, P.B.-2	BADHNA ORANG AND 5 ORS. Versus THE STATE OF ASSAM	MR. D K BAIDYA (AMICUS CURIAE)	PP, ASSAM
14	CRL.A(J)/8/2022 4 Y 9 M 1 D :WITH LCR 3 FILES, P.B.-2	JITEN RAY Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
15	CRL.A(J)/10/2022 3 Y 3 M 13 D :WITH LCR 4 FILES, P.B.-2	BABURAM BASUMATARY Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	PP, ASSAM
16	Crl.A./10/2022 WITH LCR 4 FILES, P.B.-2	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM
	WITH I.A.(Crl.)/31/2022 in Crl.A./10/2022	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM
	WITH I.A.(Crl.)/218/2022 in Crl.A./10/2022	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS D MAHANTA	PP, ASSAM
17	CRL.A(J)/12/2022 3 Y 2 M 17 D :WITH LCR 4 FILES, P.B.-2	SON KR. GORH Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
18	CRL.A(J)/15/2022 2 Y 10 M 0 D :WITH LCR 5 FILES, P.B.-2	BIRCHA KONWAR Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
19	Crl.A./20/2022 2 Y 8 M 20 D :WITH LCR 7 FILES, P.B.-2	BHOLLA SANKAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	
20	CRL.A(J)/20/2022 2 Y 9 M 24 D :WITH LCR 5 FILES, P.B.-3	MONI KAKATI @ BHUPEN CH. KAKATI Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
21	Mat.App./21/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MS. N S THAKURIA MR. G K THAKURIA	MR. K K DEKA
	WITH I.A.(Civil)/2092/2022 in Mat.App./21/2022	XXXXXXXXX Versus XXXXXXXXX	MS. N S THAKURIA MR. G K THAKURIA	
22	CRL.A(J)/24/2022 2 Y 6 M 25 D :WITH LCR 5 FILES, P.B.-2	DIPAK URANG Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
23	CRL.A(J)/25/2022 2 Y 9 M 22 D :WITH LCR 5 FILES, P.B.-2	LEBEN RAMCHIARY Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
24	CRL.A(J)/26/2022 7 Y 7 M 20 D :WITH LCR 5 FILES, P.B.-2	BAPAN DUTTA Versus THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
25	WITH CRL.A(J)/29/2022 7 Y 7 M 20 D :	BIREN DAS @ BIRA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
26	CRL.A(J)/27/2022 2 Y 11 M 14 D :WITH LCR 5 FILES, P.B.-2	NILKANTA NATH Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM

27	Crl.A./28/2022 WITH LCR 3 FILES, P.B.-2	MOBIN MARAK @ MABINSON MARAK Versus THE STATE OF ASAM AND ANR.	MR. N UDDIN MR. M HOQUE	PP, ASSAM
28	CRL.A(J)/28/2022 2 Y 10 M 13 D :WITH LCR 5 FILES, P.B.-2	SITA RAM HASDA Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
29	CRL.A(J)/30/2022 2 Y 7 M 17 D :WITH LCR 5 FILES, P.B.-2	ARJUN HASDA Versus THE STATE OF ASSAM	MR R SHARMA, AMICUS CURIAE	PP, ASSAM
30	CRL.A(J)/35/2022 2 Y 6 M 26 D :WITH LCR 5 FILES, P.B.-2	BHAITI SUREN Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
31	CRL.A(J)/37/2022 2 Y 6 M 1 D :WITH LCR 5 FILES, P.B.-2	BISHU DHALI AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MR B M DEKA (O.P./INFORMANT)) PP, ASSAM
32	CRL.A(J)/39/2022 3 Y 4 M 23 D :WITH OFFICE NOTE, LCR 7 FILES, P.B.-2	NIRANTAN BORA Versus THE STATE OF ASSAM AND ANR.	MR. R D BHUYAN	PP, ASSAM
33	CRL.A(J)/44/2022 2 Y 4 M 18 D :WITH LCR 4 FILES, P.B.-2	JOGEN MUNDA Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
34	CRL.A(J)/45/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	CHIKORAM GOWALA @ BUI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
35	CRL.A(J)/49/2022 4 Y 12 M 0 D :WITH LCR 5 FILES, P.B.-3	MOHAN TERANG @ MOHAN TERON Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MS. K PHUKAN PP, ASSAM
36	CRL.A(J)/50/2022 2 Y 11 M 9 D :WITH LCR 5 FILES, P.B.-2	DEVINSON RONGHANG @ MENSING @ RENSING Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	MS. R B BORA MS. R B BORA PP, ASSAM
37	CRL.A(J)/53/2022 2 Y 6 M 22 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	RITU RAMCHIARY Versus THE STATE OF ASSAM	MR. D K BAGCHI, AMICUS CURIAE	PP, ASSAM
38	CRL.A(J)/55/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	DAVID BANIKYA Versus THE STATE OF ASSAM	MR. NAVA KUMAR KALITA, AMICUS CURIAE	MS MEGHALI BARMAN (AMICUS CURIAE)(R-2) PP, ASSAM
39	CRL.A(J)/56/2022 2 Y 4 M 16 D :WITH LCR 5 FILES, P.B.-2	KRISHNA MALO DAS Versus THE STATE OF ASSAM	MS. T BEGUM, AMICUS CURIAE	PP, ASSAM
40	CRL.A(J)/59/2022 2 Y 4 M 20 D :WITH LCR 3 FILES, P.B.-2	RUPAN DEURI @ RUPAM DEWRI @ BABU Versus THE STATE OF ASSAM	MRS. S KHATANIAR, AMICUS CURIAE	PP, ASSAM
41	Crl.A./59/2022 WITH LCR 4 FILES, P.B.-2	LALU TANTI @ AJIT TANTI Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
	WITH			
42	CRL.A(J)/48/2022 2 Y 4 M 10 D :	LALU TANTI @ AJIT TANTI Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
43	CRL.A(J)/60/2022 WITH LCR 4 FILES, P.B.-2	PABITRA PASOWAN Versus THE STATE OF ASSAM	MR DIPAK BORAH, AMICUS CURIAE	PP, ASSAM
44	CRL.A(J)/64/2022 2 Y 1 M 25 D :WITH LCR 4 FILES, P.B.-2	SIVA KARMAKAR Versus THE STATE OF ASSAM	MR. A K BHUYAN (AMICUS CURIAE)	PP, ASSAM
45	CRL.A(J)/66/2022 7 Y 3 M 21 D :WITH LCR 5 FILES, P.B.-2	SMT. SADHANI DAS Versus THE STATE OF ASSAM	MR. N K KALITA (AMICUS CURIAE)	PP, ASSAM
46	CRL.A(J)/72/2022 2 Y 4 M 4 D :WITH LCR 4 FILES, P.B.-2	ARUN TANTI Versus THE STATE OF ASSAM	MR. RAKESH SARMA (Amicus Curiae)	MR J DAS Ms B Bhuyan (Addl. PP, ASSAM)
47	CRL.A(J)/73/2022 2 Y 2 M 4 D :WITH LCR 4 FILES, P.B.-2	DHRUBAJYOTI BORAH Versus THE STATE OF ASSAM	MS. B SHARMA (Amicus Curiae)	PP, ASSAM

48	CRL.A(J)/77/2022 2 Y 2 M 2 D :WITH LCR 6 FILES, P.B.-2	BHAITI GOGOI Versus THE STATE OF ASSAM		PP, ASSAM
49	CRL.A(J)/78/2022 6 Y 2 M 22 D :WITH LCR 5 FILES, P.B.-2	SAUTAN BHUYAN @ HUNTU Versus THE STATE OF ASSAM	MR. T R DEURI (Amicus Curiae)	PP, ASSAM
50	CRL.A(J)/80/2022 3 Y 4 M 11 D :WITH LCR 5 FILES, P.B.-2	JITU GOGOI @ SUKAN Versus THE STATE OF ASSAM	MR. U CHOUDHURY LEGAL AID COUNSEL	
51	CRL.A(J)/83/2022 2 Y 1 M 23 D :WITH LCR 4 FILES, P.B.-2	GOBIN PAIK Versus THE STATE OF ASSAM AND ANR.	MRS. S ROY	PP, ASSAM
52	CRL.A(J)/84/2022 2 Y 0 M 8 D :WITH LCR 3 FILES, P.B.-2	MD. ANAM UDDIN Versus THE STATE OF ASSAM AND ANR	MS. S BARPUJARI (Amicus Curiae)	PP, ASSAM
53	Crl.A./85/2022 WITH OFFICE NOTE	SAIDUL ALAM Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. R K D CHOUDHURY, SC, NIA(R 1) SC, NIA MS. S. JAHAN,ADDL PP,ASSAM(R 2)
54	CRL.A(J)/85/2022 2 Y 1 M 9 D :WITH LCR 5 FILES, P.B.-2	SALON THAUSEN Versus THE STATE OF ASSAM	MR A TIWARI (AMICUS CURIAE)	PP, ASSAM
55	CRL.A(J)/86/2022 2 Y 0 M 20 D :WITH LCR 5 FILES, P.B.-2	ALIRAM CHETIA Versus THE STATE OF ASSAM	MR. Z. HUSSAIN(AMICUS CURIAE)	PP, ASSAM
56	Crl.A./89/2022 WITH LCR 5 FILES, P.B.-2	AMULYA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS A DAS MR. P S BISWAS MR J DAS MS. R DEVI	PP, ASSAM
	WITH I.A.(Crl.)/216/2022 in Crl.A./89/2022	AMULYA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM
57	CRL.A(J)/89/2022 WITH LCR 5 FILES, P.B.-2	ATOWA MUNDA Versus THE STATE OF ASSAM	MR JASHADHIR DAS, AMICUS CURIAE	PP, ASSAM
58	CRL.A(J)/92/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	PABITRA PEGU Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN LEGAL AID COUNSEL	PP, ASSAM
	WITH I.A.(Crl.)/711/2022 in CRL.A(J)/92/2022	PABITRA PEGU Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN	PP, ASSAM
59	CRL.A(J)/97/2022 2 Y 4 M 9 D :WITH LCR 3 FILES, P.B.-2	MONIRUL ISLAM @ RAFIQU L @ MUNNI Versus THE STATE OF ASSAM AND ANR.	MS M DAS (LEGAL AID COUNSEL)	MD H R AHMED (r-2) MD S A MONDAL (r-2) PP, ASSAM
60	CRL.A(J)/100/2022 2 Y 1 M 24 D :WITH LCR 5 FILES, P.B.-2, NOT BY HON. S.P. KHUAND(J)	SULEMAN BARBHAIYA Versus THE STATE OF ASSAM	MR. L R MAZUMDER (AMICUS CURIAE)	PP, ASSAM
61	CRL.A(J)/102/2022 2 Y 1 M 10 D :WITH LCR 5 FILES, P.B.-2	NAIMAN DHAN Versus THE STATE OF ASSAM	MR. N DEKA (Amicus Curiae)	MR. A KHANIKAR (R-2) R L CHUTIA (R-2) MR B DEORI (R-2) PP, ASSAM
62	CRL.A(J)/105/2022 6 Y 5 M 21 D :WITH LCR 5 FILES, P.B.-2	JITEN BHUYAN @ BHAIKON Versus THE STATE OF ASSAM	MS. SANCHITA ROY (Legal Aid Counsel)	PP, ASSAM
63	CRL.A(J)/109/2022 1 Y 10 M 22 D :WITH LCR 5 FILES, OFFICE NOTE, P.B.-2	NIM DAIMARY @ MOHIM Versus THE STATE OF ASSAM	MR AZAD AHMED (AMICUS CURIAE)	PP, ASSAM

64	Crl.A./110/2022 2 Y 3 M 5 D.:WITH LCR 4 FILES, P.B.-2	PIYAR UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	MR. M H RAJBARBHUIYAN MRS. R CHETRI (r-2) MS. S RASUL (r-2) PP, ASSAM
65	CRL.A(J)/118/2022 1 Y 8 M 26 D.:WITH LCR 5 FILES, P.B.-2	MONURANJAN GOGOI @ BIRANJAN GOGOI Versus THE STATE OF ASSAM	MR S. D. PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM
66	CRL.A(J)/124/2022 12 Y 0 M 2 D.:WITH LCR 5 FILES, P.B.-2	NANDA KARMAKAR @ GUMTHA Versus THE STATE OF ASSAM	MR ARUNANGSHU DHAR (AMICUS CURIAE)	PP, ASSAM
67	CRL.A(J)/125/2022 1 Y 8 M 25 D.:WITH LCR 6 FILES, P.B.-2	GIRISH DAS Versus THE STATE OF ASSAM	MS R D MAZUMDAR (AMICUS CURIAE)	PP, ASSAM
68	CRL.A(J)/126/2022 3 Y 7 M 23 D.:WITH OFFICE NOTE, WITH LCR 4 FILES, P.B.-2	SURUJ ALI Versus THE STATE OF ASSAM	MR AZAD AHMED (AMICUS CURIAE)	PP, ASSAM
69	Crl.A./176/2022 1 Y 11 M 27 D.:WITH LCR 4 FILES, P.B.-2	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	MS. B D SARMAH, LEGAL AID COUNSEL (R-2) PP, ASSAM
70	Crl.A./273/2022 4 Y 5 M 7 D.:WITH LCR 5 FILES, P.B.-2	DEBA KANTA RABHA Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
71	Crl.A./286/2022 1 Y 9 M 19 D.:WITH LCR 4 FILES, P.B.-2	SABIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
72	CRL.A(J)/3/2023 3 Y 9 M 13 D.:WITH LCR 4 FILES, P.B.-2	FORIZ UDDIN LASKAR Versus THE STATE OF ASSAM	MS SAGARIKA BARPUJARI (AMICUS CURIAE)	PP, ASSAM
73	CRL.A(J)/4/2023 1 Y 6 M 22 D.:WITH LCR 4 FILES, P.B.-2	DEEP KONCH Versus THE STATE OF ASSAM	DR. B N GOGOI (AMICUS CURIAE)	PP, ASSAM
74	CRL.A(J)/13/2023 1 Y 7 M 1 D.:WITH LCR 6 FILES, P.B.-2	BHAJAN DEY Versus THE STATE OF ASSAM	MR. KAUSHIK GOSWAMI (AMICUS CURIAE)	PP, ASSAM
75	CRL.A(J)/16/2023 1 Y 11 M 6 D.:WITH LCR 3 FILES, P.B.-2	BABUN SARMA Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	MS. D GHOSH(INFORMANT) MR H GUPTA, AMICUS CURIAE(R-2) MS N DEKA (INFORMANT) MS H BETALA(INFORMANT) MS A HUSSAIN(INFORMANT) MR I CHAKMA(INFORMANT) MR. S. K. CHAKMA(INFORMANT) MR A.K. HAJONG(INFORMANT) PP, ASSAM
76	CRL.A(J)/17/2023 3 Y 9 M 1 D.:WITH LCR 3 FILES, P.B.-2	LOLESH DAIMARY Versus THE STATE OF ASSAM	MR AZAD AHMED (AMICUS CURIAE)	PP, ASSAM
77	CRL.A(J)/19/2023 2 Y 10 M 21 D.:WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	DIPAK MAHAJAN @ MAHANTI Versus THE STATE OF ASSAM	MS MEGHALI BARMAN (AMICUS CURIAE)	MS N HASSAN, LEGAL AID COUNSEL (R-2) PP, ASSAM
78	CRL.A(J)/23/2023 1 Y 8 M 9 D.:WITH LCR 4 FILES, P.B.-2	GOLAP GOWALA Versus THE STATE OF ASSAM	MR ARUNANGSHU DHAR (AMICUS CURIAE)	PP, ASSAM
79	CRL.A(J)/27/2023 1 Y 6 M 20 D.:WITH LCR 4 FILES	PUKLU MUNDA Versus THE STATE OF ASSAM	MS. B CHOWDHURY (AMICUS CURIAE)	PP, ASSAM
80	CRL.A(J)/29/2023 4 Y 7 M 23 D.:WITH LCR 2 FILES, P.B.-2	RAJEN GOWALA Versus THE STATE OF ASSAM	MR B PRASAD (AMICUS CURIAE)	PP, ASSAM
81	CRL.A(J)/36/2023 1 Y 5 M 2 D.:WITH LCR 4 FILES, OFFICE NOTE, P.B.-2	JAGDISH DEBNATH Versus THE STATE OF ASSAM	MR. D K BAGCHI(AMICUS CURIAE)	PP, ASSAM

82	CRL.A(J)/48/2023 1 Y 4 M 14 D :WITH LCR 5 FILES, P.B.-2	RATUL TANTI Versus THE STATE OF ASSAM	MR. LOHIT GOGOI (AMICUS PP, ASSAM CURIAE)
83	CRL.A(J)/53/2023 5 Y 10 M 7 D :WITH LCR 5 FILES, P.B.-2	MUNINDRA KHERUWAR Versus THE STATE OF ASSAM	MS. BARNALI CHOWDHURY PP, ASSAM (AMICUS CURIAE)
84	CRL.A(J)/78/2023 2 Y 10 M 29 D :WITH LCR 4 FILES	MONOJ ROY Versus THE STATE OF ASSAM	MR. R. SARMA (Amicus PP, ASSAM Curiae)
85	CRL.A(J)/92/2023 1 Y 7 M 12 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	DHANMONI BARMAN @ SONMONI BARMAN @ DHANMANI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN MR. K P PATHAK, LEGAL AID COUNSEL (R-2) PP, ASSAM
	WITH I.A.(CrI.)/674/2023 in CRL.A(J)/92/2023	DHANMONI BARMAN @ SONMONI BARMAN @ DHANMANI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN PP, ASSAM
86	CRL.A(J)/96/2023 WITH LCR 4 FILES, P.B.-2	LAKHINDAR URANG AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R S MISHRA PP, ASSAM
87	CRL.A(J)/103/2023 WITH LCR 4 FILES, P.B.-2	AJAY DAS Versus THE STATE OF ASSAM AND ANR	MS N HASSAN PP, ASSAM MR. N K KALITA, LEGAL AID COUNSEL (R-2)
88	CRL.A(J)/114/2023 1 Y 10 M 15 D :WITH LCR 4 FILES, P.B.-2	ROHI SARKAR Versus THE STATE OF ASSAM AND ANR.	MS. M BARMAN PP, ASSAM
89	CRL.A(J)/126/2023 WITH LCR 4 FILES, P.B.-2	SURAJ EKKA Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL PP, ASSAM AID COUNSEL)
90	CRL.A(J)/148/2023 WITH LCR 5 FILES, P.B.-2	UTPAL KONWAR @ GAHARI Versus THE STATE OF ASSAM	MR. J DAS (AMICUS PP, ASSAM CURIAE)
91	CRL.A(J)/149/2023 WITH LCR 5 FILES, P.B.-2	BIJU MALI Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA PP, ASSAM (AMICUS CURIAE)
92	I.A.(CrI.)/231/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2 in CrI.A./97/2023	DEBESWAR BASUMATARY Versus UNION OF INDIA AND ANR.	MR. M BISWAS S C KEYAL, SC, NCB
	WITH CrI.A./97/2023	DEBESWAR BASUMATARY Versus UNION OF INDIA AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS S K DAS S C KEYAL, SC, NCB
93	CRL.A(J)/91/2022 5 Y 10 M 2 D	SHAJAN KARKI Versus THE STATE OF ASSAM	MR. ASHIM CHAMUAH, (LEGAL AID COUNSEL) PP, ASSAM
94	CrI.A./267/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED PP, ASSAM
95	CrI.A./278/2023 WITH LCR 3 FILES, P.B.-2	MD. ABUL KALAM BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA PP, ASSAM
96	CrI.A./194/2024 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	GOPAL SHIL Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM S I AKAND MR. M U MAHMUD (R-2) MR S H MAHMUD (R-2) MR S ISLAM (R-2) MR. S. SUR (R-2) MR S AFRIDI (R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[FROM 15-07-2024 TO 30-08-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CRIMINAL BENCH (CRL.A. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./118/2010 WITH LCR 5 FILES	BIPUL DAS, Versus STATE OF ASSAM,	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA	PP, ASSAM
2	Crl.A./157/2011 WITH LCR 2 FILES	MANORANJAN MANDAL Versus ABHIRAM MANDAL AND ORS	MR.K M HALOI MR.U K DAS	MR.S C BISWAS MS.B CHOUDHURY MRS.S D CHOUDHURY MR.P BISWAS
3	Crl.A./37/2012 WITH LCR 7 FILES, P.B.-1	PROSANTA BORA Versus THE STATE OF ASSAM	MR.A L MANDAL MR.N BARUAH	PP, ASSAM
4	Crl.A./38/2012 WITH LCR 5 FILES	AMIR UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR.A R TALUKDAR	PP, ASSAM
5	Crl.A./58/2012 WITH LCR 4 FILES, P.B.-1	MD. JAYNUR ALI @ JAYNUR RAHMAN, Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.J C BARMAN MS.M SARMAH MR.F HAQUE	
6	WITH Crl.A./131/2012	ABDUL MAZID Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	PP, ASSAM
7	Crl.A./59/2012 WITH LCR 5 FILES	SRI ANIL DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
8	Crl.A./128/2012 WITH LCR 5 FILES, P.B.-1	CHANDAN RAJBONGSHI @ DAS Versus THE STATE OF ASSAM		MS.P BORA
9	Crl.A./149/2012 WITH LCR 5 FILES	GIRIDHAR SARMA Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	PP, ASSAM
10	Crl.A./150/2012 WITH LCR 4 FILES, P.B.-1	RAHAM ALI and ANR Versus THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MR.B KAKATI	PP, ASSAM
11	Crl.A./218/2012 WITH LCR 4 FILES	BIR BAHADUR THAPA and ANR Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
12	Crl.A./227/2012 WITH LCR 3 FILES	BIREN CHUKRANG and ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM

13	Crl.A./265/2012 WITH LCR 4 FILES	RATUL DAS and 2 ORS Versus THE STATE OF ASSAM	MR.G C PHUKAN MR. K GOSWAMI (AMICUS CURIAE) MR.S K SINGH	PP, ASSAM
14	Crl.A./269/2012 WITH LCR 6 FILES	RAJU BARUAH Versus THE STATE OF ASSAM	MR.R P SARMAH MR.S M SARMA MR.K GOGOI MR.K K UPADHYAY	PP, ASSAM
15	Crl.A./285/2012 WITH LCR 6 FILES	MD. SEKENDAR ALI, Versus THE STATE OF ASSAM and 6 ORS,	MR.B SINHA MR.A S AHMED	MR.A SARMA MRK KALITA PP, ASSAM MR.A JAHID
16	Crl.A./1/2013 WITH LCR 4 FILES AND P.B.	DHIREN SAIKIA Versus THE STATE OF ASSAM	MS.N M DEKA MR.P SARMA	PP, ASSAM
17	Crl.A./6/2013 WITH LCR 5 FILES	DHIRENDRA DEY 72 YEARS and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.A BHATTACHARJEE MR.B CHOUDHURY MR.J C BARMAN MS.A DEY	MR.H R A CHOUDHURY(Sr. Adv.) MR.R A CHOUDHURY MR.A ALAM PP, ASSAM MR.J M SULAIMAN
18	Crl.A./21/2013 WITH LCR 6 FILES	ALI AKBAR and 3 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
19	Crl.A./45/2013 WITH LCR 4 FILES, P.B.-2	SAMSUN NESSA Versus THE STATE OF ASSAM	MR.B C DAS LEGAL AID COUNSEL MRS.R B BORA	
20	Crl.A./46/2013 WITH LCR 3 FILES	ABDUL KUDDUS Versus THE STATE OF ASSAM AND ORS	MS.P MAZUMDAR	
21	Crl.A./53/2013 WITH LCR 5 FILES	MD. AKJAR ALI and ANR, Versus THE STATE OF ASSAM and 15 ORS,	MR.N HOQUE MS.L N CHOUDHURY MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH MR.A HOQUE	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI PP, ASSAM MR.P K MUNIR
22	Crl.A./60/2013 WITH LCR 6 FILES	BHARAT CH. BORDOLOI TERANG, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
23	Crl.A./65/2013 WITH LCR 2 FILES	KRISHNA BARUAH, Versus PANKAJ BORAH,		MS.R CHOUDHURY A ALAM
24	Crl.A./82/2013 WITH LCR 4 FILES	SAIDUL ISLAM Versus THE STATE OF ASSAM,	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MS.S BARUA MRS.J M KONWAR	PP, ASSAM
25	Crl.A./85/2013 WITH LCR 5 FILES	BILAT HUSSAIN Versus STATE OF ASSAM	MR.R ALI MD.M Z SHAH MR.H A AHMED MR.H N ISLAM	PP, ASSAM
26	Crl.A./86/2013 WITH LCR 6 FILES, P.B.-1	RINKU BORAH Versus STATE OF ASSAM	MR.Z ALAM MR.N D SARMA MR.E U AHMED	PP, ASSAM
27	Crl.A./98/2013 WITH LCR 3 FILES	UNION OF INDIA Versus RAJU ALI and 2 ORS	MR.D K DEY	
28	Crl.A./101/2013 WITH LCR 4 FILES	MD. RUSTAM ALI Versus THE STATE OF ASSAM,	MR.B C DAS MS.R B BORA LEGAL AID COUNSEL	PP, ASSAM

29	Crl.A./105/2013 WITH LCR 6 FILES	BAKKAR ALI Versus THE STATE OF ASSAM,	MR.A R SIKDAR MR.R ALI MR.N AHMED MD.M Z SHAH MR.M H TALUKDAR MR.H A AHMED	PP, ASSAM
30	Crl.A./106/2013 WITH LCR 5 FILES, P.B.-1	ALTAF HUSSAIN BARBHUIYA Versus STATE OF ASSAM		
31	Crl.A./110/2013 WITH LCR 4 FILES	SANJOY ADHIKARY Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
32	Crl.A./116/2013 WITH LCR 5 FILES, P.B.-2	SIRAJUL HAQUE Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MR.H ROHMAN MS.S PHUKAN	PP, ASSAM
33	Crl.A./127/2013 WITH LCR 5 FILES	ABDUL MALEK Versus STATE OF ASSAM	MR.S BHUYAN MR.K M HALOI MRA KUNDU MR.T RAHMAN MR. R NATH	PP, ASSAM
34	Crl.A./133/2013 WITH OFFICE NOTE, LCR 7 FILES, P.B.-1	MAHARAM ALI Versus STATE OF ASSAM	MR.P J SAIKIA MR.M PHUKAN MR. P DUTTA MS. K M SAIKIA MR.S BURAGOHAIN	PP, ASSAM
35	Crl.A./139/2013 WITH LCR 5 FILES	ASHU MANDAL Versus THE STATE OF ASSAM AND ANR	MR.A K PURKAYASTHA MR.S K DAS	PP, ASSAM
36	Crl.A./142/2013 WITH LCR 4 FILES	AKKAS ALI Versus STATE OF ASSAM	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM
37	Crl.A./146/2013 WITH LCR 5 FILES	FARIDA BEGUM Versus STATE OF ASSAM and ANR.	MR.B C CHOUDHURY	PP, ASSAM
	WITH Crl.M.C./513/2014 in Crl.A./146/2013	FARIDA BEGUM Versus THE STATE OF ASSAM and ANR.	MR.B C CHOUDHURY	PP, ASSAM
38	Crl.A./158/2013 WITH LCR 4 FILES	REKHA GOWALA Versus STATE OF ASSAM	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM
39	Crl.A./164/2013 WITH LCR 4 FILES, P.B.-1	ABU BAKKAR and 2 ORS. Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
40	Crl.A./167/2013 WITH LCR 8 FILES	OKEN SINGH Versus THE STATE OF ASSAM,	MR.S NATH MR.P CHOUDHURY	PP, ASSAM
41	Crl.A./177/2013 WITH LCR 4 FILES, P.B.-2	ABU BAKKAR and 2 ORS. Versus THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
42	Crl.A./182/2013 WITH LCR 6 FILES	AMRAN HUSSAIN Versus THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
43	WITH Crl.A./220/2013	AFIA KHATUN, Versus THE STATE OF ASSAM and ANR,	MD.F H LASKAR MD.M U AHMED MR.H ALI MR.A RAHMAN MD.B RAHMAN	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM PP, ASSAM

44	Crl.A./190/2013 WITH LCR 3 FILES, P.B.-2	ISHWAR PD.JALAN, Versus BISWAJIT PAUL,	MR.G SAIKIA MR.A R SHOME MR.S S ROY MR.D SAUD MR.S CHOUDHURY MR.S CHAUHAN MS.J DEKA	MR B CHANDA MS.K MITRA
45	Crl.A./193/2013 WITH LCR 4 FILES	SUNIL CHAND DEBNATH Versus SUDHAN DAS and ANR.	MR.B SHARMA MR.U DUTTA MD.ASLAM	MR.A AHMED MR.A ALAM PP, ASSAM MR.M ALAMGEER
46	Crl.A./203/2013 WITH LCR 5 FILES	SHIVNATH BHUMIJ and 7 ORS. Versus THE STATE OF ASSAM,	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	PP, ASSAM
47	Crl.A./208/2013 WITH OFFICE NOTE, LCR 6 FILES, P.B.-1	MONI GOGOI, Versus THE STATE OF ASSAM,	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA MR.S SHAH	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA PP, ASSAM
48	Crl.A./209/2013 WITH LCR 5 FILES, P.B.-2	DEBA KR. DUTTA Versus THE STATE OF ASSAM,	MR.M BISWAS MR.A BARUAH MS.R GOGOI MR.M BORAH	PP, ASSAM
49	Crl.A./225/2013 WITH LCR 5 FILES, P.B.-2	JADUMANI SARKAR Versus THE STATE OF ASSAM,	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	PP, ASSAM
50	Crl.A./228/2013 WITH LCR 5 FILES	HABIJUDDIN @ HABEZ @ HABIJ Versus STATE OF ASSAM	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.N P DUWARAH	PP, ASSAM
51	Crl.A./250/2013 WITH LCR 4 FILES	DIPAK DAS Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
52	Crl.A./254/2013 WITH LCR 5 FILES	WAHAB ALI Versus THE STATE OF ASSAM,	MR.S C BISWAS MR P KATAKI MR.S RAHMAN MRT RAJBONSHI MR.M AHMED	PP, ASSAM
53	Crl.A./255/2013 WITH LCR 6 FILES	DHANANJAY NARAH Versus STATE OF ASSAM and ANR.	MSB DEVI MS.K D SARMAH MS. B CHOWDHURY, AMICUS CURIAE MS. S SAIKIA MR.E ALI	PP, ASSAM
54	Crl.A./262/2013 WITH LCR 1 FILE	ROHINI CHALIHA Versus NANIBALA DEKA and ANR	MR.N PHUKAN MRS.M D CHOUDHURY MRG AGARWAL	PP, ASSAM
55	Crl.A./311/2013 WITH OFFICE NOTE, LCR 4 FILES	NAMAL DAS Versus THE STATE OF ASSAM AND ANR.	MR.R P KAKOTI MR. K MUNIR MR.A K DUTTA MR. P K MUNIR MR.B PURKAYASTHA	PP, ASSAM PP, ASSAM
56	Crl.A./335/2013 WITH LCR 6 FILES	BISWAJIT SEAL @ PINTU SEAL Versus THE STATE OF ASSAM,	MS.B CHOUDHURY MR.B M CHOUDHURY MS.H HAZARIKA	MR.T H HAZARIKA PP, ASSAM
57	Crl.A./350/2013 WITH LCR 2 FILES	RATHINDRA THAOSEN Versus THE STATE OF ASSAM,	MR.J ISLAM MR.A A R KARIM MS.S F MAITAI	PP, ASSAM
58	Crl.A./368/2013 WITH LCR 5 FILES	PANNALAL DEY and ANR. Versus STATE OF ASSAM	MR.S K SAHARIA MR.A SAHAD MR.M DAS	PP, ASSAM

59 [Crl.A./395/2013](#)
WITH LCR 5 FILES, P.B.-1

MOINUL HAQUE
Versus
STATE OF ASSAM

MR.H R A CHOUDHURY PP, ASSAM
MR.I A HAZARIKA
MR.H R AHMED
MR.A AHMED
MR.A ALAM

60 [Crl.A./398/2013](#)
WITH LCR 4 FILES

LACHIT RABHA and ANR.
Versus
STATE OF ASSAM

MR.H R A CHOUDHURY PP, ASSAM
MR.S H RAHMAN
MR.D A KAIYUM
MRJ RAHMAN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[FROM 15-07-2024 TO 30-08-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CRIMINAL BENCH (CRL.REV.P. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Rev.P./333/2010 WITH LCR	MD. ARJU ALI @ BHUYAN Versus N F RAILWAY	MS.N PHUKAN MR.R ALI MR.PARAG J SAIKIA	MR.D K DEY SC, RAILWAY
2	Crl.Rev.P./361/2010 WITH LCR	GAURAV DEORAH and ANR Versus THE STATE OF ASSAM	MR.D K KOTHARI MR.D TALUKDAR MRR K MOUR MR.B DEKA	PP, ASSAM
3	Crl.Rev.P./363/2010 WITH LCR	RAJA KHAN Versus PRAFULLA CH. BHUYAN and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISS KHANIKAR	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE PP, ASSAM MR.H A SARKAR
4	Crl.Rev.P./365/2010 WITH LCR	RAM AVATAR GOENKA and ANR. Versus THE STATE OF ASSAM	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.N N JHA MR.M K RAUT MR.K RAJBONGSHI	PP, ASSAM
5	Crl.Rev.P./374/2010 WITH LCR	KAMALA BEGUM Versus THE STATE OF ASSAM	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISS KANUNGOE MR.A S CHOUDHURY	PP, ASSAM
6	Crl.Rev.P./389/2010 WITH LCR	JALAL UDDIN Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM
7	Crl.Rev.P./449/2010 WITH LCR	AJOY KUMAR CHOUDHURY Versus BURA DAS @ RATAN DAS and ORS.	MR.N DHAR MR.S CHAKRABORTY	MISSR RONGMAI MR.M BISWAS MISS.K L R YANTHAN
8	Crl.Rev.P./480/2010 WITH LCR	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
9	Crl.Rev.P./498/2010 WITH LCR	SRI GOPI AGARWALA and ANR Versus THE STATE OF ASSAM	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	PP, ASSAM
10	Crl.Rev.P./1/2011 WITH LCR	LAKHI BARUAH Versus THE STATE OF ASSAM	MR. J H SAIKIA MR.L RAHMAN	PP, ASSAM

11	Crl.Rev.P./9/2011 WITH LCR	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MRS.S AHMED MR I HUSSAIN MR.A S CHOUDHURY MR.A A TARAFDAR	PP, ASSAM
12	Crl.Rev.P./10/2011 WITH LCR	ALAKESH SARMA Versus DEEPA DEVI	MS.B CHOUDHURY MS.P BORAH	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY
13	Crl.Rev.P./18/2011 WITH LCR	MD. ANIZUL HOQUE Versus THE STATE OF ASSAM	MR.A M MAZUMDAR MR.J AHMED MR.M U MONDAL MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.M R KHANDAKAR MS.N JAHAN	PP, ASSAM
	WITH Crl.M.C./52/2011 in Crl.Rev.P./18/2011	DELOWAR HUSSAIN Versus THE STATE OF ASSAM and ORS	MR.A M MAZUMDAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	PP, ASSAM
	WITH Crl.M.C./573/2012 in Crl.Rev.P./18/2011	MD. ANIZUL HAQUE Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MS.N JAHAN	PP, ASSAM
14	WITH Crl.Rev.P./198/2012	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR.A M MAZUMDAR MR.J AHMED MR.M U MONDAL MR.R ALI MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.M R KHANDAKAR MR.S DAS MS.N JAHAN MR.K PASHA	PP, ASSAM
15	Crl.Rev.P./19/2011 WITH LCR	SMT. RUMA DEV Versus ABDUL MANNAN CHOUDHURY and ANR.	MR.S DEY MR.P SEN	PP, ASSAM
16	Crl.Rev.P./22/2011 WITH LCR	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM	MR.S P UPADHAYA MR.R BAISHYA MR.P K BRAHMA MR.H KASHYAP	PP, ASSAM
17	Crl.Rev.P./26/2011 WITH LCR	SMTI JONALI KALITA Versus SHRI BHUSAN KIALITA	DR.B AHMED MR.S C BISWAS MRS.S D CHOUDHURY MR.S DAS MS.A DAS	MR.S K MEDHI MISSM BARMAN
18	Crl.Rev.P./27/2011 WITH LCR	MOFAZZAL HOQUE and ANR. Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM	PP, ASSAM
19	Crl.Rev.P./28/2011 WITH LCR	RATUL DAS Versus THE STATE OF ASSAM	MR.R P SARMAH MR. B CHAKRAVARTY MR.A NATH MS. A LALA MRS.M MANDAL MS.R CHAKRABORTTY	PP, ASSAM
20	Crl.Rev.P./40/2011 WITH LCR	HALIMON NESSA Versus GAJIBOR RAHMAN and ORS.	MRM H AHMED MISSS KANUNGOE MRS.S AHMED MS B BORA MS.N SULTANA AMICUS CURIAE MR.A S CHOUDHURY	MR.A GANGULY

21	Crl.Rev.P./60/2011 WITH LCR	BHUPEN NATH Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR.	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA
22	Crl.Rev.P./78/2011 WITH LCR	DHIRAJ HALOI @ DHIRAJ KR. HALOI Versus THE STATE OF ASSAM	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA	PP, ASSAM
23	Crl.Rev.P./81/2011 WITH LCR	CHITTARANJAN BARUAH Versus THE STATE OF ASSAM	MR.N N B CHOUDHURY MR. P K BORAH MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM
24	Crl.Rev.P./97/2011 WITH LCR	PUNYA DEO MISHRA Versus BIPUL SAIKIA and 2 ORS	MISSP GOSWAMI MR.G BAISHYA	MR.S C BISWAS MS.B CHOUDHURY MRS.S D CHOUDHURY MS.A DAS
25	Crl.Rev.P./100/2011 WITH LCR 3 FILES	MD. RAMJAN ALI Versus THE STATE OF ASSAM and ORS	MR.S C BISWAS MR.B CHOUDHURY MR.L R MAZUMDER MR.P BISWAS MS.S KARMAKAR	PP, ASSAM
26	Crl.Rev.P./103/2011	BIJOY CHEMARIA Versus ABHIJIT ROY	MR.J SARMA	MR.D K KOTHARI MR.U K BARMAN MR.H ALI MR.A K SINGH MR.V N UPADHYAY
27	Crl.Rev.P./108/2011 WITH LCR	PUTUL DUTTA Versus SMTI JOONMONI GOGOI	MR.A K MAHESWARI	MR.M CHOUDHURY MR.P HAZARIKA
28	Crl.Rev.P./122/2011 WITH LCR	PRAFULLA DEY Versus THE STATE OF ASSAM	MR.A SAHAD MD.M U AHMED MS U DAS MRD DUARA	PP, ASSAM
29	Crl.Rev.P./127/2011 WITH LCR	MD. NABA ALI Versus THE STATE OF ASSAM	MR.H K DAS MR.G R DEV	PP, ASSAM
30	Crl.Rev.P./130/2011 WITH LCR	ABDUL KASHEM Versus THE STATE OF ASSAM	MS.J PAUL MS. B SARMA(AMICUS CURIAE) MR.S DEY MR.P SEN	PP, ASSAM
	WITH			
31	Crl.Rev.P./59/2011	RUPAM RAY @ RUPAN RAY and 6 ORS Versus THE STATE OF ASSAM	MR.S DEY MR.P SEN	PP, ASSAM
32	Crl.Rev.P./140/2011 WITH LCR	SMT. PROTIVA NATH Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MR.N J DUTTA MR.R DEV MR.D DAS MR. M MORE MR.K D SARMA MR.S K DEB	PP, ASSAM
33	Crl.Rev.P./148/2011 WITH LCR	JITU DUBEY Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
34	Crl.Rev.P./154/2011 WITH LCR	RAJEN GOWALA and ANR. Versus THE STATE OF ASSAM	MR.R P SARMAH MRM R ADHIKARI MISS.D CHOWDHURY	PP, ASSAM
35	Crl.Rev.P./172/2011 WITH LCR	SOFIQR RAHMAN and ANR Versus THE STATE OF ASSAM	MR.M AHMED MS. S NAZNEEN MR. K M HASSAN MR.P SHARMA MR.N GOGOI	PP, ASSAM
36	Crl.Rev.P./180/2011 WITH LCR	KULDIP SINGH @ KALU SINGH Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.P P BARUAH MR.R SARMA	PP, ASSAM

37	Crl.Rev.P./183/2011 WITH LCR	JAMAL UDDIN and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	PP, ASSAM
38	Crl.Rev.P./186/2011 WITH LCR	MD. PUTUL ALI Versus THE STATE OF ASSAM AND ORS	MS.S B CHOUDHURY MR.S K DAS MS.S CHAKRABORTY	MRM RAHMAN PP, ASSAM
39	Crl.Rev.P./195/2011 WITH LCR 4 FILES	BINOD MANDAL Versus THE STATE OF ASSAM	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.H L MAURYA	PP, ASSAM
40	Crl.Rev.P./199/2011 WITH LCR 4 FILES	MD. INSAN ALI Versus THE STATE OF ASSAM	MR.R ISLAM MR.M HUSSAIN MR.B SINHA	PP, ASSAM
41	Crl.Rev.P./206/2011 WITH LCR 3 FILES	SUNIL MONDAL Versus THE STATE OF ASSAM	MR.J K PARAJULI MR.D TALUKDAR MRS.N S PARAJULI	PP, ASSAM
42	Crl.Rev.P./207/2011 WITH LCR	BHASKAR NATH Versus THE STATE OF ASSAM	DR.H DAS MISS M BARUAH	PP, ASSAM
	WITH Crl.M.C./407/2011 in Crl.Rev.P./207/2011	SRI BHASKAR NATH Versus THE STATE OF ASSAM	MR.H DAS MISS M BARUAH	PP, ASSAM
43	Crl.Rev.P./210/2011 WITH LCR	HARENDRA NATH BORAH Versus THE STATE OF ASSAM	MR.D SAIKIA MR.S M MOLLAH MRS M ABDULLAH P	PP, ASSAM
44	Crl.Rev.P./214/2011 WITH LCR	MD. ABDUL LATIF Versus N F RAILWAY UNION OF INDIA	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	MR.S C BISWAS SC, NF RLY
45	Crl.Rev.P./226/2011 WITH LCR	SMTI DIPTA DEB Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR H DAS MR.A CHOUDHURY MR.R ALI AMICUS CURIAE	PP, ASSAM
46	Crl.Rev.P./236/2011 WITH LCR	MRS. FERDAUSI RAHMAN Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.A ROSHID MD.S ISLAM MR.A MOBARAQUE	MR.M U MONDAL MR.A WAHAB MD.S ALI PP, ASSAM
47	Crl.Rev.P./240/2011 WITH LCR	RUNJUN BORAH Versus STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	
48	Crl.Rev.P./251/2011	M/S NORTH EAST PROPACK Versus MRS GEETIKA BAROOAH CHANGKAKOTI	MR.O P BHATI MR.T C DAS MR.J BHATI MR.H K BORA	MR.D BARUAH MR.K GOSWAMI MS.D P HAZARIKA MR K SAHARIA
49	Crl.Rev.P./257/2011 WITH LCR 3 FILES	MONA BARMAN and 2 ORS Versus THE STATE OF ASSAM	MR.G J SAIKIA MR.M BISWAS	PP, ASSAM
50	Crl.Rev.P./261/2011 WITH LCR	NABIN KONWAR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	MR.A C BURAGOHAIN SC, CBI
	WITH Crl.M.C./521/2011 in Crl.Rev.P./261/2011	SRI NABIN KONWAR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	MR.A C BURAGOHAIN SC, CBI
51	Crl.Rev.P./267/2011 WITH LCR	FIZNUR ALI Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MR.T ALI MS.N JAHAN MISSQ DAS MR.K PASHA	PP, ASSAM

52	Crl.Rev.P./289/2011 WITH LCR	SADAGAR ALI` Versus THE STATE OF ASSAM	MR.G SAROWAR MR.A AHMED	PP, ASSAM
53	Crl.Rev.P./300/2011 WITH LCR	KACHU SEIKH and ANR. Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN MR.M HASHAN	PP, ASSAM
54	Crl.Rev.P./317/2011 WITH LCR	SAMIRAN PAUL and ANR Versus THE STATE OF ASSAM	MRG P BHOWMIK MS.J PURKAYASTHA MS. P BHATTACHARJEE AMICUS CURIAE MR.T C KHATRI	PP, ASSAM
55	Crl.Rev.P./323/2011 WITH LCR	SAFIA BEGUM Versus MD. WAHIDUR RAHMAN	MR.A R SIKDAR MR.M AHMED MR.M H TALUKDAR	MD.M U AHMED MR.S F CHISTIE MRD DUARA
56	Crl.Rev.P./335/2011 WITH LCR	DAFFODILS INSURANCE AGENCY Versus THE EDITOR, DAINIK SAMOYIK PRASANGHA and ANR	MR.B CHOUDHURY MR.A UDDIN MR.R K JAIN MR.S DAS MS.A DAS MR. S BISWAS	MR.B K SEN PP, ASSAM MRSS DEY
57	Crl.Rev.P./371/2011 WITH LCR 3 FILES	JADAB BARMAN and ANR Versus THE STATE OF ASSAM AND ANR	MR.B M CHOUDHURY MRS.N BAROOAH	MR.N S LASKAR MR.R BORAH MR.R PHUKAN MR.P TALUKDAR MR.B BARMAN PP, ASSAM MR.C THAKURIA
58	Crl.Rev.P./407/2011 WITH LCR 5 FILES	SMTI HEMALATA GOHAIN @ SMTI HEMLOTA BORGHAIN Versus THE STATE OF ASSAM	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MS.A SAIKIA	PP, ASSAM
	WITH			
59	Crl.Rev.P./393/2011	DILIP KUMAR SHYAM Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.T DEURI MR.G BOKALIAL MR.S DUTTA	PP, ASSAM
60	Crl.Rev.P./412/2011 WITH LCR	NITAI CHANDRA SAHA and ANR. Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MRS.B H KASHYAP	PP, ASSAM
61	Crl.Rev.P./414/2011 WITH LCR	SIBAL KISKU and ANR Versus THE STATE OF ASSAM	MR.J SARMA MS.M DEKA	PP, ASSAM
62	Crl.Rev.P./426/2011 WITH LCR	KAMINI KUMAR SARMA Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.D SARMAH	PP, ASSAM
	WITH			
	Crl.M.C./825/2011 in Crl.Rev.P./426/2011	SRI KAMINI KUMAR SARMA Versus THE STATE OF ASSAM	MR.B CHAKRABORTY MR.D SARMAH	MRS.S KHATANIAR DUTTA PP, ASSAM
63	Crl.Rev.P./433/2011 WITH LCR	MD. NUR ISLAM Versus THE STATE OF ASSAM	MR.S BANIK MR.M HASHAN	PP, ASSAM
64	Crl.Rev.P./462/2011 WITH LCR 3 FILES	DR MOHAN LAL GOENKA Versus THE STATE OF ASSAM AND ANR	MR.S BHARALI MR.B M CHOUDHURY MR.U PATGIRI	DR.G LAL MS.R BEGUM MRU SARMA MS.M R DAS PP, ASSAM
65	Crl.Rev.P./464/2011 WITH LCR	SRI DILARUJ ZAMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI	PP, ASSAM
66	Crl.Rev.P./4/2012 WITH LCR	REFILL STAR PAKYNTEIN Versus SMT. JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MS.S AHMED MRS.S P HUSSAIN

67	Crl.Rev.P./7/2012 WITH LCR	SRI LAXMAN RAI Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.P HAZARIKA MR.P K MUNIR	PP, ASSAM
68	Crl.Rev.P./8/2012	HEMEN CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	MD.B HUSSAIN MR.A K HUSSAIN MR.S ALIM	PP, ASSAM
69	Crl.Rev.P./25/2012 WITH LCR 4 FILES	TULKU BAHADUR LAMA @ TURKU Versus THE STATE OF ASSAM	MR.N N B CHOUDHURY MR.A GOHAIN	PP, ASSAM
70	Crl.Rev.P./38/2012 WITH LCR	PRANAB CHUTIA @ BINOD @ DOCTOR, Versus STATE OF ASSAM	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	PP, ASSAM
71	Crl.Rev.P./74/2012 WITH LCR	SHRI NAGENDRA PURBEY Versus SMTI REKHA GOGOI		
72	Crl.Rev.P./89/2012 WITH LCR	MD. UMAR ALI and 8 ORS. Versus STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
73	Crl.Rev.P./109/2012 WITH LCR	BISHNU KUMAR Versus SMT. BEATY DAS	MS.N S THAKURIA MR.D TALUKDAR MR.G K THAKURIA	MRJ PAYENG MR.A ALI
74	Crl.Rev.P./115/2012 WITH LCR	ATUL SAIKIA Versus SMTI MINA SAIKIA	MR.R HAZARIKA MR.G KAKATI	MR.A J DAS MR.G RENGMA MR.P DEKA
75	Crl.Rev.P./119/2012 WITH LCR	MRIGEN DAS BARUAH Versus JAYANTI RAMCHIERY	MR.N BORAH MS.E AHMED MR.D R GOGOI	MR. J H SAIKIA
76	Crl.Rev.P./132/2012 WITH LCR	CHANDRADHAR BORA and 3 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.P P DUTTA MRK K DAS MS.D DUTTA	PP, ASSAM
77	Crl.Rev.P./139/2012 WITH LCR 3 FILES	LAKSHI KANTA DAS Versus SMTI. BARODA DAS and ANR.	MR.N N KARMAKAR MD.S ISLAM	MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS PP, ASSAM
78	Crl.Rev.P./154/2012 WITH LCR	TARUN LEKHARU Versus M/S. GAYATRI DISTILERIES and BOTTLING INDUSTRIES and ANR.	MR.G SAIKIA MR.S S ROY MR.R HAZARIKA	MR.S CHAMARIA MR S KHOUND MR.M PHUKAN MR.R SINGHA MRS.N CHANDAK (AGARWAL) MR.S CHANDA
79	Crl.Rev.P./155/2012 WITH LCR	MADHAB SAIKIA and 2 ORS Versus THE STATE OF ASSAM	MR.M SARANIA MR.S U AHMED	PP, ASSAM
80	Crl.Rev.P./156/2012 WITH LCR	MD. SANOWAR HOSSAIN MOLLAH Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA MR.D M NATH	PP, ASSAM
81	Crl.Rev.P./158/2012 WITH LCR	BADAL SARMA Versus UJJALA SARMA	MR.K SARMA MR. P CHOUDHURY(AMICUS CURIAE) MD.A HUSSAIN MR.D DAS MR.K M SARMA	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MS.A DAS
82	Crl.Rev.P./159/2012 WITH LCR 4 FILES	MD. ALIUR RAHMAN Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

83	Crl.Rev.P./168/2012 WITH LCR	DEEPAK GUPTA Versus THE UNION OF INDIA	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.U DUTTA MSK KALITA	MR.S C BISWAS MR.A K SARKAR MR.B CHOWDHURY MRS.S D CHOUDHURY MISS.K L R YANTHAN MS.A DEY MS.R DAS SC, NF RLY PP, ASSAM
84	Crl.Rev.P./170/2012 WITH LCR	MD. ABDUL KHALEQUE and ANR. Versus THE STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM
	WITH Crl.M.C./273/2012 in Crl.Rev.P./170/2012	MD ABDUL KHALEQUE and ANR Versus THE STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM
85	Crl.Rev.P./174/2012 WITH LCR	MAHESH KUMAR MODI Versus KAMAL SHARMA	MR.P J SAIKIA MR.K BARUAH	
86	Crl.Rev.P./185/2012 WITH LCR	ABDUL HAKIM and 2 ORS Versus THE STATE OF ASSAM	MR.R K D CHOUDHURY MR.A RASHID	PP, ASSAM
87	Crl.Rev.P./190/2012 WITH LCR	SYED ABUL FARUKH Versus SYEDA NASIMA YESMIN	MS.E AHMED MR.D R GOGOI	MR.P BORA MRK KALITA MISS M BARUAH
88	Crl.Rev.P./193/2012 WITH LCR	ANIL KUMAR GOGOI Versus SMTI KIRON GOGOI	MRG P BHOWMIK MR.R HAZARIKA	MR.D J DAS MR.H GUPTA MR.Z AHSAN
89	Crl.Rev.P./206/2012 WITH LCR	TANKESWAR PATOR Versus STATE OF ASSAM	MR. D C BORAH MR.D BARMAN MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
90	Crl.Rev.P./209/2012 WITH LCR	RUHINI HAZARIKA and ANR Versus THE STATE OF ASSAM	MR.P KATAKI MRM HALOI	PP, ASSAM
91	Crl.Rev.P./243/2012 WITH LCR	MD. BASHOR ALI SHEKH @ BASOR ALI Versus THE STATE OF ASSAM	MS.A CHOUDHURY MR.G KHANDELIA	PP, ASSAM
92	Crl.Rev.P./245/2012 WITH LCR	RATUL DUTTA Versus THE STATE OF ASSAM	MR.B K BHATTACHARJEE DR.R SARMAH MISSA CHETIA	PP, ASSAM
93	Crl.Rev.P./257/2012 WITH LCR	JOGENDRA NATH SAIKIA Versus NANDESWAR GOGOI and ANR.	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	MR.T C CHUTIA MR.K K HANDIQUE MRS.S BORPATRAGOHAIN
94	Crl.Rev.P./259/2012 WITH LCR	KUMUD DAS Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE	MR.R BARUAH MR.R M CHOUDHURY MISSM BORAH PP, ASSAM MR.R N CHOWDHURY
95	Crl.Rev.P./261/2012 WITH LCR	SRI BIMAL CHANDRA SAIKIA Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.M BISWAS MR. E AHMED MS.A DEY	MR. S C BISWAS PP, ASSAM
96	Crl.Rev.P./267/2012 WITH LCR	MD. MOHAMMED ALI and 3 ORS. Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.N HAQUE MR.F U BORBHUYA MR.A ALAM	PP, ASSAM
97	Crl.Rev.P./283/2012 WITH LCR FILES	JIBAN DEKA Versus SMTI ANJU DEKA	MR. K K MAHANTA, SR. ADV. MR. M PATHAK MS. P CHAKRABORTY(AMICUS CURIAE) MR. K SINGHA	MR. S R GOGOI
98	Crl.Rev.P./296/2012 WITH LCR	NRIPEN CH. ROY and ANR Versus THE STATE OF ASSAM AND ANR	MR N J DAS	

99	Crl.Rev.P./297/2012 WITH LCR	MD. MANTU ALI KAKATI Versus THE STATE OF ASSAM	MRS.F BEGUM MR.M HUSSAIN MR.B SINHA MR.R M SAIKIA	PP, ASSAM
100	Crl.Rev.P./341/2012 WITH LCR	RANA DAS Versus STATE OF ASSAM	MR.R P SARMAH MR.H K BAISHYA	PP, ASSAM
101	Crl.Rev.P./344/2012 WITH LCR	MANIK NATH Versus THE STATE OF ASSAM	MS.D BORGHAIN MR.P GOHAIN MR.D BHUYAN	PP, ASSAM
102	Crl.Rev.P./413/2012 WITH LCR	SMT. SHEELA DEVI Versus THE STATE OF ASSAM	MR.A K BHUYAN MS.B BHUYAN	PP, ASSAM
103	Crl.Rev.P./430/2012 WITH LCR	RABI URAON and 4 ORS Versus SMTI USHARANI GOSH	MR.J AHMED MR.A M KHAN MR.S DAS MS.N JAHAN	MR.A ROSHID MR.A MOBARAQUE
104	Crl.Rev.P./435/2012 WITH LCR	SANATAN RAY and 3 ORS Versus THE STATE OF ASSAM	MS.R BEGUM MRU SARMA MRS.U ZEEHAM DR.G LAL	PP, ASSAM
105	Crl.Rev.P./442/2012 WITH LCR	SAIFUL ISLAM and ANR. Versus THE STATE OF ASSAM	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN	PP, ASSAM
106	Crl.Rev.P./457/2012 WITH LCR 8 FILES	BINOY KUMAR LAL Versus THE STATE OF ASSAM	MR.B K PURKAYASTHA MR.N D SARMA MR.Z AHASAN	PP, ASSAM
107	Crl.Rev.P./473/2012 WITH LCR	JATINDRA NATH @ JATIN NATH Versus SARAJU NATH	MR.H DAS MISSC DAS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A RAHMAN
108	Crl.Rev.P./478/2012 WITH LCR	SRI FATIK CHANDRA SARKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A ALAM	PP, ASSAM
109	Crl.Rev.P./484/2012 WITH LCR 3 FILES	SMTI. SARATHI BALA BARMAN and ANR. Versus THE STATE OF ASSAM	MR.N SARKAR MRS.J CHAKRABORTY	PP, ASSAM
110	Crl.Rev.P./487/2012 WITH LCR	MAMPI KASHYAP DAS Versus PRADIP DAS	MR.P J SAIKIA MR.R S MISHRA MS.J SAIKIA	MS.R D MOZUMDAR
111	Crl.Rev.P./498/2012 WITH LCR	KARTIK DAS Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
112	Crl.Rev.P./511/2012 WITH LCR	MD MANTAZ ALI and ANR Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MS.N JAHAN MR.K PASHA	PP, ASSAM
113	Crl.Rev.P./519/2012 WITH LCR	MD. TAYEZ ALI Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.D BANIA MR.A BAREK	PP, ASSAM
114	Crl.Rev.P./520/2012 WITH LCR	MD. MOHAR ALI Versus STATE OF ASSAM	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	PP, ASSAM
115	Crl.Rev.P./522/2012 WITH LCR	NIRMALAYA BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION and ORS		
	WITH			
116	Crl.Pet./784/2012	ASHIM KUMAR BHATTACHARJEE Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.D K BAGCHI	SC, CBI
	WITH			
117	Crl.Pet./813/2012	ADHAR KUMAR BARMAN Versus THE CENTRAL BUREAU OF INVESTIGATION C.B.I	MR.B M CHOUDHURY MRS.M S SUNDI MR.U CHOUDHURY	MR.A C BURAGOHAIN SC, CBI

118	Crl.Rev.P./523/2012 WITH LCR 3 FILES	BIDYA SAGAR PASHI Versus THE STATE OF ASSAM	MS.B SARMA	PP, ASSAM
119	Crl.Rev.P./526/2012 WITH LCR	BHAJA BORO and 10 ORS Versus THE STATE OF ASSAM	MR.Z ALAM MR.N D SARMA MR.A A KHAN	PP, ASSAM
120	Crl.Rev.P./529/2012 WITH LCR 4 FILES	MD. AHMED ALI Versus THE STATE OF ASSAM	MR.N CHAKRABORTY MR.C GOSWAMI MR.B K GHOSH	PP, ASSAM
121	Crl.Rev.P./540/2012 WITH LCR	DAVID KERKETTA Versus THE STATE OF ASSAM	MR.S S SHARMA MR.R SHARMA MS.F KHAN MS.L SARMA	PP, ASSAM
122	Crl.Rev.P./549/2012 WITH LCR	SAHINUR ISLAM Versus THE STATE OF ASSAM	MR.A R SHEIKH	PP, ASSAM
123	Crl.Rev.P./560/2012 WITH LCR	PRABIR DEY Versus UNION OF INDIA	MD.B HUSSAIN MR.P B MAZUMDER	MR.A K SARKAR SC, NF RLY
124	Crl.Rev.P./563/2012 WITH LCR	HARESWAR DAS Versus THE STATE OF ASSAM	MR.R HUSSAIN MS.P BORAH	PP, ASSAM
125	Crl.Rev.P./564/2012 WITH LCR	MD. BADRUL HUSSAIN Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE	PP, ASSAM
126	Crl.Rev.P./576/2012 WITH LCR	MD. AZAD ALI Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.N I CHOWDHURY	PP, ASSAM
127	Crl.Rev.P./583/2012 WITH LCR	MD. MAFIJUDDIN AHMED and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MR.D BANIA MR.P BISWAS MS.N BHATTACHARYYA	MR.Y S MANNAN MS.S GOHAIN PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[FROM 15-07-2024 TO 30-08-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CRIMINAL BENCH(CRL.PET. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Pet./348/2012	UDAY SANKAR SENAPATI Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM
2	Crl.Pet./379/2012 WITH LCR	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
3	Crl.Pet./397/2012	SHRI R.S. SHARMA Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.B K DAS	PP, ASSAM MR.S C KOYAL ASSTT.S.G.I.
4	Crl.Pet./417/2012 WITH LCR	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM PP, ASSAM MR.M R ISLAM
5	Crl.Pet./432/2012 WITH LCR	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
6	Crl.Pet./448/2012 WITH LCR	PRANABJYOTI BORA Versus MADHUSMITA SAIKIA BORA	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	MR.S R RAJBONGSHI MS.M DAS MR.R K DUTTA MS.P BARUAH
7	Crl.Pet./471/2012 WITH LCR 1 FILE	MRS. PARASHMITA DEY and ANR Versus SANKHANEEL BARUAH	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.B PHUKAN MR.K BARUAH
8	Crl.Pet./473/2012 WITH LCR 2 FILES	GEETA ROY Versus THE STATE OF ASSAM AND ANR	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM
9	Crl.Pet./512/2012 WITH LCR	SMTI LABANU TAMULY Versus BIDHAN DEV	MR.S N SARMA MR.A JAHID	
10	Crl.Pet./535/2012 WITH LCR	GOPAL TALUKDAR Versus THE STATE OF ASSAM	MR.R C SAIKIA MS.A MEDHI MR.M KALITA MS.K SAIKIA MR.J KALITA MRT K BHATTACHARYYA MR.S KURMI	PP, ASSAM

11	Crl.Pet./618/2012 WITH LCR 1 FILE	SRI ARUP JYOTI DAS Versus THE STATE OF ASSAM AND ORS	MSS CHANGKAKATI MR.A NARZERY MISS N GOGOI MS.P PATHAK MS.P BARMAN MR.J N GOGOI MRS OJAH	MS.M DAS MR A N AHMED PP, ASSAM MR.B C CHOUDHURY
12	Crl.Pet./623/2012 WITH LCR 3 FILES	TARINI KANTA DUTTA Versus THE STATE OF ASSAM	MR.N CHAKRABORTY MR.B K GHOSE MR.C GOSWAMI	PP, ASSAM
13	Crl.Pet./630/2012 WITH LCR 3 FILES	MD. AFTAB ALI Versus MUSST. SAHARA BEGUM and ANR	MS.R RONGMAI MR.R DEV MSU BHARALI	MR.B HUSSAIN PP, ASSAM MR.P B MAZUMDER MS.H CHOUDHURY
14	Crl.Pet./633/2012	NABIN CH. SARMA and 9 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
15	Crl.Pet./634/2012	BHUPENDRA BALLAV BARMAN and 3 ORS Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
16	Crl.Pet./635/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
17	Crl.Pet./636/2012	HEMANTA KUMAR SARMA and ANR. Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.D K MISHRA MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
	WITH			
18	Crl.Pet./637/2012	SATISH CHANDRA SARMA Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
	WITH			
19	Crl.Pet./638/2012	MD. MOHSIN ALI Versus THE STATE OF ASSAM	MR.SK MUKTAR MISS.P LAHKAR MR.K H CHOUDHURY	PP, ASSAM
	WITH			
20	Crl.Pet./648/2012	SMTI BINOYA HAZARIKA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
21	Crl.Pet./649/2012	ANIL CH. MANDAL and 6 ORS. Versus STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.R SARMA MR.S R BORUAH	PP, ASSAM
	WITH			
22	Crl.Pet./760/2012	BENOY KUMAR BRAHMA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
23	Crl.Pet./698/2012 WITH LCR	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM AND ANR	S C KEYAL S K GHOSH S P CHOUDHURY B KAUSHIK	PP, ASSAM
24	Crl.Pet./722/2012 WITH LCR	KAYANG TEA SEED CO. LTD Versus ANAMI TANTI and ORS.	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN(R-1TO4) MR.D DAS(R-1TO4) MR.K SARMAR-1TO4 MR.M BERIA(R-1TO4) MR.K CHOUDHURY(R-1TO4) MS.K M SARMA(R-1TO4)

25	Crl.Pet./773/2012	DIPANNITA JAISWAL Versus STATE OF ASSAM and ANR.	MR.A K BHUYAN MS.B BHUYAN MS.P PATHAK	MR.A CHOWDHURY MR.P N GOSWAMI MR.A BORA PP, ASSAM
26	Crl.Pet./76/2013 WITH LCR 4 FILES	DEBOJYOTI NATH Versus THE STATE OF ASSAM	MR.R C SAIKIA MS.A MEDHI MR.M KALITA MR.J KALITA MS.M J NGURNUNMAWII MRT K BHATTACHARYYA	PP, ASSAM
27	Crl.Pet./80/2013	KUMUD ROY CHOUDHURY Versus SMTI JOYSHREE RABHA	MR.G BAISHYA MR.A HASSAN	MR.M DUTTA
28	Crl.Pet./83/2013 WITH LCR 4 FILES	BISHNU PRASAD GOSWAMI and 4 ORS Versus BIPUL BORA and ANR	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
29	Crl.Pet./122/2013	SMT. MONITA BORGOHAIN Versus SUBHASH BANIK	MR.A SARMA MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA	MR.A K JAIN PP, ASSAM
30	Crl.Pet./123/2013	AJIT DUTTA Versus SAFIUL HUSSAIN HAZARIKA	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR MS.S BARUA	MR.SK MUKTAR
31	WITH Crl.Pet./124/2013	SMT. MAKAN DUTTA and ANR. Versus SAFIUL HUSSAIN HAZARIKA	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR MS.S BARUA	MR.SK MUKTAR
32	Crl.Pet./151/2013 WITH LCR 4 FILES	ILIYAS UDDIN SARKAR Versus HACHIMA YASMIN ALIAS HASIMA	MR.K M HALOI MR.A K DEKA MS.G MAHANTA	
33	Crl.Pet./161/2013 WITH LCR 4 FILES	AINUL HAQUE MAZUMDAR Versus THE STATE OF ASSAM AND ANR	MR.Z ALAM MR.A ALI MD.S ISLAM MR.A CHOUDHURY MS.S SULTANA MR.J HUDA	MR.M Z AHMED MR.A M DUTTA PP, ASSAM MR.S K SHARMA
34	Crl.Pet./163/2013 WITH LCR 2 FILES	MINA KANTA DUTTA Versus THE STATE OF ASSAM	MR.P PATHAK MR.P TALUKDAR MS.J DEKA MS.M DUTTA	PP, ASSAM
35	Crl.Pet./174/2013 WITH LCR 4 FILES	GOPAL MAZUMDAR and 6 ORS Versus THE STATE OF ASSAM	MR.D NANDI MS.D SARAF	MR.S K GHOSH MR.S CHOUDHURY PP, ASSAM
36	Crl.Pet./216/2013 WITH LCR 2 FILES	MANAB CHAKRABORTY Versus THE STATE OF ASSAM and ANR	MR.S DEY MR.P SEN	MR.R BARUAH MS.K DEVI MS.H DAS MS.K DAS PP, ASSAM
37	WITH Crl.Pet./410/2012	SMTI RINA BALA NATH and ANR. Versus THE STATE OF ASSAM AND ANR	MR.R BARUAH MS.K DEVI MR.D TALUKDAR MR. K SAIKIA	MR.S DEY PP, ASSAM MR.P SEN
38	Crl.Pet./219/2013	M/S RAJSHREE STEELMET PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A GOGOI MR.M CHOUDHURY MR.A GHOSH MR.P K MUNIR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR PP, ASSAM MR.R P N SINGH MRA K RAI MR.T R ROY

39	WITH Crl.Pet./818/2012	M/S RAJSHREE STEELMET PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.M CHOUDHURY MR.B BHAGAWATI MR.A GHOSH MR.P K MUNIR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR PP, ASSAM MR.T R ROY MR.R P N SINGH MRA K RAI
40	WITH Crl.Pet./819/2012	M/S RAJSHREE STEELMET PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.M CHOUDHURY MR.A GOGOI MR.B BHAGAWATI MR.A GHOSH	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR PP, ASSAM MR.T R ROY MR.R P N SINGH MRA K RAI
41	Crl.Pet./224/2013 WITH LCR 1 FILE	TARUN BORDOLOI Versus PRESIDENT/SECRETARY DERGAON SANMILITA HIGH SCHOOL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.B DAS
42	Crl.Pet./233/2013 WITH LCR 3 FILES	HANSRAJ JAIN and 5 ORS. Versus ANANTA GOSWAMI and ANR.	MR.K R SURANA MS.A CHOUDHURY MR.G KHANDELIA	MR.R DUBEY PP, ASSAM
43	WITH Crl.Pet./229/2013	VIMAL KR. JAIN and 3 ORS. Versus ANANTA GOSWAMI and ANR.	MR.K R SURANA MS.A CHOUDHURY MR.G KHANDELIA	PP, ASSAM
44	Crl.Pet./254/2013 WITH LCR 1 FILE	RAJIB UDDIN LASKAR and 2 ORS. Versus THE STATE OF ASSAM	MR. E AHMED MR.M H LASKAR MRM A BARBHUIYA	PP, ASSAM
45	Crl.Pet./258/2013 WITH LCR 1 FILE	MD. KAMRUL ISLAM KHAN @ KAMRUL ISLAM Versus THE STATE OF ASSAM	MR.S C BISWAS MS.K L R YANTHAN MS.L H BARUAH	PP, ASSAM MR.AMIL HUSSAIN MR.MALBAR HUSSAIN
46	Crl.Pet./290/2013	SMT. SAJANTI GUPTA and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.I A TALUKDAR MR.P MAJUMDAR	PP, ASSAM
47	Crl.Pet./350/2013 WITH LCR 3 FILES	PANKAJ MOHESWARI Versus THE STATE OF ASSAM AND ANR	MR.P DAS MR.S GOGOI MR.B DEKA MR.P JAIN	MR.P HAZARIKA MR.M CHOUDHURY PP, ASSAM MR.P K MOUR
48	Crl.Pet./387/2013 WITH LCR	BIPOB ROY Versus GANESH MONDAL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI
49	Crl.Pet./393/2013	MUNINDRA HALOI Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MRS.M S SUNDI MR.U CHOUDHURY	PP, ASSAM
50	WITH Crl.Pet./171/2013	SYED HIFZUR RAHMAN Versus THE STATE OF ASSAM	MR.J SINGH MRS I AHMED MR.N AHMED MR.A RAHMAN MS.D GUPTA	PP, ASSAM
51	Crl.Pet./407/2013	RANADHIR SHARMA Versus THE STATE OF ASSAM AND ANR	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	PP, ASSAM
52	Crl.Pet./412/2013	KUMAR PAPPU SINGH and ANR Versus MD HASHMAT ALI		MR.H R A CHOUDHURY MR.A F N U MOLLAH MR.I A HAZARIKA
53	Crl.Pet./432/2013	BHASKAR JYOTI SHARMA Versus THE STATE OF ASSAM AND ANR	MR.A K PURKAYASTHA MR. J R LASKAR	MR.D R SAIKIA PP, ASSAM MS.P M BARUAH MS.M MAHANTA

54	Crl.Pet./444/2013	SANTOSH CHOUDHURY Versus DEEPAK KUMAR RAJAK	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.M HAQUE MR.M K SAH MS.B BHUYAN MD.GIASH UDDIN
55	Crl.Pet./454/2013 WITH LCR 1 FILE	THANESWAR BORO and 4 ORS. Versus THE STATE OF ASSAM and ANR	MS.P BORA MR.K N KALITA MSJ BHUYAN MR.A K DAS	MR.N ANAND MR.U K BARMAN MR.H ALI MR.V N UPADHYAY PP, ASSAM MR.S KURMI
56	Crl.Pet./475/2013 WITH LCR	KAMRUDDIN AHMED Versus THE UNION OF INDIA and 2 ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.N DUTTA MR.N N B CHOUDHURY MR.B M CHOUDHURY MR.N SARKAR MR.U CHOUDHURY MR.B PADUN	ASSTT.S.G.I. SC, CBI
57	Crl.Pet./481/2013 WITH LCR 2 FILES	MD. MAFIDUL ALAM Versus THE STATE OF ASSAM AND ANR	MR.J ALI	MR.P K DAS(R-2) MR.D BORA(R-2) MR.S DAS MR.D DEKA(R-2) MR.R ALI(R-2) PP, ASSAM MR.M PANDIT MR.H A SARKAR MR.R D LAL
58	Crl.Pet./485/2013	MUSTT TARA BANU and ANR. Versus THE STATE OF ASSAM and ANR	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.K M SARMA MR.M BERIA MR.K CHOUDHURY PP, ASSAM
59	Crl.Pet./499/2013	MD. SAFIQR RAHMAN and ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR.G UDDIN MRM J QUADIR MS.P YASMIN	MR.R DEV(R-6 to 13) PP, ASSAM
60	Crl.Pet./510/2013 WITH LCR 5 FILES	SUJIT BORA Versus THE STATE OF ASSAM	MR.K GOSWAMI MR.R R KAUSHIK MS.R KALITA	PP, ASSAM
61	Crl.Pet./511/2013 WITH LCR 2 FILES	SAKARJYOTI PATOR, Versus THE STATE OF ASSAM and ANR,	MR.E AHMED MR.D BANIA MR.B CHOUDHURY MR.A HAQUE	MR. B K BHATTACHARJEE MR. R SARMA MS. P SAHA
62	Crl.Pet./513/2013 WITH LCR 2 FILES	M/S MOSSANG BEVERAGE Versus THE STATE OF ASSAM AND 3 ORS	MR.D K MISHRA MR.B PRASAD MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR.S A AHMED	MS.S SEAL PP, ASSAM SC, EXCISE DEPTT.
63	Crl.Pet./532/2013 WITH LCR 5 FILES	NARAYAN DAS Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.R SARMA	MR.S N SARMA MR.A SARMA MR. D SARMA (r-2) MR. ABU JAHID (r-2) MR.S CHOUDHURY PP, ASSAM MR.A ZAHID
64	Crl.Pet./534/2013 WITH LCR 2 FILES	SUBHA KT. KOCH Versus THE STATE OF ASSAM AND ANR	MR.P KATAKI MS.R BEGUM MR.D K BAGCHI	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA PP, ASSAM
65	Crl.Pet./542/2013	SMTI LUMLANG SHYLLA Versus THE UNION OF INDIA and 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.N DUTTA C.G.C. MR. D C BORAH(R-1&2) MR. B SARMA PP, ASSAM ASSTT.S.G.I.

66	Crl.Pet./580/2013 WITH LCR 1 FILE	ABDUL KHALEQUE AHMED Versus THE STATE OF ASSAM	MR.N ISLAM MR.P P SUT MR.T N SRINIVASAN	PP, ASSAM
67	Crl.Pet./589/2013 WITH LCR 2 FILES	PRANAB KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	MS.A DAS PP, ASSAM MR.P K MUNIR
68	Crl.Pet./627/2013 WITH LCR 3 FILES	SMTI SAAZ BEGUM Versus THE STATE OF ASSAM and ANR	MR.M SARMA MS.I GOHAIN MS.I SARMA	MR.S K SINGH MRB PUSHILAL PP, ASSAM MR.B S SINGHA
69	Crl.Pet./634/2013	JAY PRAKASH YADAV Versus THE STATE OF ASSAM AND ANR	MR.D DAS MR.F AHMED MR.P SENGUPTA MRP BURAGOHAIN MR.I LAHIRI	PP, ASSAM
70	Crl.Pet./645/2013	MD. ARIFULLAH Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MR.R D PURAKAISTHA	MR.A UDDIN PP, ASSAM MD.GIASH UDDIN
71	Crl.Pet./650/2013	VIKRAM SLATHIA Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.J KOTOKY MR.A SAHEWALLA	MR.N C DAS MS.B BEGUM MS.M DEVI PP, ASSAM MS.A BARMAN
72	Crl.Pet./671/2013 WITH LCR	SMTI ANIMA PACHANI Versus THE STATE OF ASSAM AND 2 ORS	MR.T J MAHANTA MR.P P DUTTA MS.P CHAKRABORTY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA PP, ASSAM
73	Crl.Pet./693/2013 WITH LCR 5 FILES	JYOTIRMOY DAIMARY and ANR Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.A BHATTACHARYA MR.N I CHOWDHURY MS.P BHATTACHARJEE	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ PP, ASSAM MR.K U AHMED
74	Crl.Pet./704/2013 WITH LCR	DIPANKAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.I CHOWDHURY MR.D GOGOI MR.A CHOUDHURY MR.S R BORUAH MS.C CHOUDHURY	MRS.H SARMA MR.P KATAKI(R-2) MR.D CHAKRABARTY(R-2) PP, ASSAM MS.L DAS MR.A SALAMUDDIN(R-2) MR.A S UDDIN MR.K DEY
75	Crl.Pet./726/2013 WITH LCR	SUSHIL KR. DEORA Versus ASHISH AGARWAL	MR.D SARMAH MRA UPADHYAY MRT BORA MR.P UPADHYAY	MR.B M CHOUDHURY MR. N ALAM MS. P CHOUDHURY MS. P CHOUDHURY MR.U CHOUDHURY MR.C PHUKAN
76	Crl.Pet./735/2013 WITH LCR	RAMGYAN MANDAL and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MR.B KATAKI	PP, ASSAM
77	Crl.Pet./739/2013 WITH LCR	ASISH SAHA Versus THE STATE OF ASSAM and ANR	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK MRB K BARMAN	MR.B CHAKRABORTY MR.D SARMAH PP, ASSAM
78	Crl.Pet./761/2013	DIJEN DUTTA Versus THE STATE OF ASSAM AND ANR	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT	MR.A DAS MR.S R RABHA MR.R BAISHYA PP, ASSAM
79	Crl.Pet./765/2013	CHIEF EXECUTIVE OFFICER Versus KAMALAKSHYA DAS and ANR.	MR.U HAZARIKA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	MR.S S S RAHMAN(R-1) MR. P MAJUMDAR SK S HOSSAIN RESPONDENT-IN-PERSON

80	Crl.Pet./770/2013	DANDI NATH CHOUDHURY Versus THE STATE OF ASSAM and ANR	MR.N DUTTA MR.B M CHOUDHURY MR.P MAHANTA MRD P SAHU	MS.M DEV MS.S BORA PP, ASSAM MS.P DEB MS.N DEB
	WITH Crl.M.C./100/2014 in Crl.Pet./770/2013	DR.MRS STUTI DEKA Versus DANDI NATH CHOUDHURY and ANR.	MS.M DEV MS.S BORA MS.P DEB	MR.N DUTTA MR.P MAHANTA PP, ASSAM
81	Crl.Pet./811/2013 WITH LCR	RATANLAL BHATI Versus STATE OF ASSAM	MR.O P BHATI MR.T C DAS MRD MONDAL MR.J BHATI MR.H K BORA	PP, ASSAM
82	Crl.Pet./837/2013 WITH LCR 2 FILES	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM and ANR	MR.S S DEY MR.S BANIK MR.S K ROY	PP, ASSAM
83	Crl.Pet./840/2013 WITH LCR	M/S S.S. INDUSTRIES and 2 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	MR.K K NANDI C.G.C. MR.R ALI MS.H TERANGPI SC, E S I ASSTT.S.G.I.
84	Crl.Pet./845/2013 WITH LCR	NAKUL CHANDRA DUTTA Versus THE STATE OF ASSAM and ANR	MS.R BEGUM MRU SARMA MR.A N I HUSSAIN DR.G LAL MRS.U ZEEHAM	PP, ASSAM
85	Crl.Pet./849/2013 WITH LCR	BACHHRAJ SINGH CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI MR.A SAHEWALLA	MR.C CHOWDHURY MR. P DUTTA MS.N MEDHI PP, ASSAM MR.A GAYAN
86	Crl.Pet./879/2013	PARAMANANDA CHAUDHURI @ 2 ORS Versus ARPAN KUMAR CHAUDHURY @ ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K AGARWAL MR.B K SINGH MR.R DE MR.A DAS MR.K K BHATTACHARYYA MR.A K DAS MR.R S BARUAH	MR.R SARMA MR.R SARMA MR.K K GOSWAMI MS.M PAUL
	WITH Crl.M.C./619/2014 in Crl.Pet./879/2013	ARPAN KUMAR CHAUDHURY and ANR. Versus PARAMANANDA CHAUDHURY and ORS.	MR.R SARMA MR.K K GOSWAMI	MR. A K BHATTACHARYYA MR.K AGARWAL MR.B K SINGH MR.R DE MR.A DAS MR.K K BHATTACHARYYA MR.R S BARUAH
87	Crl.Pet./891/2013	SIKHA SHARMA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BUZARBARUAH MR. B J TALUKDAR MR.P TALUKDAR MR.P TALUKDAR	MR.P S DEKA MR.K SARMA MS.N MAHANTA MR.A MEDHI PP, ASSAM
88	Crl.Pet./914/2013	URMIBALA KALITA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.J SARMA MR.G SOREN MS.M DEKA	PP, ASSAM
89	Crl.Pet./919/2013 WITH LCR	SMT. JUNU MAZUMDAR Versus THE STATE OF ASSAM and ANR	MR.A GANGULY	MR.P K BORDOLOI MR A SAIKIA PP, ASSAM MR.N N UPADHAYA
90	Crl.Pet./925/2013	SANJEEV KOHLI Versus THE STATE OF ASSAM	MR.A K SHARMA MS.B SARMA MR. M MORE	PP, ASSAM

91	Crl.Pet./939/2013	MD. LAL MAHMUDUR RAHMAN Versus THE STATE OF ASSAM and ANR.	MR.R SARMA MR.A DEB MR.I H SAIKIA MR.K K GOSWAMI	MR.S C KEYAL MS.P BARUAH PP, ASSAM MR.K HAZARIKA
92	Crl.Pet./940/2013 WITH LCR	SMTI MONIMALA BORAH Versus SRI SRI NABAGRAHA DASHA MAHAVAIDYA KALIMANDIR	MR. N ALAM MR.S U AHMED	MR.B CHAKRABORTY MR.D SARMAH MS.S SARMA
93	Crl.Pet./956/2013 WITH LCR	GHANA KANTA DAS Versus SMTI PUTALI DAS	MS.N S THAKURIA MR.D S DEKA MR.G K THAKURIA	MR.K BARUAH MR.R S MISHRA
94	Crl.Pet./962/2013 WITH LCR	JITEN CHANDRA HAZARIKA and 3 ORS Versus SMTI JUTIKA GOSWAMI	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	MR.A SAHAD MR.U N CHETIA MR S KHOOND MR.U K BORAH
95	Crl.Pet./965/2013 WITH LCR	KABINDRA DAS Versus THE STATE OF ASSAM AND ANR	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.F BEGUM	MR.P K SARMA MS.B BHUYAN PP, ASSAM
96	Crl.Pet./12/2014 WITH LCR	RAJESH BHATIA Versus THE STATE OF ASSAM and ANR	MR.R MAZUMDAR MS.P R MAHANTA MR.S R GOGOI MR.A BORGHAIN	MR.R MAJUMDAR PP, ASSAM MR.P K SHARMA
97	Crl.Pet./38/2014	MALLIKA DEKA Versus HEMEN BARMAN	MR.R C SAIKIA MS.K SAIKIA MS.A GOGOI	MR.P K DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA
98	Crl.Pet./41/2014 WITH LCR	MD AZMAL HUSSAIN SIKDAR Versus THE STATE OF ASSAM and ANR	MRM H AHMED MR.M R CHOUDHURY MR.Z RAHMAN	MR.S M BARUAH MS.R DEKA PP, ASSAM
99	Crl.Pet./56/2014 WITH LCR	ANJIRA KHATUN @ MISS ANZIRA KHATUN and ANR Versus THE STATE OF ASSAM and ANR	MR.F K R AHMED MS. A AHMED MR.M K HUSSAIN MS.S Y AHMED MR.A RAHMAN	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.S KHAN PP, ASSAM
100	Crl.Pet./60/2014	MD RAFIQUE AHMED Versus THE STATE OF ASSAM AND ANR	MS.M DEV MR R CHAKRAVORTY S RABHA MS.N DEB MS.R CHAKRABORTTY MS.P DEV	MR.N CHAKRABORTY PP, ASSAM MR.C GOSWAMI
101	Crl.Pet./66/2014	SMTI PAPORI BORAH BHUYAN Versus JITU BHIAN	MR.B K SINGH MS.M BHATTACHARJEE MS.A SAIKIA MR.P C BORPUJARI	MRR CHAKRABORTY
102	Crl.Pet./94/2014	DR. PRAKASH AMRUT MODY and 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	MR.A M BORA MR.K MUNIR MR.P N GOSWAMI MR.N J KHATANIAR PP, ASSAM
103	Crl.Pet./143/2014	SARMIN AHMED and 2 ORS Versus MD. ALIMUDDIN	MR.P HAZARIKA MR.J ROY MS.S KAKOTI MR.S BORTHAKUR	MR.G SAROWAR MRM RAHMAN MR.M ISLAM MR.N UDDIN
104	Crl.Pet./175/2014 WITH LCR 1 FILE	AMALENDU DAS GUPTA and 10 ORS Versus ABDUL HAQUE and ANR	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MD.ASLAM	DR.B AHMED MRK UDDIN MR.S R BARBHUIYA MR.A B T HAQUE PP, ASSAM
105	Crl.Pet./185/2014	MAHABUR RAHMAN Versus STATE OF ASSAM and ANR.	MR.H R A CHOUDHURY MD.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR. M A SHEIKH (R2) DR. K U AHMED (R2) MR. M HOSSAIN (R2) MS F INTAZ (R2) PP, ASSAM

106	Crl.Pet./209/2014 WITH LCR 1 FILE	MISS GITA KAR Versus THE STATE OF ASSAM AND ANR	MR.A K BORA MS.B BARUAH MS.A SHARMA	MR.S K MEDHI MR.A DAS MR.J DAS PP, ASSAM
107	Crl.Pet./212/2014 WITH LCR 3 FILES	ISHWAR PRASAD JALAN Versus THE STATE OF ASSAM AND ANR	MR.S CHAUHAN MS.M DAS MR.A R SHOME	MR.S K KEJRIWAL PP, ASSAM MRSS KEJRIWAL
108	Crl.Pet./250/2014 WITH LCR 1 FILE	RAJIV SAHARIA and ANR. Versus THE STATE OF ASSAM	MRA SHARMA MR.A K DAS MRM P GOSWAMI	MS.B SARMA PP, ASSAM
109	Crl.Pet./251/2014 WITH LCR	SIZOLL CHEMICALS PVT. LTD. and ANR. Versus M/S ASSENT CHMICALS LIMITED	MR.N DEKA MR.M CHETIA MR.M GOGOI	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI
110	Crl.Pet./267/2014	DEVEN DUTTA Versus SURAJIT GOGOI	MR.D K BHATTACHARYYA MR.S DUTTA MR.A K BHATTACHARJEE	
111	Crl.M.C./283/2014 WITH LCR in Crl.Pet./42/2014	ASSAM RASTABHASA PRASAR SAMITY KARMI SABHA Versus DR. KHIRODA KUMAR SAIKIA and ORS	MRS.A SHARMA	PP, ASSAM MR.L P SHARMA
	WITH Crl.Pet./42/2014	DR. KHIRODA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAKRABORTY MR.R THAKURIA MR.L P SHARMA	MS.A SHARMA PP, ASSAM
112	Crl.Pet./290/2014	DR. JAGADISH CHANDRA KALITA Versus BARAMA COLLEGE and 2 ORS.	MR.B D GOSWAMI MR.D BORA MR.P BARUAH MR.M P BORAH	MS.A K CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.K CHOUDHURY
113	Crl.Pet./297/2014	JAYANTA CHOUDHURY, Versus THE STATE OF ASSAM and ANR,	MR.N N B CHOUDHURY MR.B PADUN MR.A BORGHAIN MR.S BORTHAKUR	MR.B J DUTTA MS.A CHOUDHURY PP, ASSAM MRS.N RAHMAN ADDL PP,ASSAM
114	Crl.Pet./308/2014 WITH LCR 1 FILE	MUBINUL HOQUE LASKAR Versus MANIK UDDIN and 5 ORS.	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MRH I CHOUDHURY MR.K R SURANA MR.G UDDINR- 1-4 MS.A CHOUDHURY MR.A B T HAQUE MS.M BURAGOHAIN(R- 1-4)
115	Crl.Pet./349/2014	SANJIB DEKA Versus THE STATE OF ASSAM AND ANR	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SARMA	MR.P SHARMAH(R-2) MR.K D SARMA(R-2) PP, ASSAM
116	Crl.Pet./355/2014 WITH LCR 4 FILES	LALIT BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR.S C BISWAS MR.B CHOUDHURY MR.M HUSSAIN MS.K L R YANTHAN MR.N H BARBHUIYA MS.E SHITIRI MR. S BISWAS MR.N ALI MR.P BISWAS	MRS.M BORAH MR.R BORUAH MR.B B BORAH PP, ASSAM
117	Crl.Pet./366/2014 WITH LCR	SAFIQUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR.Z HAMMAD MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM	MR.A CHOUDHURY MS.M KONCH PP, ASSAM
118	Crl.Pet./439/2014 WITH LCR	MD. JAN ALI Versus SMTI NURJAHAN BEGUM and 4 ORS	MR.P J SAIKIA MR.R S MISHRA	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI
119	Crl.Pet./448/2014 WITH LCR	DIPEN BEZBARUAH Versus SMTI HIRANMONI BEZBARUAH @ TARAMONI BEZBARUAH and ANR	MR.D C KALITA MR.B K BHAGAWATI MS.D R GAYARI	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI PP, ASSAM

120	Crl.Pet./450/2014	M/S CENTURY MERCHANTILE PVT LTD. and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.P BORA MR.A CHETIA MR.R JAIN MD.ASLAM	SC, FOOD & CIVIL SUPP. MS. S JAHAN MS. S JAHAN MR.M H ANSARI PP, ASSAM ADDL. PP, ASSAM
121	Crl.Pet./485/2014	MD. NUR HUSSAIN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.D DAS MS.S CHOUDHURY	MSB DEVI MS.A RANA MR.P CHOUDHURY MRS BORGHAIN SC, CBI
	WITH I.A.(Crl.)/535/2016 in Crl.Pet./485/2014	CENTRAL BUREAU OF INVESTIGATION CBI Versus MD. NUR HUSSAIN	MSB DEVI MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN	MR.Z KAMAR MR.S CHOUDHURY MR.D DAS SC, CBI
122	Crl.Pet./616/2014	MOHI UDDIN AHMED and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.M HAQUE MR.A Y CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
	WITH Crl.Pet./444/2014	GHALIB MANSOOR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR.A B CHOUDHURY MR.M HAQUE MR.A Y CHOUDHURY MR.M A CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
124	Crl.Pet./526/2014	AMAR CHAND MAHESHWARI and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.Z MUKIT MR.A SATTAR	PP, ASSAM
	WITH Crl.Pet./661/2014	AMAR CHAND MAHESHWARI @ AMARCHAND MANIHAR and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.Z MUKIT MR.A SATTAR MS.N BARMAN	MR.M HAQUE MR.A Y CHOUDHURY MS.M DUWARAH PP, ASSAM
126	Crl.Pet./829/2014	SUJIT KUMAR GHOSH Versus THE STATE OF ASSAM AND 8 ORS	MR.S C BISWAS MS.K L R YANTHAN MR.S BISWAKARMA MR.S S DUTTA	MR.J ISLAM MR.A A R KARIM MS.S F MAITAI PP, ASSAM
127	Crl.Pet./870/2014	MD. BABLI ALI and ANR Versus THE STATE OF ASSAM AND ANR	MS.P BHATTACHARYA MR.A MEDHI MS.M KALITA MR.A BHATTACHARYA	MR.D CHAKRABARTY(R-2) MR.S R BORUAH(R-2) PP, ASSAM
128	Crl.Pet./974/2014 WITH LCR 10 FILES	BUBUL BORBORA Versus SMTI RUPANJALI BARUA	MR.D BARUAH MS.P HANDIQUE	MR.A M BORA PP, ASSAM AMICUS CURIAE LEGAL AID COUNSEL MRS.R BORO BORA
	WITH Crl.Rev.P./311/2014	BUBUL BORBORA Versus SMTI RUPANJALI BARUA BORBORA	MR.D BARUA MS.P HANDIQUE	LEGAL AID COUNSEL MRS.R BORO BORA
130	Crl.Pet./1001/2014 WITH LCR	ANTINA KALITA Versus THE STATE OF ASSAM and ANR	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN	PP, ASSAM
131	Crl.Pet./1024/2014	DR. CHENIRAM DUTTA Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS. P BORAH MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR. P MAHANTA MS. P SAHARIA PP, ASSAM

132	WITH WP(C)/129/2013	DR. CHENIRAM DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR.B D KONWAR MR.R P SARMAH MR.R KALITA MS.P CHOUDHURY MS. P BORAH MSG GHOSH MS.S BARUA MS.R DEVI MRS.J M KONWAR	MR.P MAHANTA SC, EDU
133	Crl.Pet./122/2015	ROSHMI GOSWAMI Versus PRANAB KUMAR SHARMA and ANR.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY	MR.J SHARMA MR.G KAKOTI PP, ASSAM
134	Crl.Pet./147/2015	DHRUBA BORTHAKUR Versus THE STATE OF ASSAM AND ANR	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MRS.J M KONWAR MS.S BARUA	MRS.M BORAH(R-2) MS.S GHOSHR-2 MS.G DAS(R-2) PP, ASSAM
135	Crl.Pet./197/2015	NAGENDRA NATH LAHKAR Versus THE STATE OF ASSAM AND ANR	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH MSK KALITA MS.B BORAH	MR.P K DASR-2 MRN J DAS(R-2) MR.A CHOUDHURY(R-2) MR.R ALI(R-2) PP, ASSAM
136	Crl.Pet./230/2015	SMT. SNIGDHA JHUNJHUNWALA and 2 ORS. Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR. M KHAN MR.R AGARWALL	MR.S P ROYR-2 MR.K RAJBONGSHI(R-2) MS.B BAISHYA(R-2) PP, ASSAM MR.R P N SINGH(R-2)
137	Crl.Pet./450/2015	M/S ENDOCARP BUILDERS P LTD. and ANR. Versus THE STATE OF ASSAM	MR.K N CHOUDHURY MR.A M BORA MR.D GOGOI MS.C CHOUDHURY MR.J PATOWARI	MR.R GOSWAMI(R-2) MS. S SAIKIA(R-2) PP, ASSAM MS.P SAIKIAR-2 MR.D KONWAR(R-2)
138	Crl.Pet./505/2015	SMTI KUSUM DEVI BIHANI and ANR Versus THE STATE OF ASSAM and 2 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
139	WITH Crl.Pet./503/2015	NIRMAL KUMAR GARODIA Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
140	Crl.Pet./514/2015	SANDIP BOSE and 3 ORS Versus THE STATE OF ASSAM AND ANR	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MR.M BORAH	MR.S C KEYAL(R-2) MS.P BARUAH(R-2) MS.G SARMAH(R-2) MRB KAUSHIKR-2 PP, ASSAM
141	Crl.Pet./654/2015 WITH LCR	GUNJAN PATWARI and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	MR.M CHOUDHURY(R-2) PP, ASSAM MR.P K MUNIR(R-2)
142	WITH Crl.Pet./526/2016	NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY	MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
143	Crl.Pet./714/2015	RABI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	PP, ASSAM SC, IRRIGATION
144	Crl.Pet./761/2015	BHUBAN SARMAH Versus JABAKA TEA ESTATE	MR.S C KEYAL MS.P BARUAH MS.G SARMAH MR.J P MORE	MR.S N SARMA(Sr.Adv.) MR.K KALITA MR.S CHOUDHURY MR.A JAHID
145	Crl.Pet./775/2015	PRADEEP KUMAR AGARWAL Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.J BORUAH MR.P DEKA MD.ASLAM	PP, ASSAM

146	Crl.Pet./929/2015	DIPEN DAS Versus THE STATE OF ASSAM AND ANR	MRG P BHOWMIK MR.R HAZARIKA MS.M KALITA	PP, ASSAM
WITH				
147	Crl.Pet./924/2015	RAMANANDA DAS Versus THE STATE OF ASSAM	MR.S DUTTA MRA PAUL	PP, ASSAM
148	Crl.Pet./994/2015 WITH LCR	MD. ABDUL HAQUE Versus THE STATE OF ASSAM	MS.T SOM MR.H DAS	MR.G DAS(R-2&3) PP, ASSAM MR.A S AHMED(R-2&3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[FROM 15-07-2024 TO 30-08-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE: CIVIL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	RSA/34/2009	ON THE DEATH OF MOTLEB HUSSAIN SARKAR HIS LEGAL HEIRS MOMENA BAWYA AND ORS Versus CHARU BALA SARKAR and ORS	MR.D C MAHANTA MR.T J MAHANTA MR.N I CHOWDHURY	MR.R ISLAM MR.R DE MR.A K PAUL MR.K ANAM
2	RSA/39/2009 WITH LCR	NANDALAL KAPOOR and ANR. Versus BIBEK KR. AGARWALLA and ORS	MR.T ROY MS.B SARKAR MR.R DHAR MR P SEN	S S SHARMA MR.G JALAN MS.L SARMA
3	RSA/59/2009 WITH LCR	SRI TARLOK SINGH and ORS Versus SRI JATINDRA NATH BHARALI	MR.K AGARWAL MR.S C KEYAL MR. D MOZUMDER MR. P NEOG MR. S BISWAS MR. C PRADHAN	MR.T J MAHANTA MS.P BHATTACHARYA
	WITH MC/880/2009 in RSA/59/2009	SRI TARLOK SINGH and ORS. Versus SRI JATINDRA NATH BHARALI and ORS.	MR.K AGARWAL MR.S C KEYAL MR. P NEOG	
4	RSA/182/2009 WITH LCR	SRI NIKHIL MANDAL and 6 ORS Versus SRI GOPICHAND SAHABADI and 2 ORS	DR.B AHMED MRH I CHOUDHURY MR.N DHAR MR.N HAQUE MR.S K DEORI MRK UDDIN MR.A RAHMAN	MR.N SARKAR MR.N N JHA
5	RSA/34/2010 WITH LCR	MD. JURAN ALI Versus ASGOR ALI SK	MR.A R SHEIKH	MR. M U MONDAL MD. A HUSSAIN MR. H R AHMED
6	RSA/37/2010 WITH LCR	SAYED AZNUR @ AZAN ALI DEWAN, Versus DHIRENDRA NATH SARMA,	MR.B ULLAH	
7	RSA/39/2010 WITH LCR	ON THE DEATH OF NAGEN BORA HIS LEGAL HEIRS BIBHA BORA (WIFE) and 2 ORS, Versus BHARATI BORA and 2 ORS	MR. M A SHEIKH MRN M HAZARIKA MR.U DUTTA MRJ CHUTIA	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY
8	RSA/71/2010 WITH LCR	NIRANJAN TALUKDAR Versus BIJOY BARUAH	MR.P DAS MS.A K CHOUDHURY MR.D CHOUDHURY MR.A A CHOUDHURY MR.M CHOWDHURY	MR.D TALUKDAR MR. A KHANIKAR MR.B KALITA MRS.P BORA

9	RSA/78/2010 WITH LCR	MD.TAZIMUDDIN AHMED Versus MD. SAHABUDDIN AHMED and 6 ORS	MR.B C DAS MR. J H SAIKIA	MRS.K DEKA MS.P CHOUDHURY
10	RSA/79/2010 WITH LCR	SWAPAN KUMAR ACHARJEE and ANR. Versus DINANATH MAHATO and ORS.	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.C BARUAH MR.T BARUAH
11	RSA/80/2010 WITH LCR	HIREN BORA Versus PROMOD SHARMA and ORS	MR.P S DEKA MR.B K BHAGAWATI MR.R K ADHIKARY	MR.A C SARMA MR.P CHAKRABORTY MR.M DAS MR.B HALDAR MS.P D KONWAR MISSD BORA MRS M K BORAH
12	RSA/81/2010 CAVT. NO. 865/2009 WITH LCR	SK AROB ALI and 36 ORS Versus SONA MIA SEKH 40 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.A ROSHID MR.D F A AHMED MR.A MOBARAQUE FOR CAVEATOR
13	RSA/86/2010 WITH LCR	SRI SAMIRAN DAS Versus THE DEPUTY COMMISSINER and ORS	MR.M DUTTA	GA, ASSAM MR.P S DEKA
14	RSA/87/2010 WITH LCR	SRI GANDHI SINHA Versus TOTA MIA and ORS	MISS.B SARKAR MS.J PAUL MR.P SEN	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA
15	RSA/94/2010 WITH LCR	MD.RAHAM ALI and 13 ORS Versus MD.SHAN MIYA SHEIKH	MR.A C SARMA MR. M K BORAH MR.B HALDAR	MR.M U MONDAL MR. D MAZUMDAR MR.C K S BARUAH MD.B RAHMAN
16	RSA/96/2010 WITH LCR	GIRISH KALITA Versus SRI BHABEN CH THAKURIA and ORS	MR.B C DAS MR B K SARMA MR. R C PAUL MISS.S ROY MR.K GOSWAMI MR.P TALUKDAR MR.S DAS MR.C K S BARUAH MS.A DEY MS P SARMA MR.D M NATH	MR.N GOSWAMI MR.D K DAS
	WITH MC/2906/2013 in RSA/96/2010	GIRISH KALITA Versus MADHAB KALITA and ORS		
	WITH I.A.(Civil)/1237/2016 in RSA/96/2010	GIRISH KALITA Versus MADHAB KALITA and 7 ORS		
17	RSA/95/2010 WITH LCR	GIRISH KALITA Versus ON THE DEATH OF BASUDHAR KALITA , HIS LEGAL HEIRS	MR.B C DAS MR B K SARMA MR. R C PAUL MR. R C PAUL MS.S ROY MR.K GOSWAMI MR.P TALUKDAR MR.S DAS MR.C K S BARUAH MS.A DEY MS P SARMA MR. A R DAS MR.D M NATH	MR.S DAS MR.S N ADHYAPAK MR.S SHARMA
18	RSA/104/2010 WITH LCR	THE FIRE VICTIM SMALLTRADERS Versus THE GAUHATI MUNICIPAL CORPORATION and 2 ORS	MR.S P ROY MR.R P N SINGH MISS K KALITA MR.K RAJBONGSHI MR.N N JHA	SC, GMC

19	RSA/106/2010 WITH LCR	SMTI. NISHI PRAVA DAS and 3 ORS Versus BANGSHI RAM DAS and 10 ORS	MD A SAHAD (A2, A3) MR. B K DAS MR R CHAKRABORTY MR. J B SAIKIA MR D J HALOI (A2, A3)	MRS. K BHATTACHARYYA MS M BHATTACHARYA MR. N RAJKHOWA
20	RSA/108/2010 WITH LCR	SWAPAN BANERJEE and 2 ORS Versus SUNIL GHOSH	MR.K K MAHANTA MR.K KONWAR MR.R DUARAH MS.L DAS	MR.M K CHOUDHURY MR.M DUTTA MR.A DEKA
21	RSA/118/2010 WITH LCR	SMTI USHA RANI SUTRADHAR 3 ORS, Versus SMTI JAMUNA BARMAN and 5 ORS	MR.P P DAS MR.D BARUAH MR.A CHOUDHURY MR K SAHARIA MS.R N NEOG	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN
22	RSA/119/2010 WITH LCR	GAJEN KALITA and ANR, Versus RAJAT CH. DAS and ANR	MR.P K KALITA MR.G SAIKIA MR.N DAS	MR.SHEELADITYA
23	RSA/123/2010 WITH LCR	JITENDRA DEB and 4 ORS Versus RATINDRA DEB and 12 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA	MD.M H RAJBARBHUIYAN MR.R DEV MS.SHOMA DASGUPTA (R-1-5,10,11) MS SUPRIYA DASGUPTA (R-1-5,10,11) MS.L DAS MS.R CHETRI
24	RSA/125/2010 WITH LCR	ATUL SAIKIA Versus KONDEO KOCH @ KUMUD DAS and 7 ORS	MR.P K DEKA MR.P SUNDI	MR.S C BISWAS MR.R SARMA MR. D MAZUMDAR MR.B DEORI
25	RSA/128/2010 WITH LCR	CHITTARANJAN BARUAH Versus MD.NASIRUDDIN AHMED and 2 ORS	MR.S S SHARMA MR.S K SANGANERIA MRG JALAN	MR.N GOSWAMI MR.S J SARMA
26	RSA/134/2010 WITH LCR	SHIV KUMAR GARODIA Versus MURARILAL GARODIA and 2 ORS	MR.K AGARWAL MR.N DEKA MS.P NEOG MR.S PRAKASH MRS.P DUTTA	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA MSK KALITA
27	RSA/135/2010 WITH LCR	TAMEJA BEWA and 3 ORS Versus ON THE DEATH OF MD.SIKKIM ALI HIS LEGAL HEIRS RABIYA BIBI (WIFE) and ORS	MR.K P SARMA MR.H DAS MR.K R PATGIRI MR. M KHAN	MR.R ISLAM MR.M HUSSAIN MD H R AHMED (r-2 to 6) MD H R AHMED (r-2 to 6)
28	RSA/136/2010 WITH LCR	BIPUL DAS and ANR Versus SUNIL CHANDRA DAS and 6 ORS	MR.B C DAS MISS.S ROY MRSA MAZUMDAR MRS.K KATAKI	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA
29	RSA/150/2010 WITH LCR	RAMANI KANTA SAIKIA Versus KANAK SAIKIA	MR.J CHUTIYA MR.R M DAS MR.M K DOLEY MS.S SONOWAL	MR.R P SARMAH MR.S K GHOSH MR.M R LASKAR MRM R ADHIKARI MS.F AHMED
30	RSA/152/2010 WITH LCR	BISWANATH GARODIA @ B.N. GARODIA. Versus THE DIBRUGARH UNIVERSITY,	MR.G N SAHEWALLA MR.B SHARMA MS.J BORA MD.ASLAM	MR.K AGARWAL MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.P NEOG MS.M SAIKIA
31	RSA/162/2010 WITH LCR	MUSTT. MALEKJAN BEWA and 2 ORS, Versus MD. KUMAR ALI and ORS,	MR. M A SHEIKH MR. A BISWAS (A-3,4C,4D) MR D K SARMAH (A-3,4C,4D) MS.A BEGUM MD.M H CHOUDHURY MS. A TALUKDAR (A-3,4C,4D)	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
32	RSA/163/2010 WITH LCR	MD. IMAN ALI and ORS, Versus ON THE DEATH OF MD. BASIR UDDIN MIAH and ORS,	MR.B ULLAH MR.P UPADHYAY MRT BORA	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN

33	RSA/169/2010 WITH LCR	SRI KANAK CH. LAHKAR and 4 ORS Versus ON THE DEATH OF HEMLATA MAHANTA HER LEGAL HEIRS PRAFULLA MAHANTA and 5 ORS	MR.B K BHAGAWATI MR.N K DEKA MR.C C DEKA	
34	RSA/173/2010 WITH LCR	SMTI. NIRUPAMA KALITA TAMULI, Versus PHANIDHAR KALITA,	MR.S K JAIN MR.S K SINGH MRB PUSHILAL MR.T C KHATRI	MS.B CHOUDHURY MR.S SAHU MR.P DEKA MS.P BORAH
35	RSA/174/2010 WITH LCR	BIPIN CH. BARMAN. Versus SMTI DIPANJALI DAS KALITA and 92 ORS,	MR.S C KEYAL MR.S K GOSWAMI	MR. A C SARMA MR.P C GOSWAMI MR.P P DAS MR.H K GOGOI MR. B SARMA MR G BHARADWAJ MR B DEORI MRS.P BORA
36	RSA/175/2010 WITH LCR	SMTI. JAMINI BALA MAHANTA and 4 ORS, Versus SATURHUJ SATRA and 2ORS,	MR.O P BHATI MR.T C DAS MR.D DEKA MR.H K BORA	
37	RSA/177/2010 WITH LCR	MD. MONSER ALI, Versus FATEMA KHATUN and ORS,	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR I HUSSAIN MR.A S CHOUDHURY	MSB DEVI
38	RSA/185/2010 WITH LCR	ON THE DEATH OF GOPENDRA CH. DAS HIS LEGAL HEIRS BACHAN CH. DAS and ORS Versus ANIL CH.DAS and ORS,	MR.B K PURKAYASTHA MR.B K JAIN MS.M NEOG	MR.S K GHOSH MR.S P CHOUDHURY
39	RSA/188/2010 WITH LCR	BIPLAB DAS and ANR Versus MUSSTT. ALIYA BEGUM LASKAR and 7 ORS	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM
40	RSA/189/2010 WITH LCR	RANJAN KALITA and 6 ORS, Versus SMT. KANAKLATA CHAKRAWARTY	MR.P MAHANTA MR.P SARMA MR.T C KHATRI	MR.R C PAUL MISS.S ROY
41	RSA/191/2010 WITH LCR	ON THE DEATH OF LALL RAHMAN @ MD SAJIDUR RAHMAN HIS LEGAL HEIRS MRS MOINA BEGUM AND ORS Versus LIFE INSURANCE CORPORATION OF INDIA and ORS	MR.T J MAHANTA MR.P P DUTTA	MR.N DEKA MR.M CHETIA MR.D DEKA
42	RSA/193/2010 WITH LCR	MAMUD ALI and 2 ORS Versus ANSER ALI and ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.U C RABHA
43	RSA/197/2010	DULAL SAHA and ANR Versus ON THE DEATH OF SRI ABHIMANYA PAUL HIS LEGAL HEIRS SMTI ANITA PAUL AND ORS	MS.K YADAV MR.A KABRA MR.R L YADAV MS.A BARUA	MR.B C DAS MR.D DEY MR.D N BHATTACHARJEE
44	RSA/199/2010 WITH LCR	RAMLAL BISWAS and 3 ORS Versus SAHADEV MANDAL and 5 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MS.J R THAKUR MR.A THAKUR
45	RSA/204/2010 WITH LCR	MUSSTT. BASHIRAN NESSA, Versus KHAJIM UDDIN and ORS,	MR.A R SIKDAR MR.M AHMED MR.M H TALUKDAR MR.D M KHAN	MR.A ROSHID
46	RSA/206/2010	TILAK SAIKIA and ANR, Versus JOYRAM SAIKIA and ORS,	MR. A B CHOUDHURY(Sr. Adv.) MR. S K GHOSH (P1) MR. M K SHARMA MR. C K S BARUAH MS F AHMED (P1) MR. N RAJKHOWA	MR G P BHOWMIK MR. S K MEDHI MR. K PAUL MR.A SARMA MR. J DAS

47	RSA/209/2010 WITH LCR	NUR HUSSAIN Versus ABDUL GAFUR and 2 ORS	MR.M U MONDAL MD.A HUSSAIN MR.M HUSSAIN MR.H R AHMED	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN
48	RSA/210/2010 WITH LCR	DEBEN RAJKHOWA Versus PANKAJ NATH	MS.B CHOUDHURY MR.S SAHU MS.P BORAH	MISS BORA MS.K BARUAH DR.Y K PHUKAN MS.M BHUYAN
49	RSA/211/2010 WITH LCR	RAM RAO SINGH Versus SHYAMAL KUMAR ROY and 4 ORS	MR.G N SAHEWALLA MR.B SHARMA MS.J BORA MD.ASLAM	MR.C BARUAH MR.B BARUAH MR.D BARUAH
50	RSA/212/2010 WITH LCR	MD.MUSLIMUDDIN Versus MD. JOINAL ABUDDIN and 5 ORS	MR.N N KARMAKAR MR.M K SAH	
51	RSA/213/2010 WITH LCR	MD. ABDUL MANAF LASKAR and ANR, Versus MD. SEBAL HAQUE BARBHUIYA and ORS,	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.P K DEKA MR.I H LASKAR MR.N K DEKA MS.S ACHARYYA MR.L SARDAR
52	RSA/219/2010 CAVT. NO. 1407/2010 WITH LCR	ON THE DEATH MATILAL CHOUHAN SMT. PUJA CHAUHAN (DAU) and ANR, Versus MD. HAIDER ALI and ORS,	MR. R K D CHOUDHURY (P2) MR. S DEKA MS. L DEVI (P2) MR.D CHOUDHURY MR.S K SHARMA	GA, ASSAM MR.P K DEKA MRS I AHMED MR.R N D SARMA MR.D DAS MR S KHOUND FOR CAVEATOR
53	RSA/222/2010 WITH LCR	JALAL UDDIN BARLASKAR and ORS Versus GULAM MUSTAFA BARBHUIYA @ FARUK AHMED BARBHUIYA and ORS	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MRK UDDIN MR.S R BARBHUIYA
54	RSA/224/2010 WITH LCR	AKHTAR HUSSAIN and 4 ORS Versus RUMENA BEGUM and 9 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MS.P R MAHANTA MR.S R GOGOI MR.A BORGOHAIN
55	RSA/230/2010 WITH LCR	SMTI DRAUPADI DAS and ANR Versus RAM CHARAN PAUL	MR.B CHOUDHURY MR.P BORAH MR.S SAHU MR.N K DAS	MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA
56	RSA/241/2010 WITH LCR	NRIPEN CH. DAS and 2 ORS, Versus UMA KANTA BARMAN	MR.O P BHATI MS.N BARMAN MR.J A AHMED	MR.B SARMAH MR.A DHAR MRK K DAS MR.S BARMAN
57	RSA/250/2010 WITH LCR	SARASWATI GHOSH and 10 ORS Versus MD.ASHIRRUDDIN AHMED		DR.B AHMED MR A A DEWAN(R-1) MR. S BANIK(R-1) MR A R BHUYAN MR. A HUSSAIN(R-1) MR REZABUL HOQUE(R-1) MR REZABUL HOQUE(R-1)
58	RSA/251/2010 RSA 298/2010(D/O), WITH LCR	NITAI CH.SAHA and ANR Versus ANJALI SAHA and ASNR	MR.A K PURKAYASTHA MR.A DEB	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN MR.A RASHID
59	RSA/252/2010 CAVT. NO. 1610/2010 WITH LCR	SIDDARTHA NAG Versus RANBIR ROY	MR.B C DAS MRD N BHATTACHARYA	MR.P K ROY FOR CAVEATOR
60	RSA/257/2010 WITH LCR	MD. YUNUS ALI SK., Versus ON DEATH, LEGAL HEIRS OF LATE KHABIRUDDIN MONDAL and ORS,	MRG P BHOWMIK MR. S K GHOSH MR.R HAZARIKA MRA PAUL MS F AHMED	MR.H R A CHOUDHURY MR.A B SIDDIQUE MR.A ALAMGEER
61	RSA/258/2010 WITH LCR	SMTI HEMLATA SAIKIA and 9 ORS Versus LAKHESWAR BORA and 4 ORS	MRS.P GOSWAMI MR.D J DAS MR.D R GOGOI	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA MSK KALITA

62	RSA/260/2010 WITH LCR	MD. AZIZUR RAHMAN, Versus MD. UMAR ALI	MR. A C SARMA MR. A C SARMA MS.S MUKTAR MR G BHARADWAJ	MR.S K GOSWAMI MRS.P MEDHI
63	RSA/268/2010 WITH LCR	SACHI RANI BISWAS and ANR Versus MANIK SARKAR and ANR		MR.P DEKA
64	RSA/269/2010 WITH LCR	KALYAN KR. ROY and 2 ORS, Versus SMTI CHABI ROY and ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.P BHUYAN MR.K N SURI	GA, ASSAM MR.S K GHOSH MR.J I AHMED
65	RSA/274/2010 WITH LCR	PRADUMNA KOHAR, Versus RUP NARAYAN KURMI,	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	
66	RSA/275/2010 WITH LCR	MOHENDRA NATH DUTTA Versus PRAFULLA DUTTA	MR.D R GOGOI MS.N DEVI	MR.T J MAHANTA MR.B GOSWAMI MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA
67	RSA/280/2010 WITH LCR	MD. SAMIR ALI, Versus MUSTT. RASIDA BEGUM and ORS,	MS.B R A SULTANA	MR.H K DEKA MR.P CHOUDHURY MR.B D DEKA
68	RSA/282/2010 WITH LCR	ON THE DEATH OF KANAILAL DAS HIS LEGAL HEIRS Versus SARJIT KOUR and 3 ORS	MR.H K SARMA MR. D NATH	MR.S K GHOSH MR.S BARTHAKUR
69	RSA/285/2010 WITH LCR	GOBINDA RAJBANGSHI, Versus NABIN RAJBANGSHI and 7 ORS,	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY	MR.R P SARMAH MS.R DEVI
70	RSA/286/2010 WITH LCR	DR. NARENDRA CH. DAS, Versus BHARGAV DAS and ORS,	MR.T J MAHANTA MR.P P DUTTA MRK K DAS MR.S M RAHMAN	MRSB BHUYAN MR.A K BHUYAN MR.J BORAH MR.R TANTI
71	RSA/291/2010 WITH LCR	SMTI. SANTA DEY, Versus BABLA DEY and ORS,	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI MS.L DAS	MS.B CHOUDHURY MR.S SAHU MR.N K DAS MS.P BORAH
72	RSA/292/2010 WITH LCR	ABDUL KHALEQUE Versus EKRAMUL HUSSAIN and 14 ORS	MR T J MAHANTA MS P BHATTACHARYA MR S RAHMAN D DUTTA	MR M A SHEIKH MS A BEGUM MR K U AHMED
73	RSA/294/2010 WITH LCR	RAJIB DEY and 5 ORS Versus BISHNUPADA DAS and 15 ORS	MS.J PAUL MR.S DEY MR.P SEN	MD.M H RAJBARBHUIYAN MR.R DEV MS.L DAS
74	RSA/295/2010 WITH LCR	NIKHIL CHANDRA ADHIKARI@NIKHIL RANJAN ADHIKARI Versus STAYA RANJAN ADHIKARI and ANR	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN	MS. N N AHMED MRM H AHMED MISSS KANUNGOE MRS.S AHMED MD.A MALEQUE MR.A S CHOUDHURY MR.H HUSSAIN
75	RSA/296/2010 WITH LCR	ANIL CHANDRA MEDHI Versus ON THE DEATH OF BASANTA KUMAR DAS HIS LEGAL HEIRS HIRAN DAS and ORS,	MR.SHEELADITYA	MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
76	RSA/299/2010 WITH LCR	MD. FAIJUL HAQUE and ANR, Versus MD. AFTAB UDDIN and ORS,	MR.P ROY MR.I ALAM	MS.S SENAPATI MR. D MAZUMDAR
77	RSA/68/2012 WITH LCR	BAKUL DEV Versus GOPAL RABI DAS	MR.SHEELADITYA	MR.N BHARALI MD.S ALI MS.J BEGUM

78	RSA/41/2013 WITH LCR	KHODEJA BEGUM AND 2 ORS Versus TOMSER ALI	MR.J AHMED MR.S ISLAM MR.M HUSSAIN MR.A DEWAN	MR.G SAROWAR MR.M U MONDAL MR.M DUTTA MSN NASRIN MR.M HOSSAIN MR.H R AHMED MR.N UDDIN
79	RSA/221/2014 CAVT. NO. 67/2014 WITH LCR	MUSLIM ALI and ANR. Versus MUBASIR HUSSAIN and 21 ORS.	MR.A C SARMA MR.B HALDAR MR.A ALAM MR.G BHARADWAJ MR.S DEY MR.M ALAMGEER	MR.R SARMA MR.A J SARMA MR.S K GHOSH MR. D MAZUMDAR FOR CAVEATOR
80	RFA/25/2016 WITH LCR WITH MC/95/2016 in RFA/25/2016	CHITRANJALI PHUKAN and 2 ORS. Versus MESSERS GONESHKA KANOI and 2 ORS.	MR.S DEY MR.P SEN MR.W IMRAN	MR.M CHIRING(R- 1-3) MR.M AGARWALLA(R- 1-3)
81	RFA/30/2016 CAVT. NO. 1720/2015 WITH LCR WITH CO/12/2016 in RFA/30/2016	SMTI. CHITRANJALI PHUKAN and 2 ORS. Versus M/S GONESHKA KANOI and 2 ORS. M/S SOTAI TEA CO. LTD and 4 ORS Versus M/S TEA BROKERS GUWAHATI PVT LTD	MR.S DEY MR.P SEN MR.W IMRAN MR.D UPAMANYA MS.A CHOUDHURY MR.G KHANDELIA	MR.N DEKA MR.M GOGOI FOR CAVEATOR
82	RFA/34/2016 CAVT. NO. 1655/2015 WITH LCR	M/S TEA BROKERS GUWAHATI PVT LTD Versus M/S SOTAI TEA CO. PVT. LTD and 3 ORS STATE BANK OF INDIA Versus CENTRAL INLAND WATER TRANSPORT CORPORATION LTD.	MR.N DEKA MR.M CHETIA MR.M GOGOI MR. K K DEY MR. V K BAROOAH	MR.K R SURANA MR. A SARMA FOR CAVEATOR
83	RFA/45/2016 WITH LCR	SRI PANKAJ SHARMA Versus AVATAR SINGH and ANR,	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MR.P J SAIKIA (R-1) MR.A K GUPTA(R-1) MS.M KECHII (R-1)
84	RFA/55/2016 WITH LCR	SMTI PURNIMA CHOUDHURY Versus SHRI INDRAPAL SINGH SAHANI	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR.R J BORDOLOI G UDDIN MR. Y SIKDAR MR.R ALI MS.C SARMA
85	RFA/59/2016 WITH LCR	SRI MAHANANDA DAS Versus PURBANACHAL CEMENT LTD	MR.R P SINGH MS A BORBHUYAN	MR.D BARUAH MS.B DAS MS.N UPADHYAY
86	RFA/71/2016 WITH LCR	M/S M.K. AGARWALA Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED and 4 ORS	MR.K DEKA MR.G KHANDELIA	MR.S K MEDHI(R-1) MR.A DAS(R-1) MR.S DUTTAR-1
87	RFA/85/2016 WITH LCR	MATHUR and KAPRE ASSOCIATES PVT LTD. Versus ASSAM CRICKET ASSOCIATION	MR.B CHOUDHURY MR.P KALITA	MR.B K BHAGAWATI
88	RFA/28/2017 WITH LCR	DR REJI KRISHNAN Versus MD ISLAM UDDIN LASKAR	MR.K DEKA MR.G KHANDELIA	MR D K MEDHI MR D SAIKIA
89	RFA/31/2017 WITH LCR	THE LIFE INSURANCE CORPORATION OF INDIA Versus SRI SUNIL MAHANTA	MR.P K DEBROY MR.S DEY	MR.P S DEKA MR.S NATH MR.B K BHAGAWATI MR.G J SHARMA MSK KALITA
90	RFA/34/2017 WITH LCR	THE GENERAL MANAGER and 2 ORS Versus SRI NAYAN MEDHI	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA MR.R RABHA	MR. T J MAHANTA MR. R ALI MR. A BORUA MR M BORO
91	RFA/58/2017 WITH LCR	SMTI MAN MAYURI DAS Versus SMTI MANIMALA DAS and 5 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA	K R BARUAH G J SAIKIA MR. N DAS MR. N DAS

92	RFA/59/2017 WITH LCR	M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	MR.A SARMAH(R-3)
93	RFA/80/2017 WITH LCR	MANIKA SAHA and ANR Versus MIRA SEN and 55 ORS	MR. D MAZUMDAR MR. P BORAH	MR. G P BHOWMIK (Sr.Adv.)(R- 28,34,64 & 65) MS. M KALITA (R- 28,34,64 & 65) MS. M KALITA (R 1 to 66) MS. P CHETIA (R 1 to 66)
94	RFA/82/2017 WITH LCR	INSTITUTE OF INTEGRATED RESOURCE MANAGEMENT Versus SRI AJIT HAZARIKA	MR.D MOZUMDER MR. S BISWAS	MS.B CHOUDHURY MR.P BORAH MS.J DAS
95	RFA/89/2017 WITH LCR	THE STATE OF ASSAM and 4 ORS Versus SRI BIPUL DAS	MR.C K S BARUAH MRS.R BORO BORA	MR. J SARMAH
96	RFA/116/2017 WITH LCR	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
97	RFA/117/2017 WITH LCR	ARUN KUMAR BISMITER Versus BABUL BRAHMA	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA
98	RFA/118/2017 WITH LCR	SRI PAVAN CHANGMAI Versus M/S BADARUDDIN	MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR.R SARMA MRS.N S PARAJULI	MR. A BHATTACHARYYA MR. A BORUA
99	RFA/121/2017 WITH LCR	SRI NAGENDRA NARAYAN CHOUDHURY Versus SHRI ABHIJIT DAS and 2 ORS	MR.Z MUKIT MR.A SATTAR MR.F SATTAR MR.H K BARUAH	MR. B PATHAK (R1,R2) MR H K GOGOI (R1,R2) MR. C BARO MR. P DEKA MR. R THADANI (R1,R2)
100	RFA/124/2017 WITH LCR	NUR HUSSAIN ALI Versus ANJANA BORA and ANR.	DR.B AHMED MR.R A CHOUDHURY MR.R ALI MR.A ALAM MR.ALHAJJ INAM UDDIN	MR. P SUNDI MS. D DEKA
101	RFA/127/2017 WITH LCR	SMTI KABITA BISWAS and 3 ORS Versus ON THE DEATH OF SALIL NATH HIS LEGAL HEIRSA SMTI SMRITI NATH and ANR	MR.N DHAR MR. B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. S K GHOSH MS F AHMED
102	RFA/2/2018 WITH LCR	LIMALA GOGOI Versus DEBAJIT SINGH	MR. M TALUKDAR MS. M TALUKDAR MS. B PEGU	MR. U J SAIKIA FOR CAVEATOR
103	RFA/3/2018 WITH LCR	ON THE DEATH OF SITANGSHU SHEKHAR DAS HIS LEGAL HEIRS SWAPNA DAS Versus RAI RANJAN ROY	MR. P K ROY MR. S K CHAKRABORTY MRS. M DUTTA MS. A CHAKRABORTY	MS. M DEV (R1 TO 3) MR R CHAKRAVORTY (R- 2,3) MS. P DAS (R1 TO 3) S RABHA (R-2,3) MS. N DEB
104	RFA/12/2018 WITH LCR	ROBIN SARMAH and ANR Versus HIMANTA GOGOI and 4 ORS	MR. A R SHOME MR. A J GHOSH	

105	RFA/37/2018 WITH LCR	MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MS. S E AHMED MR. D R GOGOI	MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI
106	RFA/58/2018 WITH LCR	NARAYANI MINERALS Versus CLIFFORD FACILITY SERVICES PVT LTD AND 3 ORS	MR. N ALAM MR. S U AHMED MR. S U AHMED MR K JAIN R BORUAH	MR B SINHA (R3 & 4) MS. N THAPA (R3 & 4) MR. M GOGOI (R3 & 4)
107	RFA/68/2018 WITH LCR	MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR Versus SRI JOGENDRA NATH BHUYAN	MR.D SAHU MR.R S MISHRA	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
108	RFA/70/2018 WITH LCR	DR. DEBABRATA SARMAH and 13 ORS, Versus PRAFULLA KUMAR MAHANTA and ANR,	MR. R J BORDOLOI MR. P P DUTTA MR. R ALI	MR. S KASHYAP (R1) MR. S C KHOOND (R1)
109	RFA/73/2018 WITH LCR	J.K.B. ENTERPRISE Versus STATE OF ASSAM and 3 ORS	MR G N SAHEWALLA MS. B SARMA MRS. S S BAWARI MR. A CHETIA MD. ASLAM	GA, ASSAM (R- 1 & 2) SC, IRRIGATION
110	RFA/75/2018 WITH LCR	SHIKSHAK SAHAKARI COOPERATIVE BANK LTD Versus OIL INDIA GRATUITY FUND COMPANY TRUST FUND AND 9 ORS	MR G N SAHEWALLA MR A UPADHYAY MS. K JAIN	MR. H K DEKA (R1) MR. A SARMA MR. T DEURI (R7) MR. N CHOUDHURY MR. B D DEKA (R1) MR. S CHOWDHURY (R7) MR. M DAS (R1) MR. S K HAZARIKA (R 2) MR. C BASUMATARY (R7)
111	RFA/116/2018 WITH LCR	M/S BRAHMAPUTRA SYNDICATE Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY MR. D NANDI MR. R P N SINGH MR. K RAJBONGSHI MS. A TALUKDAR	GA, ASSAM
112	RFA/125/2018 WITH LCR	SRI SUBASH DEB NATH Versus JITENDRA KUMAR ROY AND 4 ORS	MR N DUTTA MR. S BHARALI MR. M DAS MR. N K NEOG MS. N SULTANA	MS N NATH (R1, R2) MR. M DUTTA (R1, R2)
113	RFA/149/2018 WITH LCR	SRI SANTANU DUTTA AND ANR Versus HOUSING URBAN DEVELOPMENT CORPORATION LTD (HUDCO) AND 5 ORS	MR. B BARMAN	MR. K BHATTACHARJEE (R1, R2, R6) MS B TALUKDAR (R1, R2, R6)
114	RFA/27/2019 WITH LCR	THE STATE OF ASSAM AND 5 ORS Versus M/S DEKA ENTERPRISE AND ANR	MR. P S DEKA MR. B K BHAGAWATI MR. K KALITA MS. A CHAKRABORTY	MR. S P ROY MR. N ALAM R K MR A K RAI MS. N RAI FOR CAVEATOR
115	RFA/60/2019 WITH LCR	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. N P BARUAH MR. D J MAHANTA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024

7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[FROM 15-07-2024 TO 30-08-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH(CRP(I/O), CRP AND MFA MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRP/420/2010 WITH LCR	AMARAWATI TEA COMPANY LIMITED Versus AGARWAL TEA COMPANY and ORS.	MR.P J SAIKIA MR.A K GUPTA	MS.J GOGOIR- 3,5and6 MR.U BHATTACHARYA(R-3,5&6) MR.D C C PHUKAN(R-3,5&6)
2	CRP/119/2014 WITH LCR	MD ISHAQUE Versus M/S ASHOK BIRI FACTORY	MR.H NATH MR.B D DEKA	
3	CRP/153/2014 WITH LCR	MD. ASAD ALI @ MD. AS Aid ALI Versus SAMARENDRA PAUL and 2 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA	MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN
	WITH MC/1363/2014 in CRP/153/2014	MD. ASAD ALI @ MD. AS Aid ALI Versus SAMARENDRA PAUL and 3 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MR.R SINHA MS.D GOGOI	
4	CRP/159/2014 WITH LCR	DHARANI TALUKDAR and 2 ORS Versus SMTI MINI KALITA	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.B SINHA	MR.A M BUZARBARUAH MS.M BARMAN MR.M ISLAM MS.B BHUYAN SC, PWD
5	CRP/172/2014 CAVT. NO. 545/14	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.P C SARMA MR.N N JHA FOR CAVEATOR
	WITH CRP/173/2014 CAVT. NO. 546/14	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.N N JHA FOR CAVEATOR MR.P C SARMA
7	CRP/183/2014 CAVT. NO. 495/14 WITH LCR	SMTI BIJULI BARUAH Versus JANARDAN MAZUMDAR	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR.S DEY FOR CAVEATOR

8	CRP/202/2014	MANIDEEP SEN Versus BHABATOSH CHAKRABORTY	MR.A R SIKDAR MS.T NESSA MR.M H TALUKDAR MS.M DEKA MR. S ALAM	
9	CRP/206/2014 WITH LCR	NAROTTAM LAL SHARMA Versus SHYAM SUNDAR SHARMA	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MS.B SHARMA MR.D K NATH	MR.P K KALITA MR.S BORA MR.G J SAIKIA MR.N DAS MR.K R BOROOAH SC, GMC
10	CRP/219/2014	ON THE DEATH OF ANJALI KARMAKAR HER LEGAL HEIRS Versus BISWANATH GANGULI and ORS	MR.S K GHOSH MS.S SARMA	MRG P BHOWMIK MR D KALITA (R2i, R2ii, R2iii, R3, R4)
11	WITH RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS,	MR.S S DEY MR.S K GHOSH MS.G SHARMA	MRG P BHOWMIK MR.B DEB MR D KALITA (R2i, R2ii, R2iii, R3, R4) MS.A THAKURIA
	WITH I.A.(Civil)/883/2016 in RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS,	MR.S S DEY MR.S K GHOSH MS.G SHARMA	MRG P BHOWMIK MR.B DEB MS.A THAKURIA
12	CRP/233/2014 CAVT. NO.31/2/014 WITH LCR	GOPAL DEY and ANR. Versus HRSIKESH KUMAR and ANR.	MR.P K KALITA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K R BOROOAH	MR.A N CHOWDHURY MD.S ISLAM MR.A CHOUDHURY MR.B DAS MS.M KONCH FOR CAVEATOR
13	CRP/268/2014 WITH LCR	BISWAJIT BHAGAWATI Versus SMTI SARUMAI BHUYAN and 2 ORS.	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	MR.B DEKA MR.S DUTTA MR.P JAIN
	WITH MC/2919/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR. T J MAHANTA (R3(i) & 3(ii)) MR.P P DUTTA MR. A BHATTACHARYYA (R3(i) & 3(ii))) MR. A BORUA (R3(i) & 3(ii))
	WITH MC/2921/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.P P DUTTA MR.A BHATTACHARYYA
	WITH MC/2922/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.P P DUTTA MR.A BHATTACHARYYA
	WITH MC/90/2017 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SMT. SARUMAI BHUYAN and 3 ORS.	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA	
14	WITH MACApp./200/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR. T J MAHANTA (R3(i) & 3(ii)) MR.P P DUTTA MR.A BHATTACHARYYA (R3(i) & 3(ii))) MR. A BORUA (R3(i) & 3(ii))
15	CRP/295/2014 CAVT. NO. 1014/2014 WITH LCR	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	FOR CAVEATOR MR.S S SARMA

	WITH MC/3511/2014 in CRP/295/2014	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	MR.S S SARMA FOR CAVEATOR
16	CRP/306/2014	SMT. SAKUNTALA DEVI and 4 ORS, Versus UNION OF INDIA and 3 ORS,	MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA	MR.S CHOUDHURY(R-3) MR.S DUTTA(R-3) ASSTT.S.G.I.
17	CRP/336/2014 WITH LCR	AXIX BANK LIMITED and 2 ORS. Versus SMTI SUNITA DHIR and 5 ORS	MR.A KHANIKAR MR.B KALITA	MS.P CHAKRABORTY MS.K KHAN MS.A DAS
18	CRP/371/2014 WITH LCR	MD. LOKMAN HUSSAIN Versus MD. SORHAB ALI and 2 ORS	MR.N N KARMAKAR MR.S ISLAM	MR.Z MUKIT MR.A SATTAR MR.Z HUSSAIN MS.N BARMAN MR.R P GUPTA MRSH BARUA
19	CRP/426/2014 WITH LCR	SAMBHU BAISHYA Versus NIRMAL TALUKDAR and ANR	MR.B D DEKA	MS.A K CHOUDHURY(R-2) MR.M CHOUDHURY(R-2) MR.T ALI(R-2) MR.S N KRISHNATRAYA(R-2)
20	CRP/440/2014 CAVT. NO. 1620/14 WITH LCR WITH MC/3527/2014 in CRP/440/2014	SHRI JIBON CH. BORUAH Versus SHRI PARMANANDA BARUAH	MR.S K MEDHI MS.P R MAHANTA MR.S R GOGOI	MS.M HAZARIKA MS.H BUZAR BARUAH FOR CAVEATOR
21	CRP/461/2014	JIBON CHANDRA BORUAH Versus PARMANANDA BARUAH MRS. PARUMITA BORAH Versus MR. PALLAVJYOTI BORGHAIN	MR.S K MEDHI MR.S R GOGOI MRSP R MAHANTA MR.H S KALSI MS.R S SADIAL	MR.T J MAHANTA MS.P BHATTACHARYA MS.B SAIKIA
22	CRP/95/2015 WITH LCR	MUST. FAIZAN NESSA Versus MUZAMMIL HUSSAIN	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.A R SIKDAR MR.M H TALUKDAR MR. S ALAM
23	CRP/112/2015 WITH LCR	JAHARLAL PAUL and 5 ORS Versus HEMANTA KUMAR PAUL	MR.B K PURKAYASTHA MR.U DUTTA MS.U PURKAYASTHA	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM
24	CRP/135/2015 WITH LCR	LAXMAN RAM and 9 ORS Versus CHAMPA DEVI and 3 ORS	MRG P BHOWMIK MR. S P ROY MS.J PURKAYASTHA MR.R HAZARIKA MS S DAS MR M DEB	MR.G N SAHEWALLA(R-1 to 4) MR. B SARMA(R-1 to 4) MR.A CHETIAR-1 to 4 MD.ASLAM(R-1 to 4)
25	CRP/170/2015 WITH LCR	PIRAMAL ENTERPRISES LIMITED Versus ZENITH DRUGS and ALLIED AGENCIES PRIVATE LIMITED	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. A I Ali MR. P DAS	MS.K YADAV MR.A KABRA MS.P BORAH MS.D R DEKA MR.R L YADAV
26	CRP/174/2015 CAVT. NO.703/2/014 WITH LCR	NIRMAL SAHA Versus SMTI RUNUMI DAS and 3 ORS	MR.R SHARMA MR.H DEKA MR.D HAZARIKA	MR.A C SARMA MR.B HALDAR FOR CAVEATOR
27	CRP/192/2015 CAVT. NO. 600/2015 WITH LCR	SMT. TULSI DEVI SHARMA and 2 ORS Versus KISHAN GOPAL AGARWALLA and 4 ORS	MR. G CHOUDHURY MR.P BORAH	MS.P BARUAH(R1) MS.G SARMAH(R1) FOR CAVEATOR
28	CRP/287/2015 WITH LCR	BAPPI MAHANTA Versus PARMANANDA BARUAH	MRG P BHOWMIK MR.S S ROY MS.M KALITA	MS.M HAZARIKA MS.H BUZAR BARUAH
29	CRP/308/2015 WITH LCR	ON THE DEATH OF DEVENDER SINGH HIS LEGAL HEIRS- S. JAGJIT SINGH and 4 ORS. Versus DEBASISH DEY	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	MR.R SARMA MR.P P BARUAH

30	CRP/323/2015 WITH LCR	SUBHAS CHAKRABORTY Versus STATE BANK OF INDIA	MR.B CHOUDHURY MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MS.T BEGUM(R-1)
31	CRP/367/2015 CAVT. NO.& 1274//15	MOTILAL AGARWAL Versus SURAJ MAL AGARWAL @ SURJA PRASAD AGARWAL and ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR.N DEKA MR.M GOGOI FOR CAVEATOR MR.S CHAKRABARTY
32	CRP/385/2015 WITH LCR	SAMSUL ISLAM Versus ABDUL HAKIM MANDAL	MR.A B CHOUDHURY MR.M A CHOUDHURY MISS.P M AHMED	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR.H K BARUAH
33	WITH CRP/384/2015	MONORANJAN SAHA Versus ABDUL HAKIM MANDAL	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR.P SINGH MR.H K BARUAH MR.R P GUPTA
34	WITH CRP/386/2015	MRINAL DAS Versus ABDUL HAKIM MANDAL	MR.A M MAZUMDAR MR.A B CHOUDHURY MR.M K SHARMA MISS.P M AHMED	MR.A SATTAR MR.H K BARUAH MS.S CHOUDHURY
35	CRP/427/2015 WITH LCR	SMTI MAHIMA DEKA and 5 ORS Versus DANESWAR NATH and 5 ORS	MR. A CHAMUAH MR.P P BORTHAKUR MR.K OJHA MR.U CHAMUAH	MR.S K MEDHI MR.A DAS SC, BTC MR.D SAHARIA
36	CRP/436/2015 WITH LCR	HEMEN DAS Versus RANJIT TALUKDAR	MR.D M THAKURIA MR.S SAIKIA	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA
37	CRP/443/2015 WITH LCR	MD. NAZMUL HUSSAIN BARBHUIYA Versus MD. KHALILUDDIN BARBHUIYA	MR.S K GHOSH MS.F AHMED	
38	CRP/451/2015 WITH LCR	ON THE DEATH OF ABDUL LATIFF, HIS LEGAL HEIRS ARE Versus SMTI. SAHIDA BEGUM	MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA MR.N RAJKHOWA	MR.Y DOLOI MR.P P BARUAH MR.D BARUAH
39	CRP/454/2015 WITH LCR	RAMAKANT YADAV Versus RAM CHANDRA YADAV and ANR.	MR.S NATH MS.A TALUKDAR	MR.A K GUPTAR-1 and 2 MR.R S MISHRA(R-1 & 2)
40	CRP/492/2015 WITH LCR	WOOPEN DAS Versus GOPAL PATHAK and 2 ORS	MR.M DEKA MR.S HOQUE	MR.U DAS(R-1,2&3) MR.S K DAS(R-1,2 &3) MR.S K GHOSHR-1,2 and3
41	CRP/496/2015 WITH LCR	MD. MUSA ALI and ANR. Versus OMAR ALI @ MIR ALI	MR.J BARUAH MR.A K PURKAYASTHA	MR.R J BORDOLOI(R-2 to 6) MS.D SONOWAL(R-2 to 6) MR.R ALI(r-2 to 6) MS.C SARMAR-2 to 6
42	CRP/508/2015 WITH LCR	MANTRI TEA COM. PVT. LTD. and ANR. Versus KISHORE KANOO and ANR.	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.S DEY(R-1 & 2)
43	CRP/511/2015 WITH LCR	PRAFULLA LALUNG and 4 ORS Versus TORANI BORO and ANR.	MR.A KHANIKAR MR.B KALITA	MR.M DUTTA MR.SHEELADITYA
44	CRP/522/2015 WITH LCR	MUSSTT. SALEHA BEGUM Versus MD. NIZAMUL LATIF	MR.J C DAS MR.D HAZARIKA MR.L K BORAH MR.D J KACHARI	MR.A C SARMA MS.N DEVI MR.P MEDHI MRG C KALITA

	WITH I.A./2526/2015 in CRP/522/2015	MUSSTT. SALEHA BEGUM Versus MD. NIZAMUL LATIF	MR.J C DAS MR.D HAZARIKA MR.D J KACHARI MR.L K BORAH	
45	CRP(IO)/27/2014 WITH LCR	LAWYER'S ASSOCIATION Versus ANOWAR HUSSAIN and ANR.	MR.S S SHARMA MR. A R SIKDAR MS.L SHARMA MRA SHARMA MR. M H TALUKDAR	MR.A R SIKDAR MS.M DEKA
46	CRP(IO)/54/2014 WITH LCR	THE STATE OF ASSAM and 3 ORS. Versus DIPAK BORO	MR.M DEKA MR.I CHOUDHURY MR.N J KHATANIAR	MR. M K SARMA MR.S SINHA MR.S B PRASAD
47	CRP(IO)/63/2014	PRADIP KUMAR BISWAS and ANR. Versus RAMESH CHANDRA SARKAR and ANR.	MR.T ISLAM MS.F AHMED	MR.SHEELADITYA MR.D SHARMA MRT BORA
48	CRP(IO)/78/2014	KAILASH PRASAD MOUR and 6 ORS. Versus CENTRAL BANK OF INDIA and 4 ORS	MR.S P ROY MR.A TALUKDAR MS.A TALUKDAR MR. S ALAM	MR.O P BHATI MR.T C DAS MR.B HALDAR MR.P SARMA
49	CRP(IO)/89/2014 WITH LCR	TANU BARUAH Versus SAILENDRA SINGH and 3 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA	MR.S BHARALI MR.R R KAUSHIK(R-4) MR.P DEKA MRS.S S BAWARI
50	CRP(IO)/13/2015 WITH LCR	SMTI MADHABI TALUKDAR and 5 ORS Versus SMTI LAKHI PATOWARY and 4 ORS	MR.R SARMA MR.D HAZARIKA	MR.S J SARMA MR.S N ADHYAPAKR-2TO5
51	CRP(IO)/77/2015	GUNA KANTA KHATANIAR and 8 ORS. Versus BIDYA BASUMATARI @ BIDYARAM BORO and 5 ORS.	MRG P BHOWMIK MR.G C SHARMA	MR.D DAS(R-1 to 6) MR.M C SARMAR-1 to 6
52	CRP(IO)/78/2015	MOINUL HOQUE LASKAR Versus SRI SAYED AINUL ISLAM and 3 ORS	MS.R CHOUDHURY MR.A H M R CHOUDHURY	MR.S K GHOSHR-1 to 4
53	CRP(IO)/55/2017	SYED SAHIDUL ISLAM and ANR. Versus RAIFUDDIN AHMED @ RICK BABA	MR.S J SARMA MR.S N ADHYAPAK MR.N HAZARIKA	MR.A Z AHMED MR.M ALAM
54	CRP(IO)/403/2017	GOPAL RAJBONGSHI Versus SMT. PANJALI DEURI @ PADUMI DEURI and 2 ORS.	MR. S DEKA MS.J BORO	A SHARURKA, R MR. A GANGULY, R A DUTTA, R
55	CRP(IO)/247/2018	NARENDRA CH. GHOSH @ DULAL GHOSH Versus SOMA GHOSH AND 7 ORS	MR. B BANERJEE MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MR G P BHOWMIK (R1-R8) MR. D NANDI (r-1 to 8) MS M KALITA (R1-R8) MS P CHETIA (R1-R8)
56	WITH RSA/211/2018	SRI NARENDRA CHANDRA GHOSH @ DULAL GHOSH Versus SMTI SOMA GHOSH AND 9 ORS	MR. B BANERJEE MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MR G P BHOWMIK (R1-R8) GA, ASSAM MR. D NANDI (r-1 to 8) MR. P S BHATTACHARYYA (R10) MS M KALITA (R1-R8) MS P CHETIA (R1-R8)
57	CRP(IO)/295/2018	BIDHAN CHANDA @ BIPLAB Versus BABLI RANI CHANDA	MR. RAJARSHEE DE MR. F A HASSAN MR. J K BHUYAN	MRS. S ROY MS. I DAS
58	CRP(IO)/329/2018	RUPAM SAIKIA Versus MADHUMITA DUTTA AND 2 ORS.	MR G KAKOTI MS. M DAS MR. S KHAN	MR G DAS (R4) MR B DAS (R1, R2) MR C KALITA (R4) MR H TALUKDAR (R1, R2)
59	CRP(IO)/348/2018	MRIDUL RAY Versus UMA RAY	MR. S DUTTA MS. N MODI MR. S DUTTA MR. C SHARMA	MR. A K GUPTA MR. R S MISHRA MR. P BORDOLOI

60	CRP(IO)/385/2018	MIHIR KANTI DAS Versus APORNA DAS	MR. B BANERJEE MR. A DEY	
61	MFA/292/2010 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus MD. SIRAJUL HAQUE and 2 ORS,	MR. D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.A R AGARWALA MR S M T CHISTIE(R-2) SC, APDCL MR.D PACHANI MR.N CHUTIA(R-2) MR.P PATOWARY MR.R K AGARWALA
	WITH MC/2237/2011 in MFA/292/2010	MD. SIRAJUL HAQUE Versus UNITED INDIA INSURANCE CO. LTD.,	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.R K AGARWALA MR.D PACHANI MR.P PATOWARY
62	MFA/25/2012 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. SIDDIQUE ALI	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	
	WITH MC/751/2012 in MFA/25/2012	ORIENTAL INSURANCE CO. LTD. Versus MD. SIDDIQUE ALI	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	
63	MFA/91/2012 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus KHANDAKAR SAHIDUL ISLAM and ORS	MR.R GOSWAMI MR.I ISLAM	MR.J AHMED MR M BEZBARUAH MR.S AHMED MS.S PARBIN MRS BORGHAIN MR.T PRADHAN MRB B BASUMATARY MR.R D LAL MR.A LAL
64	MFA/93/2012 WITH LCR	MAKHAN LAL CHAKRABORTY Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MSB DEVI MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN
65	MFA/99/2012 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI. NANDITA BISWAS and ORS	MR.S K GOSWAMI MR.R KATHKATIA MR.P K SHARMA	MR.M DEKA MR.S ISLAM MR.S HAQUE MS.A BORUAH
66	MFA/103/2012 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus BHASKAR DEV DARJI	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
67	MFA/113/2012 WITH LCR	VIJAYA BARMAN Versus UNION OF INDIA	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA MS.S F ROHMAN	MSB DEVI MR G GOSWAMI SC, NF RLY MS.M PHUKAN MS.R R BORAH
68	MFA/1/2013 WITH LCR	M/S BAJAJ TRADING COMPANY Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MS.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN SC, NF RLY MS.U CHAKRABORTY
69	MFA/2/2013 WITH LCR	BENJAMIN BASUMATARY and ANR Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MR.A K SARKAR SC, RAILWAY MRS.U CHAKRABORTY
70	MFA/6/2013 WITH LCR	UNION OF INDIA Versus M/S JAIN and JAIN CO	MSB DEVI MR G GOSWAMI MS.R R BORAH MS.M PHUKAN	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
71	MFA/14/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MONOMAYA DEVI and ORS,	MR.S K SINGH MRB PUSHILAL MR.T C KHATRI	MR.S C BISWAS MR.T DAS MR.M BISWAS MR.R K JAIN MR.P BISWAS

72	MFA/21/2013 CAVT. NO. 1152/2012 WITH LCR	M/S UNITED COMMERCIAL CO. Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA FOR CAVEATOR
73	MFA/23/2013 WITH LCR	UNITED INDIA INSURANCE CO LTD Versus ANOWAR HUSSAIN and ANR	MR.S S SHARMA MS.F KHAN MS.L SARMA	MR.D K SAIKIA MS.M DAS MR A N AHMED MS. S SAIKIA
74	MFA/30/2013 WITH LCR	THE NATIOAL INSURANCE COMPANY LIMITED Versus RAMBABU DAS and ANR	MS.R D MOZUMDAR	
	WITH MC/472/2013 in MFA/30/2013	THE NATIOAL INSURANCE COMPANY LIMITED Versus RAMBABU DAS and ANR	MS.R D MOZUMDAR	
75	MFA/38/2013 WITH LCR	UNION OF INDIA Versus M/S JAIN ENTERPRISE	MR.D K DEY	MR. K P MAHESWARI MS. M SHARMA
76	MFA/41/2013 WITH LCR	NATIONAL INSURANCE CO LTD Versus MD SAMU SK and 2 ORS		MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.S D CHOUDHURY
77	MFA/42/2013 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD. Versus MUFASEL ALI AND ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HAJURI MS.S DAS	
78	MFA/53/2013 WITH LCR	UNION OF INDIA, Versus M/S S.M. ENTERPRISE,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
79	MFA/57/2013 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SAMIR UDDIN and 2 ORS.	MR.K K BHATTA MR.J JOHN MS.L SARMA	MR.J AHMED MR.R SARMA MR.S AHMED MD.S ALI MS.J CHETIA
80	MFA/58/2013 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. MAINUL HOQUE	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
81	MFA/67/2013 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. Versus BISHNU PRASAD DAS and 2 ORS	MR.R C PAUL MS.S ROY	MRM RAHMAN
82	MFA/76/2013 WITH LCR	NEW INDIA ASSURANCE CO LTD Versus IDRIS ALI and ANR	MR. R K BHATRA MR.A AHMED MS. R DUTTA MR. A LAHKAR	
83	MFA/79/2013 WITH LCR	TUTUMONI SAIKIA Versus UNION OF INDIA GM, NF RLY	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MSB DEVI MR.A K SARKAR MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN
84	MFA/80/2013 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. Versus GITA YADAV and 4 ORS.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HAJURI MS.S DAS	MR.A BORAH MS.P MAHANTA MS.J CHETRY MR.P SUNDI
85	MFA/83/2013 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD., Versus MUNINDRA DEKA and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.B BISHAYA(R-1) MS.R PATHAK(R-1)

	WITH MC/1692/2013 in MFA/83/2013	THE UNITED INDIA INSURANCE CO. LTD., Versus MUNINDRA DEKA and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
86	MFA/85/2013 WITH LCR	M/S. SUNRISE TRADERS Versus UNION OF INDIA GM, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
87	MFA/91/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MUKHODA URANG and ANR,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR. P BHOWMICK (R 1)
	WITH MC/1839/2013 in MFA/91/2013	UNITED INDIA INSURANCE CO. LTD. Versus MUKHODA URANG and ANR,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	
88	MFA/110/2013 WITH LCR	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY
89	WITH MFA/109/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY
90	MFA/115/2013 WITH LCR	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY
91	WITH MFA/88/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
92	WITH MFA/8/2015	M/S UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MS.S SARMA MR.A GOYAL	MS.M CHATTERJEE SC, NF RLYR-1 MRS.U CHAKRABORTY
93	MFA/117/2013 WITH LCR	HARI ARJYA Versus THE UNION OF INDIA,	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MSB DEVI MR.A K SARKAR MR. B SARMA MR.N K DAS SC, RAILWAY MS.R R BORAH
94	MFA/127/2013 WITH LCR	ORIENTAL INSURANCE CO LTD Versus KALAM HUSSAIN and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A R AGARWALA(R-1)
95	MFA/133/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus RUPAK ALI and ANR.	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[FROM 15-07-2024 TO 30-08-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6731/2021	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MD H R AHMED	SC, ELEM. EDU SC, BTC SC, FINANCE
2	WP(C)/1090/2022	DILIP DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR J PAYENG MS. C BARMAN	SC, HIGHER EDU SC, G U
	WITH I.A.(Civil)/757/2023 in WP(C)/1090/2022	DILIP DAS, Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR J PAYENG MR J PAYENG MS. C BARMAN MS A PAYENG MS K TAYE	SC, HIGHER EDU SC, G U
HEARING				
3	WP(C)/512/2014	ON THE DEATH OF DR. D N CHOUDHURY, HIS LEGAL HEIR DR. PARUL CHAUDHURY AND ANR. REPRESENTING Versus THE STATE OF ASSAM AND 3 ORS	MR.B BANERJEE MR. U K NAIR MRA BARMAN MR. M P SARMA	MR. A CHAMUAH SC, G U
4	WP(C)/6411/2014 CAVT. NO.349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
5	WITH WP(C)/7792/2019	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR. R SARMA MS. B DEVI MR. S K ROY MR. K BAISHYA MR K BISWAKARMA	SC, HIGHER EDU MR. A R BHUYAN (R-4) MR N Z CHOUDHURY (R-4)
6	WP(C)/3504/2016	DR. CHAMPAKALI TALUKDAR and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR W YHOSHII MS.P BORGHAIN MR.M P SARMA MS.N SHYAMAL	SC, HIGHER EDUCATION MR. P D NAIR (SC, COTTON UNIVERSITY, R6)

7	WITH WP(C)/2556/2015	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR M KATAKY MR H K DAS MR. M P SARMA MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
8	WITH WP(C)/3808/2015	DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR H K DAS MRS. S P NAIR MR. M P SARMA MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
9	WP(C)/1842/2017	JAYKANTI GOGOI and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.B GOGOI	SC, ELEMENTARY EDUCATION
10	WP(C)/1930/2017	DR. MUKUL KUMAR SARMA. Versus THE STATE OF ASSAM and 4 ORS.	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	MR. S MUKTAR (R4) MR. A CHAMUAH(SC, UGC) SC, HIGHER EDUCATION
11	WP(C)/3791/2017	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R- 3&10) MR. D UPAMANYA, SC, HIGHER EDU. DEPTT. (R-1 & 2) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R- 3&10)
12	WP(C)/4151/2017	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
13	WITH WP(C)/2158/2024	DR. DEVIMALLIKA RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU SC, AG SC, FINANCE
14	WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY
15	WP(C)/6435/2017	MAHENDRA NATH MAHANTA and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
16	WITH WP(C)/2516/2018	PURNANANDA CHETIA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. H C SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
17	WP(C)/7889/2017	DR. ANANYA CHUTIA Versus DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY
18	WP(C)/4654/2021	SUMAIYA KHATUN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, AG MR. A R SIKDAR (r-9) MR. N AHMED (r-8,9) MR. M H TALUKDAR (r-9) MD. S ALOM (R-8)
19	WP(C)/6721/2022	HILAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	MR R A AHMED (r-8,9) SC, SEC. EDU. SC, FINANCE SC, EDU

20	WP(C)/7621/2022	BIJU DEVI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
	WITH			
21	WP(C)/7613/2022	ISMAIL HOQUE AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
	WITH			
22	WP(C)/7615/2022	ANJAN KUMAR NATH AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
	WITH			
23	WP(C)/7655/2022	SURUT ZAMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
	WITH			
24	WP(C)/7686/2022	ABDUL GANI MONDAL AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
	WITH			
25	WP(C)/7871/2022	FARUK KHAN AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
26	WP(C)/8444/2022	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MD H R AHMED K ZAMAN	MR. A F N U MOLLAH (r-7) GA, ASSAM MR M RAHMAN (r-7) SC, SEC. EDU. SC, FINANCE
27	WP(C)/935/2023	PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	SC, SEC. EDU.
28	WP(C)/1321/2023	AZHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, ELEM. EDU SC, SSA SC, FINANCE
29	WP(C)/1454/2023	DR. DIPANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	SC, HIGHER EDU
30	WP(C)/1824/2023	MRS. URIREI SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR A CHAKRABORTY MS D MAHANTA MR N K SARMA	MR. D CHAKRABARTY (r-4) SC, SEC. EDU.
	WITH			
	I.A.(Civil)/2047/2023 in WP(C)/1824/2023	PH. RUTH JOAN SINGHA, Versus MRS. URIREI SINGH AND 3 ORS.	MR. D CHAKRABARTY MR. D CHAKRABARTY	MR. U K NAIR SC, SEC. EDU.
31	WP(C)/4162/2023	THE GOVERNING BODY, COLLEGE OF EDUCATION, BOKO AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	SC, HIGHER EDU MR. N N JHA (R3) MR. M UDDIN (R3) MS M SAHOO (R3) SC, G U
32	WP(C)/4278/2023	DHONSING RONGPI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU
33	WP(C)/4676/2023	BIDYUJJYOTI PURKAYASTHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[FROM 15-07-2024 TO 30-08-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH-III

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/5397/2012	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. MRS. A GAYAN ASSTT.S.G.I.
2	WP(C)/4183/2014	TARUN BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MR.A BHATTACHARJEE MS.P BHATTACHARYA MR.A BARUA	SC, FOREST MR.R K BORA
3	WP(C)/5846/2014	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK HEAD OFFICE BHANGAGARH and 2 ORS.	MR.B K BHATTACHARJEE DR. R SARMAH MISS A CHETIA MS.A CHETIA	MR S DUTTA MR.S SARMA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA SC, A G V B
4	WP(C)/1826/2015 NOT BY HMJ S. SAIKIA	MUKUL KALITA Versus THE UNION OF INDIA and 6 ORS	MR.A K PURKAYASTHA MR.A DAS MR.F A HASSAN	MS.N MODI(R-3to7) MS.M CHOUDHURY(R-3to7) MR.S DUTTA(R-3to7) MR.C SHARMA(R-3to7) MR.SIDHANT DUTTAR-3to7 ASSTT.S.G.I.
5	WP(C)/1844/2015	RAJA GOPAL DHAR Versus THE STATE BANK OF INDIA and 3 ORS,	MR.P BHOWMICK MR.K R SARMA	MR.L TALUKDAR(R-1 to 4) MS.M DASR-1 to 4 MR.G DAS(R-1 to 4) MR.B DAS(R-1 to 4)
6	WP(C)/1848/2015	BIMAL KUMAR MILI Versus UCO BANK and 3 ORS.	MR.C BARUAH MR.D BARUAH MR.B BARUAH MS.D R DUTTA	MS.J R THAKUR(R-1to4) MR.A THAKUR(R-1to4) MR.H MEDHI(R-1to4)
7	WP(C)/2013/2015	MD. NAGUIB KHAN and 7 ORS Versus THE STATE OF ASSAM AND ANR	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN MS.K BORUAH MS.M BHUYAN	GA, ASSAM(R1-2)
8	WITH WP(C)/237/2015	GUNADHAR GAYAN and 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	GA, ASSAM MS.D BORGHAIN(R-3to10) MS.M SARMAH(R-3to10) MS.K BARUAHR-3to10 MS.M BHUYAN(R-3to10)

9	WP(C)/2086/2015	SURESH CH. BARUAH Versus THE STATE OF ASSAM and 8 ORS,	MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MR.S ALI MR.N GOGOI	GA, ASSAM(R1,2&4) MR.P KHATANIARR-6, 7 and 8 MR.D UPAMANYA(R-6, 7 & 8) MS.A CHOUDHURY (R-6, 7 & 8)
10	WP(C)/2521/2015	ATOWAR ALI Versus THE STATE OF ASSAM AND ANR	MR.B HUSSAIN MR.A K HUSSAIN MS.S HAZARIKA	GA, ASSAMR1-2
11	WP(C)/2617/2015	MRS. DEEPA KHURSID Versus THE STATE OF ASSAM AND 2 ORS	MS.J HUDA MS.P BURAGOHAIN MS.Y SHAIZA	GA, ASSAM SC, A.H and V. DEPT.
12	WP(C)/2653/2015	MRS. SOMIRON NESSA Versus THE STATE OF ASSAM AND 7 ORS	MR.M HAQUE MR.Z HUSSAIN MS.N BEGUM	MR.B K SARMA MR.U K DAS(R-8) SC, SOCIAL WELFARE1-5 MRS.K M TALUKDAR SC BTAD
13	WP(C)/2848/2015	KAMINI BARMAN Versus STATE OF ASSAM and 3 ORS,	MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	GA, ASSAM(R1-4)
14	WP(C)/3148/2015 CAVT. NO. 763/15	SMTI SEEMA KARMAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.S K DAS	GA, ASSAM MS.M BHATTACHARJEE MR.G GOSWAMI(R -6) MS. P BASFORE MS P BORUAH FOR CAVEATOR
	WITH			
15	WP(C)/1113/2015 CAVEAT NO.1529/2014 HAS ALREAD BEEN TAGGED CAVT. NO. 1529/14	SMTI SEEMA KARMAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.S DAS MR.S K DAS MRR KARIM	GA, ASSAM MS.M BHATTACHARJEE(R- 3&4)
16	WP(C)/3259/2015	RAJ GOBINDA BHATTACHARJEE Versus THE STATE OF ASSAM and 6 ORS,	MR.D CHAKRABARTY MR.S R BORUAH	SC, FINANCE MRS.A VERMA
17	WP(C)/3480/2015	MRS. BINNAT NAHAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MRJ RAHMAN	GA, ASSAM(R4) MR.B K SHARMA(R- 1,2,3,&5) MR.M U MAHMUD(R-6) MR.A DAS(R-6) MR.K R PATGIRI MS.A MEDHI (R-6) MR.S HOQUER-6 MR A HAQUE(R-6) SC, SOCIAL WELFARE MR.A RAHMAN(R-6)
18	WP(C)/3682/2015 FIXED IN PART-II	MONINDRA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.P K TIWARI MR.H K DAS MS.P DUTTA	SC, HEALTH SC, FINANCE
19	WP(C)/3684/2015	HEMANTA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR.R P HAZARIKA	MR.D BARUAH(R- 5-9) MR.P K BORDOLOI(R- 5-9) SC, WATER RESOURCE
20	WP(C)/3740/2015	VIRENDRA KUMAR KATIYAR Versus THE UNION OF INDIA and 4 ORS	MR.D K SAIKIA MS.S D SAIKIA	MR.C BARUAHR3 MR.S C KEYAL SC, NHAI MR.B DEKA ASSTT.S.G.I.(R1 & 2)
21	WP(C)/3783/2015	MD. AKRAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR.B HUSSAIN MR.A BHATTACHARJEE MR.P B MAZUMDER	DR.B AHMED SC, IRRIGATION
22	WP(C)/3934/2015	ASSAM PHYSIOTHERAPY ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR. P K BORAH MR.S BORTHAKUR	MR.S K TALUKDAR MR.G UDDINR- 5and6 SC, HEALTH(R1-4)
23	WP(C)/4229/2015	MD. ANWARUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.A B T HAQUE	MR.J I BORBHUIYA SC, P H E

	WITH I.A.(Civil)/641/2016 in WP(C)/4229/2015	THE EXECUTIVE ENGINEER, Versus MD. ANWARUL HAQUE CHOUDHURY	MR. J I BORBHUIYA SC, P H E	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.A B T HAQUE
24	WP(C)/4440/2015	RATNESWAR BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR.R ISLAM MRA R BHUYAN MS.R A MOSTAFI MS.K BHUYAN	SC, SOCIAL WELFARER1-4
25	WP(C)/4476/2015	PRASANTA BHUYAN Versus THE STATE OF ASSAM and 2 ORS	MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.K OJHA	MR.C BARUAHR2 and3 GA, ASSAM(R1) SC, APSC MR R DHAR SC, WPT & BC
26	WP(C)/4905/2015	DHRUBA JYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.J MOLLAH MD.S ISLAM MRA HAWARI	MR.B GOSWAMI SC, WATER RESOURCE
27	WP(C)/5001/2015	NO.031522257 EX CONSTABLE GD UJJAL SINGHA Versus THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR. D C BORAH(R-1 to 4) MR. S K MEDHI ASSTT.S.G.I.(R1-4)
28	WP(C)/5089/2015	SMTI JYOTI DOLEY PATIR and 3 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	GA, ASSAMR4,6 MR.B K SARMA MR.B PADUN(R- 7-10) SC, SOCIAL WELFARE(R1-3,5)
29	WP(C)/5091/2015	SMTI NABADIPA KHANIKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	GA, ASSAM(R4) MR.B K SHARMA MR.N N B CHOUDHURY(R-6) MR.B PADUN(R-6) SC, SOCIAL WELFARER1,2,3, and 5
30	WP(C)/5401/2015	MD. LUIS AHMED Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.A NATH MR.N J MEDHI MR.ANKIT TODI	GA, ASSAMR1-4
31	WP(C)/5416/2015	SUMIT LAL DEY Versus THE STATE OF ASSAM AND 5 ORS	MR.N DHAR MR. B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM
32	WP(C)/5458/2015	LOKEN SAIKIA @ LOKEN CH. SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR.Y S MANNAN MR.G RAHUL SC, P W D
33	WP(C)/6122/2015	ASSAM SPECIAL POLICE OFFICERS WELFARE SOCIETY Versus THE STATE OF ASSAM AND 16 ORS	MR.B K BHATTACHARJEE MR.D BARMAN MR.K LAHKAR MR.R MAZUMDAR MRN J DAS MR.N MAHAJAN MR.D DEKA	MR.C BARUAH GA, ASSAM C.G.C. C.G.C. MR. B SARMA ASSTT.S.G.I.
34	WP(C)/6293/2015	MR. BINU D, Versus THE UNION OF INDIA and 5 ORS	MR.A K PURKAYASTHA MR.V K CHOPRA MR.S K SINGH	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
35	WP(C)/6447/2015	RAMESH CHANDRA SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR.K K DEY MR.A SARMAH MS.G SUTRADHAR MRV K BAROOAH	MR.P N GOSWAMI SC, ELEMENTARY EDUCATION
36	WP(C)/6462/2015	SRI PHUL KUMAR DAS Versus THE UNION OF INDIA and 3 ORS	MR.S BARUAH MR.R MAZUMDAR MR.H BEZBARUAH MS.D DUTTA	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
37	WP(C)/6584/2015	GITISH CHANDRA PAUL Versus THE UNION OF INDIA and 4 ORS	MR.D NANDI MS.P SARMA	MR.S N SARMA C.G.C. MR.K KALITA ASSTT.S.G.I. SC, OIL MR.A C KALITA

38	WP(C)/6884/2015	SURENDRA NATH DAS Versus THE ASSAM STATE ELECTRICITY BOARD and 3 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	SC, A S E B
39	WP(C)/6973/2015	MRS. SANGEETA KORMEL YADAV Versus UNION OF INDIA and 4 ORS,	MR.S BANIK	MR.S C BISWAS(R-5) C.G.C. MS.K L R YANTHAN(R-5) MR.C K S BARUAH MR. S BISWAS(R-5) MS.A DASR-2and5 MS.T BORA(R-5) ASSTT.S.G.I.
40	WP(C)/6999/2015	SRI BASUDEV GHOSH Versus THE STATE OF ASSAM and 4 ORS.	MR.A DASGUPTA MS.B DAS MRA KUNDU MR.R SARKAR	GA, ASSAM MR.A R SIKDAR(R- 3&4) MS.M BHATTACHARJEE(R-5) MS.S PARVEEN(R-3) MR.N AHMED(R-4) MR. M KHANR- 3and4 MR.M H TALUKDAR(R-3&4)
41	WP(C)/7072/2015	SMTI JYOTIRUPA BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.R DE MS.D DEVI MR.R J SARMA MS.M JALAN MS.B RABHA	MS.L BORAH(R-7&8) MRS.V L SINGH SC, NHAI MR.M U MONDAL(R-6&9) MR.M HUSSAIN(R-6&9) MS.J DAS(R-7&8) MR.H DAS(R-7&8) SC, PWD (ROADS) MRS.M BORA MDI H KHAN(R-6&9)
42	WP(C)/7232/2015	NABAJYOTI SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. 3 ORS.	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. S DUTTA (SR. COUNSEL, (R-1 to R-4)) DR. B AHMED(R-1 to R-4) MR SISHIR DUTTA MR. A SAHAD(R-1 to R-4) MR. J B SAIKIA(R-1 to R-4) MS M BORCHETIYA MR. S DUTTA MR. D HALOI(R-1 to R-4)
43	WP(C)/7273/2015	SUBHASH CH. BEZBARUA Versus THE STATE OF ASSAM AND 3 ORS	MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	GA, ASSAM MR.S K MEDHI SC, GHC
44	WP(C)/7315/2015	NILOTPAL DAS Versus THE STATE OF ASSAM AND 2 ORS	MD. B ISLAM MR.S D SARMA MR.K CHOUDHURY MR. A A MONDAL MR S HUSSAIN	GA, ASSAM
45	WP(C)/7349/2015	BANESWAR MIRDHA Versus ASSAM GRAMIN VIKASH BANK and 3 ORS.	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MS.D SHARMA MR.B KUMAR	MS.N MODI(R-1, 3 & 4) MR.S DUTTAR-1,3 and 4 MR.C SHARMA(R-1, 3 & 4) MR.SIDHANT DUTTA(R-1, 3 & 4)
46	WP(C)/7558/2015	PRADIP SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.B GOSWAMI MR. P N GOSWAMI MS. M D BORAH MS.S CHUTIA	GA, ASSAM
47	WP(C)/7581/2015	CHAKIRAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D C BORAH MR. D BARMAN MR. K LAHKAR	SC, FINANCE SC, IRRIGATION DEPT.
48	WP(C)/7795/2015	PUSPA RAM BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR.N C DAS	GA, ASSAM
49	WP(C)/7916/2015 WITH WP(C)/3638/2014 (D/O)	SMTI. ILA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS		MR.C BARUAH(R4) SC, AG MR.P K MEDHI(R-5) MR.J M A CHOUDHURY(R 1-3) SC, HEALTH

50	WP(C)/7917/2015	PINKUMONI GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR.M CHANDA MR.S CHOUDHURY MR.A K DAS MS.U DUTTA	MR C BARUAH (SC, APSC) MS. N S DEORI, SC, CO OP MR.B SINHA SC, PERSONNEL DEPT.
51	WP(C)/7919/2015	DIGANTA BARO and 71 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U C RABHA MR.S M SARMA MR.M M DEKA	SC, FOREST MR.R K BORA SC, FINANCE
52	WP(C)/7986/2015	DIPENDRA NATH THAKURIA AND ANR. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS.	MS.L BORAH MS.J DAS MR.H DAS	SC, APDCL
53	WP(C)/520/2016 WITH OFFICE NOTE	KISHORI SAW Versus THE UNION OF INDIA and 2 ORS	MR. I H SAIKIA MR. K KALITA MR. K KALITA MS. S KANUNGOE MR. S A B KHABIR MR. J KEMPRAI	MR. S C KEYAL MR. S SAIKIA (R-3) MR. A HUSSAIN (R-3) MR. J ROY(R-3) MR. C SHARMA R-3 MR. C SHARMA R-3 PP, ASSAM ASSTT.S.G.I.
54	WP(C)/3527/2016	IRLA NO.2797 SHRI SHIV NARAYAN BALAI Versus THE UNION OF INDIA and 3 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.D K SAIKIA C.G.C. MS. B SARMA ASSTT.S.G.I.
55	WP(C)/3721/2016	BIJIT BARUAH Versus THE UNION OF INDIA and 3 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
56	WP(C)/5784/2016	NIRUPAM BARUAH Versus THE STATE OF ASSAM AND ANR	MR.C BARUAH MR.T BARUAH MR.G BHARADWAJ	GA, ASSAM
57	WITH I.A.(Civil)/331/2018 in I.A.(Civil)/331/2018	NIRUPAM BARUAH Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH MR. C BARUAH	GA, ASSAM
58	WP(C)/5806/2016	MD. ABUL HUSSAIN and 13 ORS Versus THE STATE OF ASSAM AND ANR	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS MS.R DUTTA	GA, ASSAM
59	WP(C)/5974/2016	MD. SIDDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR.M U MONDAL MS N NASRIN MR.A WAHAB MD I H KHAN	GA, ASSAM R 1 -7
60	WP(C)/6443/2016	MAKADDAS ALI Versus THE STATE OF ASSAM AND 7 ORS	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN MD.J H KHAN	SC, PWD SC, FINANCE
61	WP(C)/73/2017	ASI OPR DADHI RAM NATH Versus THE STATE OF ASSAM and 4 ORS.	MR.J C NATH MR.N N UPADHYAYA MR.D BARUAH MR.R DHAR MR.S SHARMA MR.B KAKATI	GA, ASSAM
62	WP(C)/264/2017	BITUL KURMI Versus THE STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.T DAS	MR.M K CHOUDHURY MR.Y DOLOI(R- 1-4) SC, TRANSPORT ADDL. AG, ASSAM
63	WP(C)/938/2017	ON THE DEATH OF MAFIZUR RAHMAN SAIKIA HIS WIFE Versus THE STATE BANK OF INDIA and 8 ORS.	MS.S K NARGIS MR. R KALITA	MR. B D KONWAR SR. ADV. MR.K K DEY(R- 1-7) MRS J M KONWAR MRV K BAROOAH(R- 1-7) MRS BAISHYAR- 1-7
64	WP(C)/1890/2017 CAVT. NO. 189/2017	JAYANTA BIKASH PURKAYASTHA and 2 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.J L SARKAR MR.G J SHARMA MR.J NATH	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN SC, P H E FOR CAVEATOR MR.P N G OSWAMI

65	WP(C)/2274/2017 WITH LCR	THE MANAGEMENT OF BATA INDIA LTD Versus HRIDAYANANDA PHUKAN and ANR.	MR.T ROY MS.B SARKAR MR.S DEY MRS I BEGUM	MR.P P DUTTA(R-1) MR.A BHATTACHARYYAR-1 MS.M KALITA(R-1) MR.A BORA(R-1)
66	WP(C)/2850/2017	CONSTABLE SUMAN SINGHA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHAKRABORTY MR.B K DAS MS.P SARMAH MS.P HAZARIKA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
67	WP(C)/3737/2017	ARUP DAS Versus THE UNION OF INDIA and 5 ORS.	MR.A SARMA MR.K PAUL MR.J P CHAUHAN MS.R VERMA	C.G.C. MR.K K PARASAR R- 1 to 6 ASSTT.S.G.I.
68	WP(C)/4062/2017	KAUSHIK KANTI CHOUDHURY and 23 ORS. Versus THE UNION OF INDIA and 6 ORS.	MR.S KALITA MR.S DAS MR.C BAISHYA MR.H KALITA MS.M A SAIKIA MR.A C KALITA	MR.S N SARMA(Sr.Adv.)(R-2-6) MR.A SARMA(R- 2-6) MR.M HUSSAIN(R- 2-6) ASSTT.S.G.I. SC, O I L MR.A JAHID(R- 2-6)
69	WP(C)/4161/2017	RATUL KUMAR DUTTA and 11 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.A K PURKAYASTHA MR.S SARMA MS.M BHUYAN	GA, ASSAM SC, FINANCE
70	WP(C)/4308/2017	POLASH JYOTI BORA Versus THE UNION OF INDIA and 6 ORS.	MR.S RAHMAN MR.SK MUKTAR	MR.Y DOLOIR- 1-7 ASSTT.S.G.I. SR. CGC
71	WP(C)/4727/2017	DILIP KUMAR DEV Versus THE STATE OF ASSAM and ANR.	MR.S K GHOSH MS.F AHMED	GA, ASSAM SC, AG MR. A CHETRI, SC, PENSION DEPTT. (R-1) SC, PENSION DEPARTMENT
72	WP(C)/6117/2017 WITH WP(C)/924/2016 (D/O)	MAHENDRA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR.U K GOSWAMI MS.A TALUKDAR MR.D K SHARMA MR.H BORAH	GA, ASSAM MR.B GOGOI SC, FINANCE SC, HEALTH
73	WP(C)/6129/2017	PRABAL RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUA MR.A BARKATAKI MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM
74	WP(C)/6268/2017	RAMESH KUMAR Versus THE UNION OF INDIA and 2 ORS.	MS. K YADAV MR. A KABRA MS. R R BARUAH MS P AGARWAL MR. R L YADAV	C.G.C. MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) MR. H GUPTA (R1-R3) ASSTT.S.G.I.
75	WP(C)/6337/2017	RAJENDER PAL Versus COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
76	WP(C)/6612/2017	BHARAT BORUAH Versus THE STATE OF ASSAM and 5 ORS.	MRJ PAYENG	MR. B GOSWAMI (SC,WATER RESOURCE DEPT.) MR. U J SAIKIA (R3) MR. A GOHAIN (R3) MR. S BORTHAKUR (R4-R6)
77	WP(C)/7194/2017	BHARAT CH. BARUAH Versus THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, BTC SC, HEALTH
78	WITH WP(C)/703/2018	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, BTC SC, HEALTH
79	WP(C)/7325/2017	PUTUL GOGOI Versus THE CHAIRMAN, ASSAM STATE TRANSPORT CORP. and ORS	MR. J SARMAH	SC, A S T C

80	WP(C)/7452/2017	MUNINDRA DEKA and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	MR.C BARUAH GA, ASSAM SC, APSC MD. R ALI M KATAKY MR. K KONWAR MR. A M KHAN
81	WP(C)/7726/2017	BHUPENDRA KUMAR @ BHUPENDER KUMAR Versus THE UNION OF INDIA and 6 ORS.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
82	Cont.Cas(C)/52/2018	ASSAM DENTAL SERVICE ASSOCIATION Versus SAMIR KR. SINHA	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMAH	MR. D BORA, SC, HEALTH & FAMILY WELFARE DEPTT.
WITH				
83	WP(C)/7217/2017	ASSAM DENTAL SERVICE ASSOCIATION Versus THE STATE OF ASSAM and 2 ORS.	MR.B CHAKRABORTY MR.S HUSSAIN MS.P SARMAH MS.P HAZARIKA	MR.B GOGOI SC, HEALTH
84	WP(C)/138/2018	GANDUR KACHHAP Versus CANARA BANK	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. H ROHMAN MR. A K SINHA	MR. K GOGOI MR. A R TAHBILDAR
85	WP(C)/223/2018	WASIM MONSOOR ALI PARVIZ Versus THE STATE OF ASSAM	MS. N SHYAMAL MR. U K NAIR MR. R SINGHA	MR. S S ROY (GA, ASSAM) SC, HEALTH SC, NRHM
86	WP(C)/508/2018	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
87	WP(C)/713/2018	ANARSI SHARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. S ALAM	MR. K K PARASAR,CGC. R 1 to 4 ASSTT.S.G.I.
88	WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3- 5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
89	WP(C)/997/2018	RAJAT KANTI NAG Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.
90	WP(C)/1093/2018	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. R MAZUMDAR MR. M HUSSAIN MD. S Z B AKLAS MR. A M S MAZUMDER MS F INTAZ	MS. B. SARMA, CGC. R ASSTT.S.G.I.
91	WP(C)/1102/2018 WITH OFFICE NOTE	NARENDRA KR. PANWAR Versus AIRPORT AUTHORITY OF INDIA AND 4 ORS	MR. P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. N BARUAH MR. T N SRINIVASAN	MR. D SARMA (R1-5) MR. P K GARODIA (R1-5) MR. A DEKA (R1-5)
92	WP(C)/1585/2018	GITI KAKATI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA	GA, ASSAM SC, GHC
93	I.A.(Civil)/1787/2018 in WP(C)/3566/2017	SRI MALLAIAH MARAIAH NAYAKA Versus FOOD CORPORATION OF INDIA AND 4 ORS.	MR. A D GUPTA MR. B DAS MR. R SARKAR	MR. P K ROY

	WITH WP(C)/3566/2017	MALLAIAH MARAIAH NAYAK Versus FOOD CORPIRATION OF INDIA and 4 ORS.	MR.A DASGUPTA MR.B DAS MS.B DAS	MR. P K ROY MR. S K CHAKRABORTY ASSTT.S.G.I. MS.R DEVI SC, F C I
	WITH I.A.(Civil)/578/2018 in WP(C)/3566/2017	MALLAIAH MARAIAH NAYAK Versus FOOD CORPORATION OF INDIA AND 4 ORS	MR A DASGUPTA MS. B DAS MR. R SARKAR MR. B DAS	MR. P K ROY SC, F C I
94	WP(C)/2016/2018	MUSAHID ALI Versus THE APPELLATE AUTHORITY CUM THE ZONAL MANAGER, UCO BANK AND 4 ORS.	MR A M MAZUMDAR MR. S. K. DAS MR R ISLAM MR D N SARMAH	SC, UCO BANK MR. M SARMA
95	WP(C)/2640/2018	DWIPEN BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARMAN MS. J BARMAN MR. D H BARUAH	GA, ASSAM MR. J SARMAH (R6) SC, GHC
96	WP(C)/2685/2018	NIRANJAN MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A CHOUDHURY MR. A K BARUAH A M I RAHMAN	SC, TRANSPORT SC, A S T C
97	WP(C)/3107/2018	KARTICK SARKAR Versus THE UNION OF INDIA AND 4 ORS.	I HASIEB MR. H RAHMAN	MR G GOSWAMI SC, NF RLY
98	WP(C)/3270/2018	SMTI. BHARATI PANTATI GUWALA @ BHARATI GUWALA Versus THE UNION OF INDIA AND 3 ORS.	MR L RABHA MR. B SARMAH MR. S BARMAN	MS. B SARMA SC, C G S C
99	WP(C)/3320/2018	BHASKAR PRATIM KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, APDCL
100	WP(C)/4038/2018	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI Versus THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. A BHATTACHARYA	MRS. R DEVI ASSTT.S.G.I.
101	WP(C)/4979/2018	AAMIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J SINGH MR. N J KHATANIAR MR. K K HANDIQUE MS. S SARMA MS. L DAS	SC, HEALTH
102	WP(C)/5024/2018	SANOWAR ALI AND 12 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. A SARMAH MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. S BORTHAKUR (R-4,5,6,7,8,9,10,12,15,16) MS. S KAKATI (R-4,5,6,7,8,9,10,12,15,16) SC, REVENUE
103	WP(C)/5308/2018	MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM
104	WP(C)/5476/2018	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
105	WP(C)/5619/2018	SULAIMAN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P MR D SAIKIA MR. MD S HOQUE MS. A BORUAH MR. M DEKA MD R ISLAM	SC, HEALTH
	WITH I.A.(Civil)/3714/2019 in WP(C)/5619/2018	SULAIMAN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P	GA, ASSAM

106	WP(C)/7013/2018	ANANDA CHANDRA ROY Versus THE UNION OF INDIA AND 7 ORS	MR A D CHOUDHURY MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR. K K DEKA MR. R SARMA	MR. B K DAS MR. B SARMA (R1-R7) MR H P GUWALA ASSTT.S.G.I. SC, RAILWAY
107	WP(C)/7246/2018	SANJEEV KUMAR SINGH Versus BANK OF INDIA AND 5 ORS.	MR. I CHOUDHURY MR. N J KHATANIAR MR. S BISWAKARMA MS G DAS	MR. A GANGULY (R1-R6) MR. A DUTTA (R1-R6) MR. A DHANUKA (R1-R6)
108	WP(C)/7561/2018	SASHADHAR PATOWARY Versus THE A.P.D.C. LTD. AND 3 ORS.	MR. B K DAS MR. D KONWAR	SC, APDCL
109	WP(C)/8797/2018	SIMANTA PRADIP BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K KALITA MR. S CHOWDHURY MR B CHOUDHURY MS T DEURI MR E SHITIRI MR. C BASUMATARY	GA, ASSAM
110	WP(C)/486/2019	EX-CT/GD FORCE NO. 9612400098 KANAK DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. M KALITA MR. J HATIMURIA	MR. S C KEYAL (ASSTT.S.G.I.) MR. M PHUKAN (C.G.C.) ASSTT.S.G.I.
111	WP(C)/639/2019	MITHUN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. U K NAIR MR. I CHOUDHURY MR. A CHETRY MR R L CHUTIA	SC, AG SC, HEALTH SC, FINANCE
112	WP(C)/879/2019	SHIKHA DEY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM SC, TRANSPORT SC, GHC SC, FINANCE DEPTT.
113	WP(C)/1571/2019	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
114	WP(C)/1625/2019	GAURAB DUTTA Versus THE INDIAN OIL CORPORATION LTD AND ANR.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. M K CHOUDHURY MR. N BARUAH MR P BHARDWAJ
115	WP(C)/2546/2019	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J KHATANIAR	GA, ASSAM
116	WP(C)/2568/2019	MUKTA RAM BEZBARUAH Versus THE CHAIRMAN AND APPELLATE AUTHORITY AND 4 ORS.	MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
117	WP(C)/2770/2019	PULIN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MS. S S SAIKIA MR H DAS	ACCOUNTANT GENERAL(A AND E),ASSAM GA, ASSAM R.DHAR,SC,HANDLOOM AND TEXTILE DEPARTMENT
118	WP(C)/2875/2019	ARUP DAS SARANIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	SC, BTC SC, REVENUE SC, DLR
119	WP(C)/3248/2019	NO. 065134801 CT/GD PARAG JYOTI NATH Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA	MR. S. C. KEYAL MR. K K PARASAR (C.G.C.) ASSTT.S.G.I.
120	WP(C)/3278/2019	ROFI UZ ZAMAN AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, HEALTH

121	WP(C)/4982/2019	NO. 170812557 CONS/G/D/ RAJU KUMAR RAY Versus THE UNION OF INDIA AND 3 ORS	MR D DAS MR H BEZBARUA	MS. B SARMA ASSTT.S.G.I.
122	WP(C)/6276/2019	PRATAP CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	K. KALITA MR. P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM SC, AG SC, GHC SC, FINANCE
123	WP(C)/6318/2019	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MR. M KHAN MR J RAHMAN	GA, ASSAM MS M KAKOTY, SC, AH&VET
124	WP(C)/6871/2019	FORCE NO. 015183677 CT/GD RAVINDRA KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. D C BORAH,C.G.C. (R1-R6) MR. S K MEDHI ASSTT.S.G.I.
125	WP(C)/8238/2019	RANJIT PHUKAN Versus THE UNION OF INDIA AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA	ASSTT.S.G.I.
126	WP(C)/8442/2019	UTPALA SAHU SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM SC, FINANCE
127	WP(C)/9508/2019	NO. 143590M RFN/GD BAHARUL ISLAM AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR F U BARBHUIYA MS S DAS	MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I.
128	WP(C)/9560/2019	UMA KANTA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR R HAZARIKA MRS. M HORE	MR P KOULI MR DEBA SARMAH MS N SHYAM SC, AGRI. DEPARTMENT
129	WP(C)/2129/2020	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
130	WP(C)/3427/2020	NO. 055130963, SRI HIREN BORO Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS. B SARMA ASSTT.S.G.I.
	WITH			
131	WP(C)/2601/2020	NO. 055132021 PRADIP UPADHYAY Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
	WITH			
132	WP(C)/3053/2020	NO. 015134702 NABA KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. P MAZUMDER MR. S CHOUHAN	MR. U K GOSWAMI ASSTT.S.G.I.
	WITH			
133	WP(C)/3264/2020	NO.055131006 BIJAY BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. D C BORAH ASSTT.S.G.I. MR. B C BORAH, CGC
	WITH			
134	WP(C)/4556/2020	NO. 065133056 CT/GD SRI BALINDRA @ BALINDER DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS J SARMAH ASSTT.S.G.I.
	WITH			
135	WP(C)/4627/2020	NO. 035134484 JITU DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
136	WP(C)/4350/2020	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.

137	WP(C)/5309/2020	PRAHLAD DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	GA, ASSAM
	WITH I.A.(Civil)/1441/2021 in WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M P SARMA MR. M P SARMA MR. A BORO	GA, ASSAM
138	WP(C)/5642/2020 WITH LCR	JUGESH GOGOI Versus THE UNION OF INDIA AND 7 ORS	MR. S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	MR S N SARMA SENIOR ADVOCATE (R-2 TO 8) MR. K KALITA (R-2 TO 8) MS. S GHOSH (R-2 TO 8) MR G K DEKA (R-2 TO 8) SC, I O C
139	WP(C)/2797/2021	RAVI KUMAR SINGH Versus THE UNION OF INDIA AND 5 ORS	MR A V SINGH MR P R BORA MR W R MEDHI	MR. B DEKA (C.G.C., R1- R6) ASSTT.S.G.I.
140	WP(C)/4641/2021	SI/GD NO.163100898 RAKESH PRAJAPAT Versus THE UNION OF INDIA AND 4 ORS.	MR. P J SAIKIA MS. M KECHII	ASSTT.S.G.I.
141	WP(C)/5276/2021	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. Y DOLOI (R-1 TO 4) ASSTT.S.G.I.
	WITH WP(C)/5308/2021	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. Y DOLOI (R-1 TO 4) ASSTT.S.G.I.
143	WP(C)/5623/2021	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS A RONGHANGPI R. CHAUHAN SC, P H E
	WITH WP(C)/4570/2022	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
145	WP(C)/6817/2021	MADHAB CHANDRA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR H SHARMA	MR. K GOGOI ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[FROM 15-07-2024 TO 30-08-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH-IV

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4679/2014 WITH WP(C)/7633/2015 (D/O)	TARUN CHANDRA GAYAN and 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.P K GARODIA MS.P SARMA	MR.B D KONWAR MR.P J PHUKAN GA, ASSAM MR.R BARUAH(R-6) MR.R KALITA MR.N M DUTTA(R-6) MR.R SALOI MR.P KAKATI MR.S C KHOOND(R-6) SC. P.C. BOARD, ASSAM
2	WP(C)/4814/2014 WITH LCR	RAJU BHUNIJ, SECY., REP. BY ASSAM SANGRAMEE CHAH SRAMIK SANGHA Versus MANAGEMENT NOLONI TEA ESTATE, JIYANTA BARUAH	MR.A DASGUPTA MR.B DAS MS.B DAS	MR P KATAKI MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA GA, ASSAM
3	WP(C)/2929/2016	JIYANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.A DEKA MR.R KAKATI	MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
	WITH I.A.(Civil)/1148/2016 in WP(C)/2929/2016	S.K.HAZARIKA COLLEGE, Versus JIYANTA BARUAH	MR.K N CHOUDHURY MR.B J GHOSH MR.R DEKA MR.I ALAM MR.R M DEKA MR.T SK MR.R KAKATI MR.A DEKA	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
	WITH I.A.(Civil)/1188/2016 in WP(C)/2929/2016	JIYANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.R KAKATI MR.A DEKA	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
4	WP(C)/3490/2016	MUKTASHREE HIGH SCHOOL and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.A DASGUPTA MS.B DAS MR.S CHAKRABARTY	MR.P K ROY(R-2-5) C.G.C. MR.M DUTTA(R-2-5) MR.A CHAKRABORTY(R-- -5) MR K CHAKRAVARTY R-2-5 ASSTT.S.G.I. MS.H TERANGPI

5	WP(C)/5772/2016 WITH LCR	THE MANAGEMENT OF KALLINECHERRA TEA ESTATE Versus THE STATE OF ASSAM and ANR.	MR.D BARUAH MS.B DAS MR.S CHAKRABARTY MS.N UPADHYAY	MS.N MODI(R-2) GA, ASSAM(R1) MS.M CHOUDHURY(R-2) MR.S DUTTA(Sr.Adv.)(R-2) MR.S DUTTAR-2 MR.C SHARMA(R-2)
6	WP(C)/7951/2016 REVIEW PET./25/2017 (D/O)	M/S. NABAGRAHA ASSOCIATES and ANR. Versus THE STATE OF ASSAM and ANR	MR.S K MEDHI MR.D P BORAH	GA, ASSAM
7	WP(C)/80/2017 WITH RECORD	THE MANAGEMENT OF LANGHARJAN TEA ESTATE Versus THE WORKMEN OF LANGHARJAN TEA ESTATE and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	GA, ASSAM MR.P KALITA(R-1) MRS.A BHATTACHARYYA(R-1)
8	WP(C)/1051/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
9	WITH WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
10	WP(C)/2092/2017 WITH LCR	M/S. CINNAMARA ROLLER FLOUR MILLS Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
11	WP(C)/2178/2017	THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.S DAS MR.N BARUAH MS.R T DAS MR.K DAS MR.H GOGOI	MSB DEVI(R-2) GA, ASSAM MR.N K HALOI(R-2) MS.K D SARMAH(R-2) MR. K M HASSAN MR.R SARMAR-2
12	WITH I.A.(Civil)/3788/2018 in WP(C)/2178/2017	BANGSHI DHAR HALOI, Versus THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 3 ORS	MS B DEVI MR. R SARMA	MR S DAS GA, ASSAM
12	WP(C)/2534/2017	EMPLOYEES PROVIDENT FUND ORGANIZATION and ANR. Versus EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL and ANR.	MR.P K ROY MS.M DUTTA MS.A CHAKRABORTY	MR.A K SHARMA MR. P D NAIR (R2) MR G ALAM (R2) MR A U AHMED (R2) MR. H ROHMAN (R2) MS. H SARMA (R2) MR. D NAG (R2) SC, ASCARD BANK
13	WP(C)/4120/2017	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI	GA, ASSAM C.G.C. SC, APDCL MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
14	WITH WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
15	WP(C)/6512/2017	SANJIV TEA INDUSTRY PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.B D DAS MR.P BHOWMICK MR.D SAIKIA MS.J RONGPIPI	SC, APDCL MR. P N GOSWAMI

16	WP(C)/6103/2018 WITH LCR 4 FILES	UNITED BANK OF INDIA Versus PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR, AND ANR.	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. L C DEY (R2) MR H Dey (R2)
17	WP(C)/6117/2018	NURUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MR A HUSSAIN	GA, ASSAM MR. M U MAHMUD (R5) MR. A GONI (R5) MR. R. BORPUJARI (SC, REVENUE DEPARTMENT) MR. M ALI (R5) MS K GOGOI (R5) MS. R AHMED (R5)
18	WP(C)/828/2019	M/S. GANAPATI ROLLER FLOUR MILLS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
19	WP(C)/64/2021 WITH LCR	THE MANAGEMENT OF MAHADEOBARI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. P KALITA (R-3)
20	WP(C)/1169/2022	MD. JIYAU PASA Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR S HOQUE MR. M DEKA MR S JAFRI	SC, AFC
21	WP(C)/1665/2022	STAR CEMENT LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MS. B SARMA (R-1) MR. R THADANI MR V KUMAR MS M TIWARI ASSTT.S.G.I.
22	WP(C)/3482/2022	M/S TNS EXPRESS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR K TALUKDAR MR P K BASU MS S SHARMA	MS. B SARMA (C.G.C.) SC, RAILWAY
23	WP(C)/5977/2022	THE PURBANCHAL EDUCATIONAL WELFARE SOCIETY (PEWS) Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM MR. Y S MANNAN (R-2) MR. T BAIDYA (r-2) MS. A S BAIDYA (r-2) MS N DEKARAJA (R-2) MS S DAS (r-2) MR B YADAV (r-2)
24	WP(C)/132/2023	SIPL INFRACON Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. S K GHOSH MR. D P BORAH MR. M K DAS MS F AHMED MR. U S BORA B. CHETRY B. CHETRY	MR. P K TIWARI (R-2 TO 6) MR. A K DUTTA (r-1) MR. B D DEKA (R-7) MR. M DAS MR. A R GOGOI (R-2 TO 6) MR A BHATRA (R-7) MR A DEKA (R-7) DY.S.G.I.
	WITH I.A.(Civil)/450/2023 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. Versus SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH
	WITH I.A.(Civil)/790/2023 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. Versus SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH DY.S.G.I.
	WITH I.A.(Civil)/1448/2024 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS Versus SIPL INFRACON AND 2 ORS	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[FROM 15-07-2024 TO 30-08-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH-V

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/517/2014	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
2	WITH WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
3	WP(C)/652/2015	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MR.M RAHMAN(R- 6 - 11) MS.B BHUYANR2 MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	WITH MC/852/2015 in WP(C)/652/2015	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MS.B BHUYAN(R2) MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	WITH I.A.(Civil)/946/2016 in WP(C)/652/2015	THE UDALGURI TOWN COMMITTEE AND ANR Versus PHANIDHAR SHARMA and 9 ORS.	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	GA, ASSAM(R1,5) MS.P R MAHANTA MR.S R GOGOI MS.B BHUYAN(R2) SC, BTC

4	WP(C)/659/2015	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) MR B TALUKDAR(MUNICIPAL ADMINISTRATION DEPTT.) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)
	WITH			
5	WP(C)/1694/2015	ASSAM PETROCHEMICALS LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM
6	WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
	WITH			
	I.A./1357/2016 in WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)
7	WP(C)/6326/2015	NANDESWAR GOGOI Versus EMPLOYEE'S PROVIDENT FUND ORGANIZATION	MR.C BARUAH MR.T BARUAH MR.B BARUAH	MRD N BHATTACHARYAR-1-4 MR.D DEY(R-1-4)
8	WP(C)/7173/2015 WITH OFFICE NOTE	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
	WITH			
9	WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
10	WP(C)/7505/2015	MCLEOD RUSSEL INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R- 1 TO 3)
11	WP(C)/593/2016	SMTI SHANTI NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. M BARMAN MS. D GHOSH MR. N MAHANTA	MR. S BORTHAKUR (R5) MR. J ROY (R5) MS. S KAKATI (R5) MR. C CHAKRAVARTY (R5) SC, NHM SC, HEALTH
12	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE

13	WP(C)/2786/2016	D2S INFRASTRUCTURES PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	MR. M MORE MR.P K SHARMA	MR.S P CHOUDHURY MS.M SHARMA(R- 3-5) ASSTT.S.G.I. MR M K ROY(R- 3-5) MR.M SHARMA(R-3-5) SC, C.G.C.
14	WP(C)/5052/2016	M/S SONAPUR TEA COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM SC, AGRI. DEPARTMENT SC, REVENUE
15	WP(C)/5935/2016	SRI MADAN KUMAR and 10 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.P BARUAH	GA, ASSAM MR.S K MEDHI SC, GHC
16	WP(C)/6134/2016	DR. NIRMALI HAZARIKA Versus THE CENTRAL BANK OF INDIA and 3 ORS.	MS.D BORGHAIN MR.P GOHAIN MRS.M SARMA	MR.A C SARMA(R-3) MR. M. K. MISHRA (R-1 TO 3) MR.B HALDAR(R-3) MR.G BHARADWAJ R-3
17	WP(C)/6465/2016	ABDUL HAI Versus MD. JULHAS UDDIN and 11 ORS	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	MR.S CHAUHAN MR.A R SHOME PP, ASSAM
18	WP(C)/6570/2016	HARENDRA MOHAN DAS and 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRA R BHUYAN MR.A M S MAZUMDER MR.A A R KARIM	GA, ASSAM SC, IOC
19	WP(C)/7071/2016 WITH LCR	ABDUS SALAM Versus STATE OF ASSAM and ORS.	MS.R GOGOI MS.B GOGOI MR. S K SHARMA MR.PARAG J SAIKIA	GA, ASSAM MR.D SAUD(R-4) MS.M MAHANTAR-4
20	WP(C)/7207/2016	REJIA BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR. A A MONDAL MR. B ISLAM MR. S HUSSAIN	GA, ASSAM
21	WP(C)/7216/2016	MRS. NILAN GAYARI Versus THE STATE OF ASSAM and 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. G TAYE MR. P BISWAS	GA, ASSAM
22	WP(C)/1822/2017 NOT BY HON. K. GOSWAMI, J	JATINDRA NATH DOLEY and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR.P K GOGOI MR.J P KACHARI	GA, ASSAM SC, REVENUE DEPTT.
23	WP(C)/1879/2017	LADDU NAMASUTRA DAS and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S NATH MR.R DHAR	GA, ASSAM MR.M U MONDAL(R-4) MSN NASRINR-4 MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
24	WP(C)/2087/2017	GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
25	WP(C)/3160/2017	LUHIT HAZARIKA and 8 ORS Versus THE STATE OF ASSAM and 4 ORS.	MR.P K GOGOI MR.J P KACHARI	GA, ASSAM
26	WP(C)/4782/2017	UTPAL KALITA Versus THE STATE OF ASSAM and ANR.	MR.S C BISWAS MR.R MAJUMDAR MR. J ROY MRS.J BORAH MR.D BANIA	GA, ASSAM
	WITH I.A.(Civil)/1948/2019 in WP(C)/4782/2017	THE STATE OF ASSAM AND ANR Versus UTPAL KALITA	ADDL. SR. GA, ASSAM	MR. S C BISWAS MR. R MAZUMDAR MR. D BANIA

27	WP(C)/6349/2017	JAKIRUDDIN AHMED Versus THE STATE OF ASSAM and 8 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	MR. S BORA (CGC, R-8) MR. R BORPUJARI (SC, REVENUE DEPT.) MR.S S ROY(C.G.C. (R - 8)) MR.B GOGOI(SC, HEALTH DEPT. (R - 6, 7 & 9)) MR. D NATHGA, ASSAM, R - 1-5 MS. D D BARMAN (ADDL. SR. GA)
28	WP(C)/7214/2017	M/S. PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS
29	WP(C)/7453/2017	M/S. CACHAR ISPAT PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE
30	WP(C)/652/2018	RICHARD SANGYUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO
31	WP(C)/3476/2018	SISHUGRAM (SOS CHILDREN VILLAGE) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	GA, ASSAM SC, REVENUE
32	WP(C)/3635/2018	NOREN SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. N GOGOI MR. H KAKATI	DR. B AHMED GA, ASSAM MR. P J SAIKIA (SC, PCB) MR. S BORTHAKUR (R8- R12) MR S CHOUDHURY (R6) MR. D GOGOI (R8-R12) MR. J ABBAS (R8-R12)
33	WP(C)/5934/2018 WITH LCR	PARAN LEKHARU Versus THE STATE OF ASSAM AND 14 ORS.	MR. S SARMA MR. J DEKA MR. S K GHOSH MR. T K BHUYAN MR. S K DEKA MS F AHMED MR. C TALUKDAR MR. A GAUTAM	MR. K BHATTACHARJEE (R5-R12) MS. P BHATTACHARYA (R5-R12) MR. P K KALITA (R5-R12) MS B TALUKDAR (R13-R15) SC, REVENUE
34	WP(C)/470/2019	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3 Mr. Angshuman Bora, amicus Curiae
35	WP(C)/723/2020	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE
36	WP(C)/2185/2020	BISHAKHA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
37	WITH WP(C)/2183/2020	MALLIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX

38	WITH WP(C)/2184/2020	DIPIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
39	WP(C)/4063/2020	M/S BARBHUIYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
40	WP(C)/5435/2020	SHRI LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS MR. B LALRAMENGA	ADDL. A.G., MIZORAM
	WITH I.A.(Civil)/655/2021 in WP(C)/5435/2020	LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS	GA, MIZORAM
41	WITH WP(C)/3288/2021	SHRI LALSANGBERA HNAMTE Versus THE STATE OF MIZORAM AND 5 ORS.	MR. U K NAIR MR S DAS	GA, MIZORAM
42	WP(C)/5650/2020	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MD. R ALI (p-2) MR. M A I HUSSAIN (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA (r-2 to 5,15 to 22) MR. B PRASAD MR. R BAISHYA SC, BTC SC, WPT AND BC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, BTC SC, WPT AND BC MR. N BORAH SC, ASEC
	WITH I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/1885/2022 in WP(C)/5650/2020	SAIKONG BOSUMATARY Versus HAGRAMA MOHILARY AND 21 ORS.	MR P BHARADWAJ	MR. D SAIKIA MR. A R BHUYAN MR. S R RABHA
43	WP(C)/388/2021	MD. JAKIR HUSSAIN ALIAS JAKIR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS. P BARMAN	MR. A J DAS (r-7) MR P DEKA (R-8) MR. R BORPUJARI (SC, REVENUE, DEPT., ASSAM, R - 1,2) MS. M BHATTACHARJEE (GA, ASSAM, R - 3 TO 6) MR G RENGMA (r-7)
44	WP(C)/742/2021	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR SISHIR DUTTA (R2) MR. D C BORAH MS M BORCHETIYA (R2) MR S DUTTA (R2) ASSTT.S.G.I. MR. SIDHANT DUTTA (R2)
45	WP(C)/1360/2021 WITH LCR	MAICHANA LASKAR Versus THE ASSAM BOARD OF REVENUE AND 10 ORS	MR H DAS R BORUAH	GA, ASSAM MR. S I RASUL (5,6,7,8,9,10,11) MR. N ALAM (R-6 TO 11) MR. B BARMAN (5,6,7,8,9,10,11) MR K JAIN (R-6 TO 11) MRS. S SULTANA (5,6,7,8,9,10,11) SC, REVENUE

46	WP(C)/2964/2021	M/S SATYA BUILDERS Versus NORTHEAST FRONTIER RAILWAY	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY
47	WP(C)/3020/2021 CAVT. NO.03422/021,	SANIWARA AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD	MR H R A CHOUDHURY (R-3) MR. S H RAHMAN (FOR CAVEATOR) SC, PNRD GA, ASSAM MR. D A KAIYUM (FOR CAVEATOR) MR J ISLAM (R4) MR. H ALI (R-3) MR. R A CHOUDHURY (R-3)
48	WP(C)/6717/2021	SHOWNA SWARGIARY AND 36 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. M SARANIA MD. S U AHMED MS N BISHAYA MR. A I KATHAR MR. N N SARMA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
49	WP(C)/544/2022	ABUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM
50	WITH WP(C)/917/2022	AHMED ALI AND 10 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	SC, P AND R.D. MR. B DEURI, GA, ASSAM (R-2,4) MR. M NATH, SC, P&RD DEPTT. (R-1,3,5) MR A ISLAM FOR CAVEATOR (R-6)
51	WP(C)/834/2022	M/S SURESH ENTERPRISES Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. D K KOTHARI MR. U K BARMAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS N MAHANTA N GAUTAM MR T R SEN MR Y KOTHARI	MR H GUPTA MS J SARMAH ASSTT.S.G.I.
52	WITH WP(C)/1061/2022	SIMPLE BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. D K KOTHARI MR. U K BARMAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS N MAHANTA N GAUTAM MR T R SEN MR Y KOTHARI	MR. S C KEYAL (r-2 to 7) MR. A K DUTTA (R-1 to 4) MR H GUPTA ASSTT.S.G.I.
	WITH I.A.(Civil)/723/2022 in WP(C)/1061/2022	SIMPLE BAJAJ Versus THE UNION OF INDIA AND 6 ORS B	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. A K DUTTA (R-1 to 4) ASSTT.S.G.I.
53	WITH WP(C)/1076/2022	SANGEETA BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. D K KOTHARI MR. U K BARMAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS N MAHANTA N GAUTAM MR T R SEN MR Y KOTHARI	MR. S C KEYAL (r-2 to 7) MR H GUPTA (R-1 to 7) ASSTT.S.G.I.
	WITH I.A.(Civil)/726/2022 in WP(C)/1076/2022	SANGEETA BAJAJ Versus THE UNION OF INDIA AND 6 ORS F	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR H GUPTA (R-1 to 7) ASSTT.S.G.I.

54	WITH WP(C)/1581/2022	M/S KISHLAY SNACKS Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. D K KOTHARI MR. U K BARMAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS N MAHANTA N GAUTAM MR T R SEN MR Y KOTHARI	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
55	WP(C)/1633/2022	JERICHO CHEMICALS LLP Versus THE UNION OF INDIA AND 8 ORS	MR K AGARWAL MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM MR. R K BHATRA (r-9) MR. K GOGOI MS P HUJURI (r-9) MS R GANGAWAT (r-9) MR A BHATRA (r-9) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
56	WP(C)/1796/2022	DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR. M HUSSAIN MR A K DAS	MR. A PARVEZ MR. A PARVEZ MR. P HAZARIKA MR. H S BORAH MR D GOGOI (r-3,4,5,6) MR D GOGOI (r-3,4,5,6)
57	WP(C)/4406/2022 CAVT. NO.07272/022,	MONORANJAN DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM MR D J MEDHI (FOR CAVEATOR)
58	WP(C)/4828/2022	M/S SINGH AND SAIKIA TRANSPORTERS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR D CHUTIA MR. P MAZUMDER	SC, FOREST
59	WP(C)/5055/2022	GAUHATI UNIVERSITY, Versus UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR. S D ROY (R.No. 4) MS P AGARWAL (r-4)
60	WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
61	WP(C)/7447/2022	BINOY KUMAR ARJYA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	GA, ASSAM MR. K GOGOI SC, PCB
62	WP(C)/117/2023	REXONA BEGUM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, P AND R.D. GA, ASSAM
63	WP(C)/441/2023	ABDUR RAZZAQUE BHUYAN Versus THE UNION OF INDIA AND 3 ORS	MR H DAS MR. JUNM LASKAR MR K UDDIN MR K UDDIN MR. M A I HUSSAIN MR. S H ZAMAN MS. A. BORAH MR N A MAZARBHUIYA MRS. J BEGUM MR S ABDULLAH	DY.S.G.I. SC, TRANSPORT
64	WP(C)/1227/2023	M/S RADHIKA EXPRESS SERVICE Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR D DEKA MR. A BORO MR A CHAKRABORTY	MR. I CHOUDHURY (R-4) MR. S BISWAKARMA (R-4) MS G DAS (R-4) MR T DAS (R-4) R. CHAUHAN (R-4) SC, ATP AND PC LTD. SC, EDU

65 [WP\(C\)/6661/2023](#)

ABDUL HAI
Versus
THE STATE OF ASSAM AND 8 ORS.

MR A A DEWAN
MS S RAJBONGSHI
S N ULLAH
MR M K DAS
MR H A RASHID

GA, ASSAM

66 [WP\(C\)/6740/2023](#)

AXIS BANK LTD
Versus
ENFORCEMENT DIRECTORATE AND 5
ORS

MR. P DAS

SC, ED

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024